

ORISSA HIGH COURT**FILING REPORT AS ON :24/11/2021**

| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----------|--------------------|--|---------------------------------|-------------------------------------|
| 1 | BLAPL/0010483/2021 | MANGALA MALLICK VS STATE OF ODISHA | JUGALA KISHORE PANDA VS | CHITRAKONDA /119 /2018 () // |
| 2 | BLAPL/0010484/2021 | GYANA RANJAN JENA VS STATE OF ODISHA | SOU MEN BANERJEE VS | CHAULIAGANJA /270 /2017 () // |
| 3 | BLAPL/0010485/2021 | JHARANA BADI VS STATE OF ODISHA | DEEPAK KU SAHOO VS | JHARSUGUDA /521 /2021 () // |
| 4 | BLAPL/0010486/2021 | KHYAMASAGAR BISOI VS STATE OF ODISHA | TUKUNA KUMAR MISHRA VS | B.SINGHPUR /121 /2021 () // |
| 5 | BLAPL/0010487/2021 | AMIT@ AMITAB@ AMITAV GIRI VS STATE OF ODISHA | B.S.PANIGRAHI VS | BALIAPAL /183 /2021 () // |
| 6 | BLAPL/0010488/2021 | RANJAN KUMAR SWAIN VS STATE OF ODISHA | LAMBODOR ACHARI VS | SHERAGADA /233 /2021 () // |
| 7 | BLAPL/0010489/2021 | RABI NARAYAN MOHAPATRA @ SISIRA VS STATE OF ODISHA | GOPINATHA MISHRA VS | SATYABADI /314 /2021 () // |
| 8 | BLAPL/0010490/2021 | HIMANSHU SEKHAR KABI VS STATE OF ODISHA | BIDYALOK MOHAPATRA VS | JATNI P.S. /17 /2021 () // |
| 9 | BLAPL/0010491/2021 | SK. IMRAN VS STATE OF ODISHA | SUSHANTA KUMAR SAMANTARAY VS | MANGALA BAG /101 /2021 () // |
| 10 | BLAPL/0010492/2021 | BABLU MAHATA@ BABLU MAHATO VS STATE OF ODISHA | ANANTA NARAYAN PATTANAYAK VS | SEMILLIGUDA /27 /2021 () // |
| 11 | BLAPL/0010493/2021 | SILU SINGH VS STATE OF ODISHA | SANGRAM KUMAR DAS VS | JAGATSINGPUR /494 /2021 () // |

ORISSA HIGH COURT

FILING REPORT AS ON :24/11/2021

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|----|--------------------|---|----------------------------------|--------------------------------------|
| 12 | BLAPL/0010494/2021 | AJIT SABAR VS STATE OF ODISHA | GAGAN BIHARI SINGH VS | GUNUPUR /17 /2019 () // |
| 13 | BLAPL/0010495/2021 | RAJ KISHORE PATRA VS STATE OF ODISHA | SUSANTA KUMAR BARAL VS | GOBINDAPUR /35 /2005 () // |
| 14 | BLAPL/0010496/2021 | BABU@ BALARAM BEHERA VS STATE OF ODISHA | JYOTIRMAYA SAHOO VS | / /0 () // |
| 15 | BLAPL/0010497/2021 | BABU @ BALARAM BEHERA VS STATE OF ODISHA | JYOTIRMAYA SAHOO VS | / /0 () // |
| 16 | BLAPL/0010498/2021 | DINABANDHU MALLICK VS STATE OF ODISHA | MANMAYA KUMAR DASH VS | BALLIGUDA /127 /2021 () // |
| 17 | BLAPL/0010499/2021 | RAJAT MOHAPATRA VS STATE OF ODISHA | M.R.MOHAPATRA VS | KUJANGA /341 /2021 () // |
| 18 | BLAPL/0010500/2021 | SANIA NAIK VS STATE OF ODISHA | KEDAR SANKAR SAHU VS | BALIMI /46 /2015 () // |
| 19 | BLAPL/0010501/2021 | RAJEEV KUMAR MAHATA@ RAJEEV KUMAR MAHATA VS STATE OF ODISHA | SUSANTA NARAYAN PATTANAYAK VS | SUNABEDA /91 /2021 () // |
| 20 | BLAPL/0010502/2021 | SOMANATH TUDU VS STATE OF ODISHA | PABITRA KUMAR NAYAK VS | NAYAPALLI P.S. /55 /2017 () // |
| 21 | BLAPL/0010503/2021 | DEBADULLABHA MOHAPATRA VS STATE OF ODISHA | SOURA CHANDRA MOHAPATRA VS | GUNUPUR /140 /2021 () // |
| 22 | BLAPL/0010504/2021 | BUDHU MUNDA VS STATE OF ODISHA | MRUTYUNJAY PAGAL VS | KOIDA /141 /2020 () // |
| 23 | BLAPL/0010505/2021 | BASUDEV SAHU | JAGABANDHU SAHU | GAISILET /28 /2021 |

ORISSA HIGH COURT

FILING REPORT AS ON :24/11/2021

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| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 24 | BLAPL/0010506/2021 | RABI CHATTAR | BIRENDRA KU. PARDHI | RARUAN /86 /2021 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 25 | BLAPL/0010507/2021 | SK ANAWAR ALLI | DEBASHIS MITRA | NISCHINTAKOILI /116 /2021 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 26 | BLAPL/0010508/2021 | AJAYA KUMAR PANDA | SAPAN KUMAR LENKA | KODALA /365 /2021 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 27 | BLAPL/0010509/2021 | SK. JAMSED ALI | SAPAN KUMAR LENKA | KHARABEL NAGAR P.S. /357 /2021 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 28 | BLAPL/0010510/2021 | PREM@ G. PREM KUMAR RAO | BIJAYA KUMAR RAGADA | JATNI P.S. /171 /2021 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 29 | BLAPL/0010511/2021 | DAMAI SUKRI | JUGALA KISHORE PANDA | PAPERMETLA P.S. /8 /2021 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 30 | BLAPL/0010512/2021 | RABINDRA PARIDA@ DHOBA | SANJAY KUMAR DAS 2 | SUNDARGARH TOWN /280 /2021 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 31 | BLAPL/0010513/2021 | BRIJ MOHAN GUPTA | BIDYALOK MOHAPATRA | / /0 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 32 | BLAPL/0010514/2021 | PRADEEP SAHOO | PABITRA KUMAR NAYAK | INFCITY PS /219 /2021 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 33 | BLAPL/0010515/2021 | GUPTESWAR GUNTHA | PRASANTA KUMAR SAHOO | KORAPUT TOWN /196 /2021 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 34 | BLAPL/0010516/2021 | HEMANTA GAMANGO | SANGRAM KU DAS | / /0 |
| | | VS | VS | () |

ORISSA HIGH COURT

FILING REPORT AS ON :24/11/2021

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| 35 | BLAPL/0010517/2021 | STATE OF ODISHA DAGRE SWAR @ DAGESWAR @ DOGRE SATANAMI JAGABANDHU SAHU VS | VS | // BELPARA /190 /2021 () |
| 36 | BLAPL/0010518/2021 | STATE OF ODISHA LALIT MAHAJAN VS | MANORANJAN PADHY VS | // KORAPUT SADAR /74 /2018 () |
| 37 | BLAPL/0010519/2021 | STATE OF ODISHA D. RAJA @ DAS RAJA VS | JULU KHANSAMA VS | // BOLANGIR SADAR /230 /2021 () |
| 38 | BLAPL/0010520/2021 | STATE OF ODISHA SUNIL NAHAK VS | BHARAT JALLI VS | // KABISURYANAGAR (KODALA) /229 /2021 () |
| 39 | BLAPL/0010521/2021 | STATE OF ODISHA KAMBUNATH JAGAT VS | J.N.PANDA VS | // JAIPATNA /364 /2020 () |
| 40 | BLAPL/0010522/2021 | STATE OF ODISHA JAGANNATH BAG VS | PRASANTA KUMAR ROUSTRAY VS | // BARGARH /512 /2020 () |
| 41 | BLAPL/0010523/2021 | STATE OF ODISHA NEPAL @ JASHOBANTA MAJHI VS | J.N.PANDA VS | // MUDANPUR RAMPUR /169 /2021 () |
| 42 | BLAPL/0010524/2021 | STATE OF ODISHA SASHIBHUSAN TANDI VS | J.N.PANDA VS | // KESINGA /240 /2021 () |
| 43 | BLAPL/0010525/2021 | STATE OF ODISHA DEEPIKA @ CHAITALI MUKHARJEE VS | PRADIPTA VARMA VS | // NAYAPALLI P.S. /440 /2021 () |
| 44 | BLAPL/0010526/2021 | STATE OF ODISHA BASUDEV @ BASU HIAL VS | JAJATI KESHARI KHUNTIA VS | // SUNABEDA /117 /2021 () |
| 45 | BLAPL/0010527/2021 | STATE OF ODISHA RAMDAS HANTAL @ OKIL VS | JAJATI KESHARI KHUNTIA VS | // POTTANGI /35 /2019 () |
| | | STATE OF ODISHA | | // |

ORISSA HIGH COURT

FILING REPORT AS ON :24/11/2021

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| 46 | BLAPL/0010528/2021 | BABU @ BALARAM BEHERA VS STATE OF ODISHA | JYOTIRMAYA SAHOO VS | //0 () // |
| 47 | BLAPL/0010529/2021 | BABU @ BALARAM BEHERA VS STATE OF ODISHA | JYOTIRMAYA SAHOO VS | //0 () // |
| 48 | BLAPL/0010530/2021 | SAMIR PARIDA VS STATE OF ODISHA | TARA PRASAD MOHAPATRA VS | PURI SADAR /77 /2021 () // |
| 49 | BLAPL/0010531/2021 | MUNA @ BHASKAR CHANDRA PATRA VS STATE OF ODISHA | TARA PRASAD MOHAPATRA VS | SAHADEV KHUNTA /196 /2021 () // |
| 50 | BLAPL/0010532/2021 | DIPAK NAYAK VS STATE OF ODISHA | JITENDRA SAMANTARAY VS | BADABAZAR /187 /2021 () // |
| 51 | BLAPL/0010533/2021 | SUNIL KUMAR BEHERA VS STATE OF ODISHA | SANJIB KUMAR BHANJADEO VS | PHIRINGIA /49 /2020 () // |
| 52 | BLAPL/0010534/2021 | SIBA PRASAD SWAIN VS STATE OF ODISHA | SUBRATA PANDA VS | GOCHHAPADA /97 /2021 () // |
| 53 | CMAPL/0000337/2021 | AGADHU NAYAK VS THUKURI NAYAK | ADV VS | // () // |
| 54 | CMAPL/0000338/2021 | MAMATA PATRA@GHADEI VS SULOCHANA SAHOO | ADV VS | // () // |
| 55 | CMAPL/0000339/2021 | BOULA CHROMITE MINES M/S. FERRO ALLOYS CORPORATION LTD. VS STATE OF ODISHA | ADV VS | // () // |
| 56 | CMAPL/0000340/2021 | STATE BANK OF INDIA,BRANCH MANAGER,CHARICHA VS BRAHMANANDA KONHAR | ADV VS | // () // |
| 57 | CMAPL/0000341/2021 | GANGADHAR BEHERA | HIMANSHU SEKHAR PANDA | // |

ORISSA HIGH COURT

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| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 58 | CMAPL/0000342/2021 | SASMITA MANJARI PATTANAİK | TUSAR KUMAR MISHRA | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 59 | CMAPL/0000343/2021 | SHASHIBHUSAN@SASHIBHUSAN@SASHI BHUSAN MOHANTA | | // |
| | | VS | VS | 0 |
| | | SUNITA MOHANTA | | // |
| 60 | CMP/0000688/2021 | JANAKI GHANTIALI | NIRANJAN PANDA | // |
| | | VS | VS | 0 |
| | | SATISH CHANDRA BARIK | | // |
| 61 | CMP/0000689/2021 | UPENDRANATH ACHARYA | SUDHANSU SEKHAR JENA | // |
| | | VS | VS | 0 |
| | | DWARIKANATH ACHARYA | | // |
| 62 | CMP/0000690/2021 | DR.HRUSHIKESH BARIK | SAMIR KUMAR MISHRA | // |
| | | VS | VS | 0 |
| | | SUSHMA BHOI @ SMT. SUSHAMA BARIK | | // |
| 63 | CONTC/0007037/2021 | SANJUKTA MOHAPATRA | ADV | // |
| | | VS | VS | 0 |
| | | SATYABRATA SAHU, COMMNR CUM SECY., S AND ME DEPT. | | // |
| 64 | CONTC/0007038/2021 | ANASUYA MISRA | AMIT KUMAR SAA | // |
| | | VS | VS | 0 |
| | | SASWAT MISHRA, IAS | | // |
| 65 | CONTC/0007039/2021 | RADHAMADHAB PRADHAN | DILLIP KUMAR MOHAPATRA | // |
| | | VS | VS | 0 |
| | | SASWATA MISHRA, IAS. | | // |
| 66 | CONTC/0007040/2021 | ANANTA KUMAR MISHRA | SADASIVA PATRA | // |
| | | VS | VS | 0 |
| | | PRABHAKAR BEHERA, CHIEF ENGNR AND BASIN MANAGER | | // |
| 67 | CONTC/0007041/2021 | INDULATA TRIPATHY | ADV. | // |
| | | VS | VS | 0 |
| | | SATYA RANJAN SAHOO, DIRECTOR, SECONDARY EDU. | | // |
| 68 | CONTC/0007042/2021 | SUSHILA RANA | ADV | // |
| | | VS | VS | 0 |

ORISSA HIGH COURT

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|-----------|--------------------|---|---------------------------------|---------------------------------|
| 69 | CONTC/0007043/2021 | DIBAKAR BEHERA, ASST. CONTROLLER ACCOUNTS ODISHA. GEORGE KUMAR PATTANAİK VS | SIDDHARTHA SAMAL VS | // // 0 |
| 70 | CONTC/0007044/2021 | BIJAYA KUMAR MISHRA, ENGINEER-IN-CHIEF, WATER RESOURCES SECHASADAN , ODISHA. SARAT MOHAPATRA VS | ADV VS | // // 0 |
| 71 | CONTC/0007045/2021 | ANU GARG, IAS. BASANTI BISWAL VS | ADV. VS | // // 0 |
| 72 | CONTC/0007046/2021 | PRADIP KUMAR SETHY,OAS DEBRAJ NANDA VS | ADV VS | // // 0 |
| 73 | CONTC/0007047/2021 | BISHNUPAD SETHI, IAS. DWARİKA NATH BISWAL VS | ADV VS | // // 0 |
| 74 | CONTC/0007048/2021 | DR. MONA SHARMA, IAS RAKESH CHANDRA SWAIN VS | ADV VS | // // 0 |
| 75 | CONTC/0007049/2021 | SURENDRA KUMAR, SECY, GENERAL ADMN. DEPT. SUJATA PADHAN VS | SAROJ KUMAR PADHY VS | // // 0 |
| 76 | CONTC/0007050/2021 | BHİMA SAHU,C.D.M.O,BALANGİR NARAYAN SAMAL VS | BIJAYA KUMAR PARİDA 2 VS | // // 0 |
| 77 | CONTC/0007051/2021 | UMAKANTA BISWAL, TAHASILDAR, MAHANGA NARAYAN SAMAL VS | BIJAYA KUMAR PARİDA 2 VS | // // 0 |
| 78 | CONTC/0007052/2021 | UMAKANTA BISWAL, TAHASILDAR, MAHANGA CHİTARANJAN MOHAPATRA VS | ADV. VS | // // 0 |
| 79 | CONTC/0007053/2021 | SATYABRATA SAHU,IAS SARAJUBALA MISHRA VS | ADV VS | // // 0 |
| | | SATYABRATA SAHU, IAS | | // |

ORISSA HIGH COURT

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|----|--------------------|--|-------------------------------|------------------------------------|
| 80 | CONTC/0007054/2021 | JAGANNATH SWARNAKAR VS RANJANA CHOPRA, IAS. | ADV VS | // () |
| 81 | CONTC/0007055/2021 | ADIKANDA MAJHI VS SATYABRATA SAHU, IAS | ADV VS | // () |
| 82 | CONTC/0007056/2021 | SUDEEP KUMAR PUROHIT VS SASWAT MISHRA, IAS | ADV. VS | // () |
| 83 | CONTC/0007057/2021 | KAPILASH CHANDRA DAS VS SATYABRATA SAHU, IAS | ADV VS | // () |
| 84 | CONTC/0007058/2021 | DURGA CHARAN BARIK VS PRADEEP KUMAR JENA, IAS | ADV VS | // () |
| 85 | CONTC/0007059/2021 | DR. KALI PRASAD DAS VS ASWINI KUMAR MISHRA, O.A.S. | SANJIB SWAIN VS | // () |
| 86 | CONTC/0007060/2021 | SURENDRA KUMAR MOHAPATRA VS BATTULA GANGADHAR, IPS. | AKSHAYA KUMAR PANDEY VS | // () |
| 87 | CONTC/0007061/2021 | HIMANSHU SEKHAR MISHRA VS PRADIPTA KUMAR JENA, I.A.S | ADV VS | // () |
| 88 | CRLA/0000668/2021 | SANTU @ SANTOSH KUMAR SAHOO VS STATE OF ODISHA | BIKRAM CHANDRA GHADEI VS | PURI TOWN /138 /2015 () // |
| 89 | CRLA/0000669/2021 | ANADI GIRI VS STATE OF ODISHA | BASANTA KUMAR DAS VS | BADSAHI /53 /2010 () // |
| 90 | CRLA/0000670/2021 | LIPUN BELGHARIA VS STATE OF ODISHA | DEBASIS MISHRA VS | BIJEPUR /127 /2021 () // |
| 91 | CRLLP/0000035/2021 | STATE OF ODISHA (VIG.) | SANGARM DAS, S.C. (VIGILANCE) | VIGILANCE PS (BERHAMPUR) /20 /2018 |

ORISSA HIGH COURT

FILING REPORT AS ON :24/11/2021

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|-----|--------------------|---|--------------------------|---------------------------------------|
| | | VS | VS | () |
| 92 | CRLMC/0002374/2021 | SANJAYA KUMAR SAHU GEDU @ SUJAN BHOI | AJIT KUMAR PANDA | // / /0 |
| | | VS | VS | () |
| 93 | CRLMC/0002375/2021 | STATE OF ODISHA BABU @ SAMIRA MOHAPATRA @ SAMIR MOHAPATRA | PARATHA SARATHI NAYAK | // RASOL /61 /2018 |
| | | VS | VS | () |
| 94 | CRLMC/0002376/2021 | STATE OF ODISHA ASIT KUMAR SAHU | RAJENDRA NARAYAN ROUT | // SORO /12 /2000 |
| | | VS | VS | () |
| 95 | CRLMC/0002377/2021 | STATE OF ODISHA BIJAYINI DEVI @ BIJAYINI BISOYI @ GHADAI | JYOTI PATNAIK | // BADABAZAR /163 /2021 |
| | | VS | VS | () |
| 96 | CRLMC/0002378/2021 | STATE OF ODISHA MITU PATRA @ CHINTU PATRA | LAMBODOR ACHARI | // KOTOAGARH /16 /2014 |
| | | VS | VS | () |
| 97 | CRLMC/0002379/2021 | STATE OF ODISHA SOMA SISA | ASIT KUMAR JENA | // MUDULIPODA /24 /2005 |
| | | VS | VS | () |
| 98 | CRLMC/0002380/2021 | STATE OF ODISHA MANORANJAN DALAI | BIJAYANANDA DASH | // PURIGHAT /245 /2020 |
| | | VS | VS | () |
| 99 | CRLMC/0002381/2021 | STATE OF ODISHA DEBAPRIYA MOHANTY | BIJAYA KUMAR PARIDA 2 | // BURLA /352 /2019 |
| | | VS | VS | () |
| 100 | CRLMC/0002382/2021 | STATE OF ODISHA BRUNDABAN BARIHA @ GOVINDA BARIHA | SURYAKANTA DWIBEDI | // PATNAGARH /191 /2018 |
| | | VS | VS | () |
| 101 | CRLMC/0002383/2021 | STATE OF ODISHA ARAKHITA OJHA | SUNIL PATTANAIK | // BARANGA /147 /2020 |
| | | VS | VS | () |
| 102 | CRLMC/0002384/2021 | ADCP CUM EXECUTIVE MAGISTRATE, UPD CUTTACK. BIKASH BIHARI BISWAL | SUSANTA KUMAR MISHRA | // BHUBANESWAR VIGILANCE /15 /2003 |
| | | VS | VS | () |

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| 103 | CRLMC/0002385/2021 | STATE OF ODISHA SUSAMA DAS VS | DEBASIS MISHRA VS | // RAMACHANDAPUR /105 /2008 () |
| 104 | CRLMC/0002386/2021 | STATE OF ODISHA BANTY DASH VS | JYOTIRMAYA SAHOO VS | // ATTABIRA /162 /2018 () |
| 105 | CRLMC/0002387/2021 | STATE OF ODISHA JAGABANDHU DAS VS | JYOTIRMAYA SAHOO VS | // RAMBHA (KHALLIKOTE) /58 /2014 () |
| 106 | CRLMC/0002388/2021 | STATE OF ODISHA MD.ASAGAR VS | MANORANJAN PADHY VS | // PADWA /87 /2018 () |
| 107 | CRLMC/0002389/2021 | STATE OF ODISHA B.NARASIMLU VS | JITENDRA SAMANTARAY VS | // GOPALPUR /143 /2013 () |
| 108 | CRLMC/0002390/2021 | STATE OF ODISHA B.NARASIMLU VS | JEETENDRA SAMANTARAY VS | // GOPALPUR /141 /2013 () |
| 109 | CRLMP/0002133/2021 | STATE OF ODISHA ABHAYA KUMAR MOHANTY VS ADYARASHMI LENKA @ MOHANTY | BISWAJIT PARIDA VS | // / /0 () |
| 110 | CRLMP/0002134/2021 | STATE OF ODISHA HARDIK MODI VS PRIYANKA CHANDI BHAMMAR @ MODI | CHANDAN SAMANTARAY VS | // / /0 () |
| 111 | CRLMP/0002135/2021 | STATE OF ODISHA AKSHAYA KUMAR SAHU VS | AMULYA RATNA PANDA VS | // / /0 () |
| 112 | CRLMP/0002136/2021 | STATE OF ODISHA LAXMIPRIYA BISWAL VS | BIPLAB P.B. BAHALI VS | // / /0 () |
| 113 | CRLMP/0002137/2021 | STATE OF ODISHA KUNILATA BISWAL VS STATE OF ODISHA | BIPLAB P.B. BAHALI VS | // / /0 () // |

ORISSA HIGH COURT

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| 114 | CRLMP/0002138/2021 | SUMITRA BISWAL VS STATE OF ODISHA | BIPLAB P.B. BAHALI VS | //0 0 // |
| 115 | CRLREV/0000477/2021 | PRASANTA@ MOCHAN MUNDA VS STATE OF ODISHA | DIGAMBAR SETHI VS | PATNA /77 /2008 0 // |
| 116 | CRLREV/0000478/2021 | RAMESH DAS VS STATE OF ODISHA | AKSHAYA KUMAR PANDEY VS | NIRAKARPUR /39 /2020 0 // |
| 117 | MACA/0000405/2021 | PRAMILA MAHANTA VS TAPAN KUMAR MOHANTY | DURGA CHARAN DEY VS | // 0 // |
| 118 | MACA/0000406/2021 | RATIKANTA BEHURIA VS RANJIT KUMAR BISWAL | DURGA CHARAN DEY VS | // 0 // |
| 119 | RPFAM/0000091/2021 | ALOK RANJAN SETHY VS SASMITA SETHY | ARIJEET MISHRA VS | // 0 // |
| 120 | RSA/0000142/2021 | RAMANUJA PATTANAIK VS SAROJINI PATTANAIK | NIRANJAN LENKA VS | // 0 // |
| 121 | RSA/0000143/2021 | RAJENDRA NAIK VS NIRASI PATEL | TUSAR KUMAR MISHRA VS | // 0 // |
| 122 | STREV/0000046/2021 | M/S. MODI PHARMACEUTICALS VS STATE OF ODISHA | UMESH CH. BEHURA VS | // 0 // |
| 123 | TRP(C)/0000397/2021 | MANJULA NAIK @ NAYAK VS RAJENDRA NAYAK | RABI NARAYAN BEHERA VS | // 0 // |
| 124 | TRP(C)/0000398/2021 | DIPTIMAYEE PRADHAN @ DEEPTIMAYEE PRADHAN VS MAHENDRA PRASAD SAHU | USHANTA HARICHANDAN VS | // 0 // |
| 125 | TRPCRL/0000090/2021 | KUBER RANJAN BARIK | MAHESWAR MOHANTY | //0 |

ORISSA HIGH COURT

FILING REPORT AS ON :24/11/2021

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| | | VS | VS | () |
| 126 | TRPCRL/000091/2021 | BASANTI BEHERA PRAFULLA KUMAR HATI | GOUTAM KUMAR ACHARYA | // /0 |
| | | VS | VS | () |
| 127 | TRPCRL/000092/2021 | SUBHASINI @ SUBASINI JENA @ HATI ROMANI DAS @ RAY | BRUNDABAN ROUT | // /0 |
| | | VS | VS | () |
| 128 | WA/0000919/2021 | HEMANTA KUMAR RAY STATE OF ODISHA | LALATENDU SAMANTARAY | // |
| | | VS | VS | () |
| 129 | WA/0000920/2021 | PRAMOD KUMAR PADHI LAXMAN DAS | DR.BINOD KUMAR MISHRA | /0016511/2021 // |
| | | VS | VS | () |
| 130 | WA/0000921/2021 | STATE OF ODISHA STATE OF ODISHA | AMIYA KUMAR MISHRA | // |
| | | VS | VS | () |
| 131 | WP(C)/0036966/2021 | AMIT SAHOO M/S MAKES ENGINEERS AND BUILDERS | TATHAGATA SAHOO | /0013238/2021 // |
| | | VS | VS | () |
| 132 | WP(C)/0036967/2021 | STATE OF ODISHA M/S MAKES ENGINEERS AND BUILDERS | TATHAGATA SAHOO | // |
| | | VS | VS | () |
| 133 | WP(C)/0036968/2021 | STATE OF ODISHA M/S MAKES ENGINEERS AND BUILDERS | TATHAGATA SAHOO | // |
| | | VS | VS | () |
| 134 | WP(C)/0036969/2021 | STATE OF ODISHA KHAJA SANKHUA | SARADA PRASAD DASH | // |
| | | VS | VS | () |
| 135 | WP(C)/0036970/2021 | STATE OF ODISHA PRAMOD KUMAR PAL | DILLIP KUMAR MOHAPATRA | // |
| | | VS | VS | () |
| 136 | WP(C)/0036971/2021 | STATE OF ODISHA ANADI CHARAN BEHERA | DILLIP KUMAR MOHAPATRA | // |
| | | VS | VS | () |

ORISSA HIGH COURT**FILING REPORT AS ON :24/11/2021**

| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----------|--------------------|---|---------------------------------|---------------------------------|
| 137 | WP(C)/0036972/2021 | STATE OF ODISHA HIMANSHU SEKHAR BARIK VS | DILLIP KUMAR MOHAPATRA VS | // // () |
| 138 | WP(C)/0036973/2021 | STATE OF ODISHA PRAFULLA KUMAR ROUSTRAY VS | DILLIP KUMAR MOHAPATRA VS | // // () |
| 139 | WP(C)/0036974/2021 | STATE OF ODISHA MURALIDHAR PATRA VS | DILLIP KUMAR MOHAPATRA VS | // // () |
| 140 | WP(C)/0036975/2021 | STATE OF ODISHA AMBIKA PATTNAIK VS | DILLIP KUMAR MOHAPATRA VS | // // () |
| 141 | WP(C)/0036976/2021 | STATE OF ODISHA UPENDRA KUMAR DASH VS | DILLIP KUMAR MOHAPATRA VS | // // () |
| 142 | WP(C)/0036977/2021 | STATE OF ODISHA GADADHAR SAMANTARAY VS | DILLIP KUMAR MOHAPATRA VS | // // () |
| 143 | WP(C)/0036978/2021 | STATE OF ODISHA SARAT KUMAR PANI VS | DILLIP KUMAR MOHAPATRA VS | // // () |
| 144 | WP(C)/0036979/2021 | STATE OF ODISHA PRAVAT KUMAR SETHY VS | DILLIP KUMAR MOHAPATRA VS | // // () |
| 145 | WP(C)/0036980/2021 | STATE OF ODISHA KRISHNA CHANDRA PATRA VS | ACHYUTANANDA PATTANAIAK VS | // // () |
| 146 | WP(C)/0036981/2021 | STATE OF ODISHA M/S SHREE GANESH METALIKS LTD. VS | PRAJNARAJ MOHANTY VS | // // () |
| 147 | WP(C)/0036982/2021 | ACIT, CIRCLE, ROURKELA KRISHNA CHANDRA PATRA VS | ACHYUTANANDA PATTANAIAK VS | // // () |
| | | STATE OF ODISHA | | // |

ORISSA HIGH COURT

FILING REPORT AS ON :24/11/2021

| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----|--------------------|---|--------------------------------|--------------------------|
| 148 | WP(C)/0036983/2021 | KRISHNA CHANDRA PATRA VS STATE OF ODISHA | ACHYUTANANDA PATTANAİK VS | // 0 // |
| 149 | WP(C)/0036984/2021 | KRISHNA CHANDRA PATRA VS STATE OF ODISHA | ACHYUTANANDA PATTANAİK VS | // 0 // |
| 150 | WP(C)/0036985/2021 | KRISHNA CHANDRA PATRA VS STATE OF ODISHA | ACHYUTANANDA PATTANAİK VS | // 0 // |
| 151 | WP(C)/0036986/2021 | GOPABANDHU BARIK VS STATE OF ODISHA | APARESH BHOI VS | // 0 // |
| 152 | WP(C)/0036987/2021 | M/S SHREE GANESH METALIKS LTD, VS ACIT, CIRCLE, ROURKELA, | PRAJNARAJ MOHANTY VS | // 0 // |
| 153 | WP(C)/0036988/2021 | KANCHAN SATAPATHY VS PRINCIPAL SECY. TO GOVT. | RASHMI NARAYAN PATNAİK VS | // 0 // |
| 154 | WP(C)/0036989/2021 | DR. BHOYLAXMI BHUYAN VS STATE OF ODISHA | S.K.SAMAL VS | // 0 // |
| 155 | WP(C)/0036990/2021 | RAVI METALLICS LTD.,ROURKELA VS INCOME TAX OFFICER,ROURKELA | PRAJNARAJ MOHANTY VS | // 0 // |
| 156 | WP(C)/0036991/2021 | SANJAYA KESHARI MOHAPATRA VS STATE OF ODISHA | NIRANJAN PANDA VS | // 0 // |
| 157 | WP(C)/0036992/2021 | SATYABADI PANDA VS STATE OF ODISHA | SUBHRANSU BHUSAN MOHANTY VS | // 0 // |
| 158 | WP(C)/0036993/2021 | SATYABADI PANDA VS STATE OF ODISHA | SUBHRANSU BHUSAN MOHANTY VS | // 0 // |
| 159 | WP(C)/0036994/2021 | SOBHAGYA KUMAR ROUT | JAJATI KESHARI KHUNTIA | // |

ORISSA HIGH COURT

FILING REPORT AS ON :24/11/2021

| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----|--------------------|---|--------------------------|--------------------------|
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 160 | WP(C)/0036995/2021 | PRAVAT KUMAR MOHANTY | GOPAL PRASAD JENA | // |
| | | VS | VS | 0 |
| | | THE PRINCIPAL SECY. TO GOVT. | | // |
| 161 | WP(C)/0036996/2021 | NIRANJAN DIXIT | SIDHESWAR MALLIK | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 162 | WP(C)/0036997/2021 | AMARAVATI POLYTECHNIC,MAYURBHANJ | DURGA PRASAD NANDA | // |
| | | VS | VS | 0 |
| | | ALL INDIA COUNCIL FOR TECHNICAL EDUCATION,NEW DELHI | | // |
| 163 | WP(C)/0036998/2021 | SATYABRATA SAHOO | GOPAL PRASAD JENA | // |
| | | VS | VS | 0 |
| | | CHAIRMAN AND MD, NUCLEAR POWER CORP. OF INDIA LTD. | | // |
| 164 | WP(C)/0036999/2021 | ANANTA KUMAR PATT | GOPAL PRASAD JENA | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 165 | WP(C)/0037000/2021 | DR.HARIS CHANDRA SAHOO | SUBHADUTTA ROURAY | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 166 | WP(C)/0037001/2021 | DINESH SAHOO | BRAJA MOHAN SARANGI | // |
| | | VS | VS | 0 |
| | | R.T.O., SUNDARGARH | | // |
| 167 | WP(C)/0037002/2021 | RAKESH RANJAN PATNAIK | BRAJA MOHAN SARANGI | // |
| | | VS | VS | 0 |
| | | R.T.O., CUTTACK | | // |
| 168 | WP(C)/0037003/2021 | SARAT KUMAR PRADHAN | BRAJA MOHAN SARANGI | // |
| | | VS | VS | 0 |
| | | R.T.O., NAYAGARH | | // |
| 169 | WP(C)/0037004/2021 | DIBYA SWARUP PANDA | BIDYADHAR MANASINGH | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 170 | WP(C)/0037005/2021 | GHANASHYAM SAHU | SUSHANTA KUMAR MISHRA | // |
| | | VS | VS | 0 |

ORISSA HIGH COURT

FILING REPORT AS ON :24/11/2021

| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----|--------------------|---|--|--------------------------|
| 171 | WP(C)/0037006/2021 | STATE OF ODISHA DEBI PRASAD KHAMARI VS | SATYA SHIVA DASH VS | // // 0 |
| 172 | WP(C)/0037007/2021 | STATE OF ODISHA JASHLEEN PATRA VS | AMIT PRASAD BOSE VS | // // 0 |
| 173 | WP(C)/0037008/2021 | STATE OF ODISHA MICHHU BEHERA VS | AMIT PRASAD BOSE VS | // // 0 |
| 174 | WP(C)/0037009/2021 | STATE OF ODISHA ODISHA STATE BUREAU OF TEXT BOOK PREPARATION VS | ODISHA STATE BUREAU OF TEXT BOOK PREPARATION, BBSR VS | // // 0 |
| 175 | WP(C)/0037010/2021 | DEBA PRASAD PADHI MUNTAZ PARVEEN @ MUMTAJ PARWEEN VS | SIDHARTHA RAY VS | // // 0 |
| 176 | WP(C)/0037011/2021 | THE EO, BARIPADA MUNICIPALITY, BARIPADA SULOCHANA CHOUDHURY VS | SAROJ KUMAR PADHI VS | // // 0 |
| 177 | WP(C)/0037012/2021 | STATE OF ODISHA GHANALATA DEHURY VS | SUSANTA KUMAR DASH VS | // // 0 |
| 178 | WP(C)/0037013/2021 | STATE OF ODISHA MAA KALIKA HANICAPPED SELF HELP GROUP VS | SUBHRANSU BHUSAN MOHANTY VS | // // 0 |
| 179 | WP(C)/0037014/2021 | STATE OF ODISHA GOBINDA DIP VS | RABI NARAYAN MOHANTY VS | // // 0 |
| 180 | WP(C)/0037015/2021 | MCL, JHARSUGUDA SURANGINI DAS VS | ABHISHEK DASH VS | // // 0 |
| 181 | WP(C)/0037016/2021 | STATE OF ODISHA LOHIT KUMAR MANGARAJ VS | MANOJ VERMA VS | // // 0 |
| | | STATE OF ODISHA | | // |

ORISSA HIGH COURT**FILING REPORT AS ON :24/11/2021**

| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----------|--------------------|---|---------------------------------|---------------------------------|
| 182 | WP(C)/0037017/2021 | PRAFULLA CHANDRA MOHANTY VS STATE OF ODISHA | RABI NARAYAN MOHANTY VS | // 0 // |
| 183 | WP(C)/0037018/2021 | NITYANANDA BEHERA VS STATE OF ODISHA | ANIRUDHA DAS VS | // 0 // |
| 184 | WP(C)/0037019/2021 | SANJEEV PARIDA VS STATE OF ODISHA | NIROD KUMAR SAHU VS | // 0 // |
| 185 | WP(C)/0037020/2021 | INDRAMA BAI GOND VS STATE OF ODISHA | HIMANSHU SEKHAR PANDA VS | // 0 // |
| 186 | WP(C)/0037021/2021 | DEBOSARMA NAYAK VS STATE OF ODISHA | HIMANSHU SEKHAR PANDA VS | // 0 // |
| 187 | WP(C)/0037022/2021 | SONALI BISWAS VS STATE OF ODISHA | HIMANSHU SEKHAR PANDA VS | // 0 // |
| 188 | WP(C)/0037023/2021 | JAYANTI JENA VS STATE OF ODISHA | HIMANSHU SEKHAR PANDA VS | // 0 // |
| 189 | WP(C)/0037024/2021 | SANJETA NAIK VS STATE OF ODISHA | HIMANSHU SEKHAR PANDA VS | // 0 // |
| 190 | WP(C)/0037025/2021 | REBATI JENA VS STATE OF ODISHA | HIMANSHU SEKHAR PANDA VS | // 0 // |
| 191 | WP(C)/0037026/2021 | DAYABAIT NAYAK VS STATE OF ODISHA | HIMANSHU SEKHAR PANDA VS | // 0 // |
| 192 | WP(C)/0037027/2021 | ARATI DASH VS STATE OF ODISHA | HIMANSHU SEKHAR PANDA VS | // 0 // |
| 193 | WP(C)/0037028/2021 | RANJITA MISHRA | HIMANSHU SEKHAR PANDA | // |

ORISSA HIGH COURT

FILING REPORT AS ON :24/11/2021

| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----|--------------------|---------------------------------------|--------------------------|--------------------------|
| | | VS | VS | 0 |
| 194 | WP(C)/0037029/2021 | STATE OF ODISHA BINATA PANDA | HIMANSHU SEKHAR PANDA | // |
| | | VS | VS | 0 |
| 195 | WP(C)/0037030/2021 | STATE OF ODISHA PRIYALATA NAIK | HIMANSHU SEKHAR PANDA | // |
| | | VS | VS | 0 |
| 196 | WP(C)/0037031/2021 | STATE OF ODISHA HARIS CHANDRA JAL | HIMANSHU SEKHAR PANDA | // |
| | | VS | VS | 0 |
| 197 | WP(C)/0037032/2021 | STATE OF ODISHA RINA KUMARI BUDHIA | HIMANSHU SEKHAR PANDA | // |
| | | VS | VS | 0 |
| 198 | WP(C)/0037033/2021 | STATE OF ODISHA DEBASIS SETHI | HIMANSHU SEKHAR PANDA | // |
| | | VS | VS | 0 |
| 199 | WP(C)/0037034/2021 | STATE OF ODISHA SUDHIR DIGAL | GYANENDRA CHANDRA SWAIN | // |
| | | VS | VS | 0 |
| 200 | WP(C)/0037035/2021 | STATE OF ODISHA RITABALA BEHERA | HIMANSHU SEKHAR PANDA | // |
| | | VS | VS | 0 |
| 201 | WP(C)/0037036/2021 | STATE OF ODISHA PRANAKRISHNA SAMAL | HIMANSHU SEKHAR PANDA | // |
| | | VS | VS | 0 |
| 202 | WP(C)/0037037/2021 | STATE OF ODISHA SUJATA SETHI | HIMANSHU SEKHAR PANDA | // |
| | | VS | VS | 0 |
| 203 | WP(C)/0037038/2021 | STATE OF ODISHA BIMAL NAYAN BEHERA | GYANENDRA CHANDRA SWAIN | // |
| | | VS | VS | 0 |
| 204 | WP(C)/0037039/2021 | STATE OF ODISHA BABALINI NAIK | HIMANSHU SEKHAR PANDA | // |
| | | VS | VS | 0 |

ORISSA HIGH COURT

FILING REPORT AS ON :24/11/2021

| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----------|--------------------|---|---------------------------------|---------------------------------|
| 205 | WP(C)/0037040/2021 | STATE OF ODISHA SUMITA TOPPO VS | HIMANSU SEKHAR PANDA VS | // // () |
| 206 | WP(C)/0037041/2021 | STATE OF ODISHA ALAKA MANJARI PATI VS | HIMANSHU SEKHAR PANDA VS | // // () |
| 207 | WP(C)/0037042/2021 | STATE OF ODISHA MANAS RANJAN PRASAD VS | GYANENDRA CHANDRA SWAIN VS | // // () |
| 208 | WP(C)/0037043/2021 | STATE OF ODISHA KALINGA WARRIORS,CUTTACK VS | PRABODHA CH. NAYAK VS | // // () |
| 209 | WP(C)/0037044/2021 | STATE OF ODISHA BINDIA BARWA VS | HIMANSHU SEKHAR PANDA VS | // // () |
| 210 | WP(C)/0037045/2021 | STATE OF ODISHA KUNTALA TAPPO VS | HIMANSHU SEKHAR PANDA VS | // // () |
| 211 | WP(C)/0037046/2021 | STATE OF ODISHA SAIRENDRI NAIK VS | HIMANSHU SEKHAR PANDA VS | // // () |
| 212 | WP(C)/0037047/2021 | STATE OF ODISHA NISHIKANTA MALLICK VS | HIMANSHU SEKHAR PANDA VS | // // () |
| 213 | WP(C)/0037048/2021 | STATE OF ODISHA BHAKTA RANJAN DUTTA VS | HIMANUSHU SEKHAR PANDA VS | // // () |
| 214 | WP(C)/0037049/2021 | STATE OF ODISHA SANJUKTA BISWAL VS | HIMANSHU SEKHAR PANDA VS | // // () |
| 215 | WP(C)/0037050/2021 | STATE OF ODISHA PRANATI BARIK VS STATE OF ODISHA | HIMANSHU SEKHAR PANDA VS | // // () // |

ORISSA HIGH COURT**FILING REPORT AS ON :24/11/2021**

| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----------|--------------------|---|---------------------------------|---------------------------------|
| 216 | WP(C)/0037051/2021 | DHARITRI BEHERA VS STATE OF ODISHA | HIMANSHU SEKHAR PANDA VS | // 0 // |
| 217 | WP(C)/0037052/2021 | SHANKAR CHARAN MURMU VS STATE OF ODISHA | HIMANSHU SEKHAR PANDA VS | // 0 // |
| 218 | WP(C)/0037053/2021 | DHARANIDHAR DHAL VS STATE OF ODISHA | HIMANSHU SEKHAR PANDA VS | // 0 // |
| 219 | WP(C)/0037054/2021 | SMITA NAG VS STATE OF ODISHA | HIMANSHU SEKHAR PANDA VS | // 0 // |
| 220 | WP(C)/0037055/2021 | GOURI SHANKAR JENA VS STATE OF ODISHA | HIMANSHU SEKHAR PANDA VS | // 0 // |
| 221 | WP(C)/0037056/2021 | PANKAJINI SWAIN VS STATE OF ODISHA | HIMANSHU SEKHAR PANDA VS | // 0 // |
| 222 | WP(C)/0037057/2021 | MAHADEBA MAHAKUD VS STATE OF ODISHA | HIMANSHU SEKHAR PANDA VS | // 0 // |
| 223 | WP(C)/0037058/2021 | KAMALINI MIRDHA VS STATE OF ODISHA | HIMANSHU SEKHAR PANDA VS | // 0 // |
| 224 | WP(C)/0037059/2021 | AMBA RAJ VS STATE OF ODISHA | HIMANSHU SEKHAR PANDA VS | // 0 // |
| 225 | WP(C)/0037060/2021 | MAMATARANI DASH VS STATE OF ODISHA | HIMANSHU SEKHAR PANDA VS | // 0 // |
| 226 | WP(C)/0037061/2021 | MOHAMMED SIRAJUDDIN VS STATE OF ODISHA | HIMANSHU SEKHAR PANDA VS | // 0 // |
| 227 | WP(C)/0037062/2021 | MEENA RANI DAS | HIMANSHU SEKHAR PANDA | // |

ORISSA HIGH COURT**FILING REPORT AS ON :24/11/2021**

| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----------|--------------------|--|---------------------------------|---------------------------------|
| | | VS | VS | 0 |
| 228 | WP(C)/0037063/2021 | STATE OF ODISHA MARY SEEMA KULLU | HIMANSHU SEKHAR PANDA | // |
| | | VS | VS | 0 |
| 229 | WP(C)/0037064/2021 | STATE OF ODISHA KARNA KUMAR KISHAN | HIMANSHU SEKHAR PANDA | // |
| | | VS | VS | 0 |
| 230 | WP(C)/0037065/2021 | STATE OF ODISHA SAROJINI BEHERA | HIMANSHU SEKHAR PANDA | // |
| | | VS | VS | 0 |
| 231 | WP(C)/0037066/2021 | STATE OF ODISHA SWAYANG PRAVA PANDA | HIMANSHU SEKHAR PANDA | // |
| | | VS | VS | 0 |
| 232 | WP(C)/0037067/2021 | STATE OF ODISHA KASTURIBA BEHERA | HIMANSHU SEKHAR PANDA | // |
| | | VS | VS | 0 |
| 233 | WP(C)/0037068/2021 | STATE OF ODISHA SANJAY KUMAR LAKRA | HIMANSHU SEKHAR PANDA | // |
| | | VS | VS | 0 |
| 234 | WP(C)/0037069/2021 | STATE OF ODISHA SHIBNATH MAITY | HIMANSHU SEKHAR PANDA | // |
| | | VS | VS | 0 |
| 235 | WP(C)/0037070/2021 | STATE OF ODISHA GULSON PRADHAN | HIMANSHU SEKHAR PANDA | // |
| | | VS | VS | 0 |
| 236 | WP(C)/0037071/2021 | STATE OF ODISHA MANJEET KUMAR HANSDAH | HIMANSHU SEKHAR PANDA | // |
| | | VS | VS | 0 |
| 237 | WP(C)/0037072/2021 | STATE OF ODISHA DEEPAK KUMAR NAIK | HIMANSHU SEKHAR PANDA | // |
| | | VS | VS | 0 |
| 238 | WP(C)/0037073/2021 | STATE OF ODISHA FULAMANI MINZ | HIMANSHU SEKHAR PANDA | // |
| | | VS | VS | 0 |

ORISSA HIGH COURT

FILING REPORT AS ON :24/11/2021

| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----|--------------------|---|-----------------------------|--------------------------|
| 239 | WP(C)/0037074/2021 | STATE OF ODISHA BASANTA KUMAR MANDAL VS | HIMANSHU SEKHAR PANDA VS | // // () |
| 240 | WP(C)/0037075/2021 | STATE OF ODISHA ANITA ORAM VS | HIMANSHU SEKHAR PANDA VS | // // () |
| 241 | WP(C)/0037076/2021 | STATE OF ODISHA IJAHARU HAK VS | HIMANSHU SEKHAR PANDA VS | // // () |
| 242 | WP(C)/0037077/2021 | STATE OF ODISHA NIRMALA KUMARI PANDA VS | HIMANSHU SEKHAR PANDA VS | // // () |
| 243 | WP(C)/0037078/2021 | STATE OF ODISHA ETUA XALXO VS | HIMANSHU SEKHAR PANDA VS | // // () |
| 244 | WP(C)/0037079/2021 | STATE OF ODISHA PURNA CHANDRA KAR VS | HIMANSHU SEKHAR PANDA VS | // // () |
| 245 | WP(C)/0037080/2021 | STATE OF ODISHA PARIKSHITA DASH VS | HIMANSHU SEKHAR PANDA VS | // // () |
| 246 | WP(C)/0037081/2021 | STATE OF ODISHA DEEPTHEMAYEE ACHARYA VS | HIMANSHU SEKHAR PANDA VS | // // () |
| 247 | WP(C)/0037082/2021 | STATE OF ODISHA DILLIP KUMAR PANDA VS | HIMANSHU SEKHAR PANDA VS | // // () |
| 248 | WP(C)/0037083/2021 | STATE OF ODISHA GENO KISHAN VS | HIMANSHU SEKHAR PANDA VS | // // () |
| 249 | WP(C)/0037084/2021 | STATE OF ODISHA JITENDRA GANDHA VS STATE OF ODISHA | HIMANSHU SEKHAR PANDA VS | // // () // |

ORISSA HIGH COURT**FILING REPORT AS ON :24/11/2021**

| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----------|--------------------|---|---------------------------------|---------------------------------|
| 250 | WP(C)/0037085/2021 | ANAM CHARANA SAMAL VS STATE OF ODISHA | HIMANSHU SEKHAR PANDA VS | // 0 // |
| 251 | WP(C)/0037086/2021 | ANURAGINI MIRDHA VS STATE OF ODISHA | HIMANSHU SEKHAR PANDA VS | // 0 // |
| 252 | WP(C)/0037087/2021 | ANNA MARY KULU VS STATE OF ODISHA | HIMANSHU SEKHAR PANDA VS | // 0 // |
| 253 | WP(C)/0037088/2021 | MANOJ KUMAR SENAPATI VS STATE OF ODISHA | HIMANSHU SEKHAR PANDA VS | // 0 // |
| 254 | WP(C)/0037089/2021 | RATNAKAR NATH VS STATE OF ODISHA | HIMANSHU SEKHAR PANDA VS | // 0 // |
| 255 | WP(C)/0037090/2021 | KUSUM KUMARI SINGH VS STATE OF ODISHA | HIMANSHU SEKHAR PANDA VS | // 0 // |
| 256 | WP(C)/0037091/2021 | SUNITA ORAM VS STATE OF ODISHA | HIMANSHU SEKHAR PANDA VS | // 0 // |
| 257 | WP(C)/0037092/2021 | SUKESINI LAMAGA VS STATE OF ODISHA | HIMANSHU SEKHAR PANDA VS | // 0 // |
| 258 | WP(C)/0037093/2021 | ANITARANI MISHRA VS STATE OF ODISHA | HIMANSHU SEKHAR PANDA VS | // 0 // |
| 259 | WP(C)/0037094/2021 | MANJU KUMARI DAS VS STATE OF ODISHA | HIMANSHU SEKHAR PANDA VS | // 0 // |
| 260 | WP(C)/0037095/2021 | BITIHATRA TRIPATHY VS STATE OF ODISHA | HIMANSHU SEKHAR PANDA VS | // 0 // |
| 261 | WP(C)/0037096/2021 | GEETA SHA | HIMANSHU SEKHAR PANDA | // |

ORISSA HIGH COURT

FILING REPORT AS ON :24/11/2021

| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----|--------------------|--|--------------------------|--------------------------|
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 262 | WP(C)/0037097/2021 | M.C. OF BALADEV JEW VIDYALAYA | SAMEER KUMAR DAS | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 263 | WP(C)/0037098/2021 | ARUPAMA BISWAL | HIMANSHU SEKHAR PANDA | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 264 | WP(C)/0037099/2021 | PRAFULLA CHANDRA KHUNTIA | HIMANSHU SEKHAR PANDA | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 265 | WP(C)/0037100/2021 | GURUDEV SINGH | BHARAT KUMAR MISHRA | // |
| | | VS | VS | 0 |
| | | ADDL. TAHASILDAR,ROURKELA | | // |
| 266 | WP(C)/0037101/2021 | M.C.OF SANTIDUTA PRASANNA PATSHANI GIRLS HIGH SCHOOL | KAMAL KUMAR DAS | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 267 | WP(C)/0037102/2021 | HEADMISTRESS, JAGESWAREE UCHHA BIDYALAYA | SAMEER KUMAR DAS | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 268 | WP(C)/0037103/2021 | GEETARANI NAIK | HIMANSHU SEKHAR PANDA | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 269 | WP(C)/0037104/2021 | MAMATA TARAI | HIMANSHU SEKHAR PANDA | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 270 | WP(C)/0037105/2021 | HEADMISTRESS, GURUJANG GIRLS HIGH SCHOOL | SAMEER KUMAR DAS | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 271 | WP(C)/0037106/2021 | TUNUMANI NAIK | HIMANSHU SEKHAR PANDA | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 272 | WP(C)/0037107/2021 | RASMITA JENA | HIMANSHU SEKHAR PANDA | // |
| | | VS | VS | 0 |

ORISSA HIGH COURT

FILING REPORT AS ON :24/11/2021

| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----|--------------------|---|-----------------------------|--------------------------|
| 273 | WP(C)/0037108/2021 | STATE OF ODISHA SAROJINI MISHRA VS | HIMANSHU SEKHAR PANDA VS | // // () |
| 274 | WP(C)/0037109/2021 | STATE OF ODISHA JAMUNA MURMU VS | HIMANSHU SEKHAR PANDA VS | // // () |
| 275 | WP(C)/0037110/2021 | STATE OF ODISHA SANDHYA MURMU VS | HIMANSHU SEKHAR PANDA VS | // // () |
| 276 | WP(C)/0037111/2021 | STATE OF ODISHA SAROJINI HANSDAH VS | HIMANSHU SEKHAR PANDA VS | // // () |
| 277 | WP(C)/0037112/2021 | STATE OF ODISHA MANJULATA HEMBRAM VS | HIMANSHU SEKHAR PANDA VS | // // () |
| 278 | WP(C)/0037113/2021 | STATE OF ODISHA BHAGIRATHI NAYAK VS R.T.O., SUNDARGARH | BRAJA MOHAN SARANGI VS | // // () |
| 279 | WP(C)/0037114/2021 | LAXMIPRIYA NAYAK VS | HIMANSHU SEKHAR PANDA VS | // // () |
| 280 | WP(C)/0037115/2021 | STATE OF ODISHA PUSPALATA BISWAL VS | HIMANSHU SEKHAR PANDA VS | // // () |
| 281 | WP(C)/0037116/2021 | STATE OF ODISHA BADHUNI SING VS | HIMANSHU SEKHAR PANDA VS | // // () |
| 282 | WP(C)/0037117/2021 | STATE OF ODISHA JAY KUMARI BHOI VS | HIMANSHU SEKHAR PANDA VS | // // () |
| 283 | WP(C)/0037118/2021 | STATE OF ODISHA SUPHALI NAIK VS STATE OF ODISHA | HIMANSHU SEKHAR PANDA VS | // // () // |

ORISSA HIGH COURT**FILING REPORT AS ON :24/11/2021**

| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----------|--------------------|--|---------------------------------|---------------------------------|
| 284 | WP(C)/0037119/2021 | GITANJALI NAIK VS STATE OF ODISHA | HIMANSHU SEKHAR PANDA VS | // 0 // |
| 285 | WP(C)/0037120/2021 | SASMITA JENA VS STATE OF ODISHA | HIMANSHU SEKHAR PANDA VS | // 0 // |
| 286 | WP(C)/0037121/2021 | NALINI NAIK VS STATE OF ODISHA | HIMANSHU SEKHAR PANDA VS | // 0 // |
| 287 | WP(C)/0037122/2021 | SAJITA MANNA VS STATE OF ODISHA | HIMANSHU SEKHAR PANDA VS | // 0 // |
| 288 | WP(C)/0037123/2021 | SABITA RANI MOHANTY VS STATE OF ODISHA | HIMANSHU SEKHAR PANDA VS | // 0 // |
| 289 | WP(C)/0037124/2021 | MENKA BHOI VS STATE OF ODISHA | HIMANSHU SEKHAR PANDA VS | // 0 // |
| 290 | WP(C)/0037125/2021 | SAKUNTALA SAHU VS STATE OF ODISHA | LAXMIKANTA MOHANTY VS | // 0 // |
| 291 | WP(C)/0037126/2021 | SUMITRA SHARMA VS STATE OF ODISHA | SUSHANTA KUMAR PRADHAN VS | // 0 // |
| 292 | WP(C)/0037127/2021 | GOPI SINGH VS UNION OF INDIA | AGASTI KANUNGO VS | // 0 // |
| 293 | WP(C)/0037128/2021 | SIMANCHAL SAHU VS STATE OF ODISHA | ARUN KUMAR PATRA VS | // 0 // |
| 294 | WP(C)/0037129/2021 | SATRUGHAN MALLICK VS STATE OF ODISHA | BRAJA MOHAN SARANGI VS | // 0 // |
| 295 | WP(C)/0037130/2021 | SITARAM MISHRA | NIRA SUNDAR PANDA | // |

ORISSA HIGH COURT

FILING REPORT AS ON :24/11/2021

| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----|--------------------|--|--------------------------|--------------------------|
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 296 | WP(C)/0037131/2021 | BATAKISHOR BEHERA | BRAJA MOHAN SARANGI | // |
| | | VS | VS | 0 |
| | | R.T.O., BBSR | | // |
| 297 | WP(C)/0037132/2021 | NIHAR RANJAN PATEL | BRAJA MOHAN SARANGI | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 298 | WP(C)/0037133/2021 | AMAR KUMAR MALIK | SUKANTA KUMAR DALAI | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 299 | WP(C)/0037134/2021 | BALUSU @ BALASU SUNIL KUMAR | DEBENDRA DHAR | // |
| | | VS | VS | 0 |
| | | THE CM, SBI, BARGARH | | // |
| 300 | WP(C)/0037135/2021 | NARMADA CHALAN | SUKANTA KUMAR DALAI | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 301 | WP(C)/0037136/2021 | LAKSHMAN MISHRA | A.B.PARIDA | // |
| | | VS | VS | 0 |
| | | THE COMMISSIONER, ENDOWMENT, ODISHA, BHUBANESWAR | | // |
| 302 | WP(C)/0037137/2021 | RINA BEHERA | DEBENDRA DHAR | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 303 | WP(C)/0037138/2021 | KAMAL LOCHAN PANIGRAHI | ASHOK KUMAR MOHAPATRA | // |
| | | VS | VS | 0 |
| | | SHRI LINGARAJ MAHAPRABHU,BBSR | | // |
| 304 | WP(C)/0037139/2021 | LAXMIDHARA PARIDA | GOPINATH MISHRA | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 305 | WP(C)/0037140/2021 | MANGUA BARIK | GOPINATH MISHRA | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 306 | WP(C)/0037141/2021 | S.K.OHID | GYANARANJAN SETHI | // |
| | | VS | VS | 0 |

ORISSA HIGH COURT

FILING REPORT AS ON :24/11/2021

| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----|--------------------|---|--------------------------------|--------------------------|
| 307 | WP(C)/0037142/2021 | STATE OF ODISHA ASHUTOSH PRASAD CHAMPATI VS THE COLLECTOR CUM DM KHURDA | NIRANJAN MAHARANA VS | // // 0 // |
| 308 | WP(C)/0037143/2021 | GOLEKHA CHANDRA DALAI VS COMMNR.,LAND RECORDS AND SETTLEMENT,ODISHA | B.DASH VS | // 0 // |
| 309 | WP(C)/0037144/2021 | MANOJ KUMAR MOHANTA VS STATE OF ODISHA | GYANARANJAN SETHI VS | // 0 // |
| 310 | WP(C)/0037145/2021 | SUBAS CHANDRA SANDHIBIGRAHA VS STATE OF ODISHA | PRASANTA KUMAR SATAPATHY VS | // 0 // |
| 311 | WP(C)/0037146/2021 | SURUJMKHI BHUE VS STATE OF ODISHA | BIJAYA KUMAR ROUTRAY VS | // 0 // |
| 312 | WP(C)/0037147/2021 | TARANUM @ TARANUM KHATOON VS STATE OF ODISHA | PRAKASH RANJAN BARIK VS | // 0 // |
| 313 | WP(C)/0037148/2021 | SIMAJINI SWAIN VS STATE OF ODISHA | KHIROD KUMAR SWAIN VS | // 0 // |
| 314 | WP(C)/0037149/2021 | REKHA AGARWAL VS STATE OF ODISHA | ABINASH ROUTRAY VS | // 0 // |
| 315 | WP(C)/0037150/2021 | B.R. ASSOCIATES,CUTTACK VS CANARA BANK,BBSR | AVIJIT PAL VS | // 0 // |
| 316 | WP(C)/0037151/2021 | RAUNDE TUDU VS STATE OF ODISHA | NIRANJAN LENKA VS | // 0 // |
| 317 | WP(C)/0037152/2021 | JITENDRA KU. RAUL VS CHAIRMAN CUM MD, ORISSA STATE ROAD TRANSPORT CORP., BBSR | NIRANJAN LENKA VS | // 0 // |

ORISSA HIGH COURT

FILING REPORT AS ON :24/11/2021

| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----|--------------------|---|------------------------------|--------------------------|
| 318 | WP(C)/0037153/2021 | NARAYAN BISHWAL VS COLLECTOR,SAMBALPUR | BIJAYA KUMAR PARIDA 2 VS | // 0 // |
| 319 | WP(C)/0037154/2021 | AMULYA KUMAR BISWAL VS STATE OF ODISHA | KUNAL KUMAR SWAIN VS | // 0 // |
| 320 | WP(C)/0037155/2021 | M/S.TRIVENI ENGICONS PVT. LTD.,KOLKATA VS RAIL INDIA TECHNICAL AND ECONOMIC SERVICES LTD.,HARYANA | DEBENDRA KUMAR DWIBEDI VS | // 0 // |
| 321 | WP(C)/0037156/2021 | UTTAM DAS VS R.T.O.,KENDRAPARA | CHANDAN MISHRA VS | // 0 // |
| 322 | WP(C)/0037157/2021 | SWARNALATA JENA VS STATE OF ODISHA | KUNAL KUMAR SWAIN VS | // 0 // |
| 323 | WP(C)/0037158/2021 | PRADIPTA RANJAN PRADHAN VS R.T.O.,KENDRAPARA | CHANDAN MISHRA VS | // 0 // |
| 324 | WP(C)/0037159/2021 | PRADIPTA RANJAN PRADHAN VS R.T.O.,KENDRAPARA | CHANDAN MISHRA VS | // 0 // |
| 325 | WP(C)/0037160/2021 | BISWARANJAN DAS @ CHIKU VS COLLECTOR, KORAPUT | PRASANTA KUMAR NANDA VS | // 0 // |
| 326 | WP(C)/0037161/2021 | DR.NIHAR RANJAN BISWAL VS STATE OF ODISHA | SAMEER KUMAR DAS VS | // 0 // |
| 327 | WP(C)/0037162/2021 | PRAKASH CHANDRA DAS VS STATE OF ODISHA | J.R.DASH VS | // 0 // |
| 328 | WP(C)/0037163/2021 | ARAKHITA DAS VS STATE OF ODISHA | GOPINATH MISHRA VS | // 0 // |
| 329 | WP(C)/0037164/2021 | MANENDRANATH JENA | H.K.MALLIK | // |

ORISSA HIGH COURT

FILING REPORT AS ON :24/11/2021

| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----------|--------------------|---|---------------------------------|---------------------------------|
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 330 | WP(C)/0037165/2021 | SANJAYA KUMAR ROUT | CHITTARANJAN PATTNAIK | // |
| | | VS | VS | 0 |
| | | PRINCIPAL SECY. TO GOVT.,S AND ME DEPT. | | // |
| 331 | WP(C)/0037166/2021 | ALEXANDER SINGH | MOHIT AGARWAL | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 332 | WP(C)/0037167/2021 | BAIKUNTHA CHARAN SAHOO | DILIP KUMAR SAHU | // |
| | | VS | VS | 0 |
| | | AGRICULTURE | | // |
| 333 | WP(C)/0037168/2021 | SOURAV J.K.NANDA | BIDYADHAR MANSINGH | // |
| | | VS | VS | 0 |
| | | SUB REGISTRAR BBSR | | // |
| 334 | WP(C)/0037169/2021 | YASOBANTA KUMAR NAYAK | BIDYADHAR MANASINGH | // |
| | | VS | VS | 0 |
| | | SONALI SWAIN | | // |
| 335 | WP(C)/0037170/2021 | AJAY KUMAR MISHRA | SANJAY KUMAR PATTANAIAK | // |
| | | VS | VS | 0 |
| | | REGIONAL MANAGER,UNION BANK OF INDIA,BBSR | | // |
| 336 | WP(C)/0037171/2021 | BABAJI JENA | S.R.PATI | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 337 | WP(C)/0037172/2021 | HIRAMANI ROUT | DAYANIDHI MISHRA | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 338 | WP(C)/0037173/2021 | NAROTTAMA KUMBHAR | SAROJ KUMAR MISHRA | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 339 | WP(C)/0037174/2021 | KAILASH CHANDRA PUHAN | TRILOCHAN BARIK | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 340 | WP(C)/0037175/2021 | MAITHILEE RAY | SUKANTA KUMAR MISHRA | // |
| | | VS | VS | 0 |

ORISSA HIGH COURT

FILING REPORT AS ON :24/11/2021

| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----|--------------------|--|------------------------------|--------------------------|
| 341 | WP(C)/0037176/2021 | STATE OF ODISHA SATYABHAMA DALEI VS | DHARMENDRA SETHY VS | // // () |
| 342 | WP(C)/0037177/2021 | STATE OF ODISHA GOVERNING BODY OF ACHYUTA PLUS 2 SCIENCE HUMAN RESOURCES SCHOOL, BBSR VS | ANURAG KUMAR VS | // // () |
| 343 | WP(C)/0037178/2021 | STATE OF ODISHA MAHINDRA AND MAHINDRA FINANCIAL SERVICES VS | RANJAN KUMAR ROUT VS | // // () |
| 344 | WP(C)/0037179/2021 | RTO, CHANDIKHOL AMIYA BHUSAN BEHERA VS | BIBUDHENDRA DASH VS | // // () |
| 345 | WP(C)/0037180/2021 | PRINCIPAL SECY. TO GOVT. OF ODISHA BHASKAR MALLICK VS | SUDHANSU SEKHAR PRATAP VS | // // () |
| 346 | WP(C)/0037181/2021 | CHAIRMAN, INSTITUTE OF PHYSICS, BBSR PRADEEP KUMAR MALLIK VS | SAUBHAGYA KUMAR SAMAL VS | // // () |
| 347 | WP(C)/0037182/2021 | STATE OF ODISHA EMANUEL XALXO VS | CHANDAN SAMANTARAY VS | // // () |
| 348 | WP(C)/0037183/2021 | STATE OF ODISHA DR. GUJARAM MARNDI VS | SUSHANTA KU JOSHI VS | // // () |
| 349 | WP(C)/0037184/2021 | STATE OF ODISHA PRATAP CHANDRA DIXIT VS | BIDYUTLATA MOHANTY VS | // // () |
| 350 | WP(C)/0037185/2021 | CHIEF GENERAL MANAGER, AXIS BANK LTD., BBSR M/S A TO Z GAS APPLIANCES VS | UMESH CH. BEHURA VS | // // () |
| 351 | WP(C)/0037186/2021 | ADDL COMMNR. OF SALES TAX (APPEAL) CZ, CUTTACK DILLIP KUMAR DALAI VS | SASWAT DAS VS | // // () |
| | | STATE OF ODISHA | | // |

ORISSA HIGH COURT

FILING REPORT AS ON :24/11/2021

| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----|---------------------|---|--------------------------------|---------------------------------------|
| 352 | WP(C)/0037187/2021 | NITYANANDA MALLICK VS STATE OF ODISHA | RUDRA NARAYAN PARIJA VS | // () // |
| 353 | WP(C)/0037188/2021 | NABIN PRADHAN VS STATE OF ODISHA | SAILABALA JENA VS | // () // |
| 354 | WP(C)/0037189/2021 | DR. RAM PRASAD SAHU VS STATE OF ODISHA | SUSHANTA KU JOSHI VS | // () // |
| 355 | WP(C)/0037190/2021 | SAROJINI OJHA VS ODISHA GRAMYA BANK,BBSR | SAILABALA JENA VS | // () // |
| 356 | WP(C)/0037191/2021 | DR. KIRANMAYEE PANDA VS STATE OF ODISHA | SUSHANTA KU JOSHI VS | // () // |
| 357 | WP(C)/0037192/2021 | DR. BIJU AGRAWAL VS STATE OF ODISHA | SUSHANTA KU JOSHI VS | // () // |
| 358 | WP(C)/0037193/2021 | DR. PRAMOD KUMAR SAHU VS STATE OF ODISHA | SUSHANTA KU. JOSHI VS | // () // |
| 359 | WPCRL/0000159/2021 | BIPIN NAYAK VS STATE OF ODISHA | M/S BHABANI PRASAD SAMAL VS | RAJKANIKA /278 /2021 () // |
| 360 | ABLAPL/0015392/2021 | MITUA@ BISWARANJAN SETHI VS STATE OF ODISHA | SAMARENDRA BAHADUR VS | NIALI /309 /2021 () // |
| 361 | ABLAPL/0015393/2021 | BABAJI HATI VS STATE OF ODISHA | GIRIJA SANKAR NAYAK VS | BIRIDI PS /185 /2021 () // |
| 362 | ABLAPL/0015394/2021 | KAILASH CHANDRA PRUSTY VS STATE OF ODISHA | GHANASHYAM MUDULI VS | DHENKANAL TOWN /412 /2021 () // |
| 363 | ABLAPL/0015395/2021 | AVINASH PAUL | SUKANTA KUMAR MISHRA | JHIRPANI P.S. /68 /2021 |

ORISSA HIGH COURT

FILING REPORT AS ON :24/11/2021

| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----|---------------------|---|-----------------------------------|--|
| | | VS | VS | () |
| 364 | ABLAPL/0015396/2021 | STATE OF ODISHA SRIDHAR GIRI | JAGANNATH KAMILA | // REMUNA /167 /2021 |
| | | VS | VS | () |
| 365 | ABLAPL/0015397/2021 | STATE OF ODISHA BRAMHANANDA DAS | ARIJEET MISHRA | // BALICHANDRAPUR /176 /2021 |
| | | VS | VS | () |
| 366 | ABLAPL/0015398/2021 | STATE OF ODISHA HEMANTA KUMAR KHATUA | SIDHARTHA DAS | // BOLANI /78 /2021 |
| | | VS | VS | () |
| 367 | ABLAPL/0015399/2021 | STATE OF ODISHA AMARESH MISHRA | AMULYA RATNA PANDA | // BINJHARPUR /587 /2021 |
| | | VS | VS | () |
| 368 | ABLAPL/0015400/2021 | STATE OF ODISHA DILLIP KUMAR PARIDA | PARTHA SARATHI NAYAK | // MARINE PST TALCHUA /131 /2021 |
| | | VS | VS | () |
| 369 | ABLAPL/0015401/2021 | STATE OF ODISHA BIDULATA SAHOO | JUGALA KISHORE PANDA | // MAHILA P.S. BUXIBAZAR /120 /2021 |
| | | VS | VS | () |
| 370 | ABLAPL/0015402/2021 | STATE OF ODISHA JILU LUHA | BISWAJIT RANJAN TRIPATHYJILU LUHA | // RAIRAKHOL /159 /2021 |
| | | VS | VS | () |
| 371 | ABLAPL/0015403/2021 | STATE OF ODISHA RATHUNATH SAHOO | BHABANI SHANKAR DASPARIDA | // JENAPUR /295 /2021 |
| | | VS | VS | () |
| 372 | ABLAPL/0015404/2021 | STATE OF ODISHA BUDU DAS | SRIKANTA PANDA | // / /0 |
| | | VS | VS | () |
| 373 | ABLAPL/0015405/2021 | STATE OF ODISHA NISHIKANTA SETHI | SAROJ KU ROUT | // DHUSURI /254 /2021 |
| | | VS | VS | () |
| 374 | ABLAPL/0015406/2021 | STATE OF ODISHA TULSIRAM JAGAT | RAMDAS ACHARY | // SINAPALI /71 /2021 |
| | | VS | VS | () |

ORISSA HIGH COURT

FILING REPORT AS ON :24/11/2021

| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----|---------------------|--|--------------------------------|--------------------------------------|
| 375 | ABLAPL/0015407/2021 | STATE OF ODISHA BIDULATA ACHARYA VS | RAMDAS ACHARY VS | // KUMBHARAPARA /425 /2021 () |
| 376 | ABLAPL/0015408/2021 | STATE OF ODISHA BISHIKESHAN MOHANTY @ BISWARANJAN @ BISUPRATAP CHANDRA MISHRA VS | VS | // BALICHANDRAPUR /73 /2021 () |
| 377 | ABLAPL/0015409/2021 | STATE OF ODISHA RANGADHAR PRADHAN VS | SMRUTI RANJAN MOHAPATRA VS | // JENAPUR /288 /2021 () |
| 378 | ABLAPL/0015410/2021 | STATE OF ODISHA DIGAMBAR MALI VS | SUSANTA KUMAR TRIPATHY VS | // MATHILI /125 /2021 () |
| 379 | ABLAPL/0015411/2021 | STATE OF ODISHA ABHISHEK DAS@ AVISHAK DAS VS | SUSANTA KUMAR TRIPATHY VS | // BARIPADA TOWN /919 /2021 () |
| 380 | ABLAPL/0015412/2021 | STATE OF ODISHA BENUDHAR RANJIT VS | J.R.MISHRA 2 VS | // BALIAPAL /220 /2021 () |
| 381 | ABLAPL/0015413/2021 | STATE OF ODISHA KISHORE MAHARANA @ KISHORE CHANDRA MAHARANA VS | SANTOSH KUMAR SAMANTARAY VS | // BOLAGARH P.S. /190 /2021 () |
| 382 | ABLAPL/0015414/2021 | STATE OF ODISHA MADHUSUDANA SUNDARAY@ MADHU VS | ASWINI KUMAR MISHRA 3 VS | // CHANDAPUR /156 /2021 () |
| 383 | ABLAPL/0015415/2021 | STATE OF ODISHA NILANCHAL SARAF VS | P.K.PANDA 3 VS | // ATTABIRA /304 /2021 () |
| 384 | ABLAPL/0015416/2021 | STATE OF ODISHA PRASANNA MARTHA@ BANA VS | ASWINI KUMAR MISHRA 3 VS | // CHANDAPUR /156 /2021 () |
| 385 | ABLAPL/0015417/2021 | STATE OF ODISHA SITARANI JENA VS | PRAVASH CH. JENA VS | // JALESWAR /289 /2021 () |
| | | STATE OF ODISHA | | // |

ORISSA HIGH COURT

FILING REPORT AS ON :24/11/2021

| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----|---------------------|--|---------------------------------|--|
| 386 | ABLAPL/0015418/2021 | KAMALESWAR SARAF VS STATE OF ODISHA | P.K.PANDA (3) VS | ATTABIRA /304 /2021 () // |
| 387 | ABLAPL/0015419/2021 | UMAKANTA BEHERA@ MILU BEHERA VS STATE OF ODISHA | GAGAN BIHARI SINGH VS | TANGI /54 /2019 () // |
| 388 | ABLAPL/0015420/2021 | TAPAN BALIARSINGH VS STATE OF ODISHA | BIJAYA KUMAR RAGADA VS | JATNI P.S. /335 /2021 () // |
| 389 | ABLAPL/0015421/2021 | N. SINTH STONE KHARA VS STATE OF ODISHA | SANGRAM KESHARI ROUT VS | KAKIRIGUMMA /82 /2021 () // |
| 390 | ABLAPL/0015422/2021 | RAJIB KUMAR DAS VS STATE OF ODISHA | PRADIPTA BEURA VS | TIGIRIA /183 /2020 () // |
| 391 | ABLAPL/0015423/2021 | NARAYANA BARIHA VS STATE OF ODISHA | BHABANI SANKAR DAS VS | / /0 () // |
| 392 | ABLAPL/0015424/2021 | SUKUTA @ JIBANANANDA MALLICK @ JIBANA NARAYAN VS STATE OF ODISHA | PRADIPTA BEURA VS | / /0 () // |
| 393 | ABLAPL/0015425/2021 | DEEPAKA PARIDA@ DEEPAK KU. PARIDA VS STATE OF ODISHA | BHABANI SHANKAR DASPARIDA VS | TIHIDI /405 /2021 () // |
| 394 | ABLAPL/0015426/2021 | MANOJ KUMAR MOHANTY VS STATE OF ODISHA | SURYA NARAYAN BISWAL VS | JATNI P.S. /594 /2021 () // |
| 395 | ABLAPL/0015427/2021 | SANJAY KUMAR MAJHI VS STATE OF ODISHA | DEEPAK KUMAR DAS VS | BALANGA /218 /2021 () // |
| 396 | ABLAPL/0015428/2021 | SUPRABHA MISHRA @ MINA NANDA VS STATE OF ODISHA | UMAKANT SAHOO VS | KHANDAGIRI P.S. /359 /2013 () // |
| 397 | ABLAPL/0015429/2021 | MURALIDHAR MEHER | MOHENDRA KUMAR MOHAPATRO | PATNAGARH /222 /2021 |

ORISSA HIGH COURT

FILING REPORT AS ON :24/11/2021

| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----|---------------------|-----------------------|---------------------------|-------------------------------|
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 398 | ABLAPL/0015430/2021 | SURESH SRICHANDAN | AVIRAM PATRA | BALIANTA P.S. /388 /2021 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 399 | ABLAPL/0015431/2021 | CHHATARLAL HANS | AKSHAYA KUMAR SAHOO | BODEN /100 /2017 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 400 | ABLAPL/0015432/2021 | BRAJ BHUSAN KUMAR | PRABODHA CH. NAYAK | SAMBALPUR VIGILANCE /24 /2020 |
| | | VS | VS | () |
| | | STATE OF ODISHA(VIG.) | | // |
| 401 | ABLAPL/0015433/2021 | DEBASIS MOHANTY@ JAGA | SURYAKANTA DWIBEDI | JAGATPUR /493 /2021 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 402 | ABLAPL/0015434/2021 | JAYA KRUSHNA SAHOO | PRADIPATA BEURA | / /0 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 403 | ABLAPL/0015435/2021 | SURENDRA NATH | SAMBHU CHARAN NATH SHARMA | BINJHARPUR /472 /2021 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 404 | ABLAPL/0015436/2021 | BHASKAR MALLIK | PRADIPTA BEURA | GURUDIJHATIA /98 /2021 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 405 | ABLAPL/0015437/2021 | ARUN MANDAL | SAKTI MOHAN BEHERA | MALKANGIRI /128 /2016 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 406 | ABLAPL/0015438/2021 | SAROJ KUMAR NAYAK | RADHARAMAN DAS NAYAK | KEONJHAR TOWN /450 /2021 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 407 | ABLAPL/0015439/2021 | REHAMUTUN BIBI | MANORANJAN MISHRA | DARGHA BAZAR /79 /2021 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 408 | ABLAPL/0015440/2021 | RANJIT KUMAR BARALA | AMLAN SHAKTI PAUL | BOLAGARH P.S. /35 /2021 |
| | | VS | VS | () |

ORISSA HIGH COURT

FILING REPORT AS ON :24/11/2021

| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----|---------------------|---|-----------------------------|---|
| 409 | ABLAPL/0015441/2021 | STATE OF ODISHA NIBHAZ KHAN@ MINHAZ KHAN VS | MANORANJAN MISHRA VS | // ORIENT /152 /2021 () |
| 410 | ABLAPL/0015442/2021 | STATE OF ODISHA SUSHANTA KU. SAHOO VS | TARA PRASAD MOHAPATRA VS | // CHANDANPUR /346 /2021 () |
| 411 | ABLAPL/0015443/2021 | STATE OF ODISHA BISWAMITRA KANHAR VS | BISWANATH SWAIN VS | // GOCHHAPADA /46 /2021 () |
| 412 | ABLAPL/0015444/2021 | STATE OF ODISHA PABITRA @ PABITRA MOHAN SATHUA VS | AMITAV TRIPATHY VS | // NAYAGARH SADAR /178 /2021 () |
| 413 | ABLAPL/0015445/2021 | STATE OF ODISHA SANGRAM KISHORE SASAMAL VS | TARA PRASAD MOHAPATRA VS | // KANAS /251 /2021 () |
| 414 | ABLAPL/0015446/2021 | STATE OF ODISHA PANKAJ DAS VS | DHARMENDRA SETHY VS | // SAHADEV KHUNTA /328 /2021 () |
| 415 | ABLAPL/0015447/2021 | STATE OF ODISHA SADANANDA KANHAR VS | BISWANATH SWAIN VS | // GOCHHAPADA /46 /2021 () |
| 416 | ABLAPL/0015448/2021 | STATE OF ODISHA LAKSHYAPATI SAHU VS | PADMA CHARAN NAIK VS | // KESINGA /435 /2021 () |
| 417 | ABLAPL/0015449/2021 | STATE OF ODISHA DHUSASAN MUDULI VS | BISWARANJAN MAHARATHA VS | // CHANDANPUR /351 /2021 () |
| 418 | ABLAPL/0015450/2021 | STATE OF ODISHA HARI GOUDA VS | TUKUNA KUMAR MISHRA VS | // DABUGAM /176 /2021 () |
| 419 | ABLAPL/0015451/2021 | STATE OF ODISHA SANJIB KETAN ROUSTRAY VS STATE OF ODISHA | SOUMENDRA PATTANAİK VS | // PURUNAKATAK /78 /2021 () // |

ORISSA HIGH COURT**FILING REPORT AS ON :24/11/2021**

| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----------|---------------------|---|---------------------------------|--|
| 420 | ABLAPL/0015452/2021 | ABDULA KHAN VS STATE OF ODISHA | MANORANJAN MISHRA VS | DARGHA BAZAR /79 /2021 () // |
| 421 | ABLAPL/0015453/2021 | BASANTA KUMAR MOHAPATRA @ TUBA VS STATE OF ODISHA | BIPLAB KUMAR DASH VS | NILGIRI /314 /2021 () // |
| 422 | ABLAPL/0015454/2021 | SANGRAM KESHARI SINGH VS STATE OF ODISHA | RAJALAXMI BISWAL VS | ANGUL TOWN /552 /2021 () // |
| 423 | ABLAPL/0015455/2021 | PRAMOD BARIK @ PRAMOD KUMAR BARIK VS STATE OF ODISHA | HRUDANANDA MOHAPATRA VS | BALANGA /219 /2021 () // |
| 424 | ABLAPL/0015456/2021 | GAUTAM KUMAR VENKAT KRISHNA BURRA VS STATE OF ODISHA | SANTOSH CHANDRA ATABUDHI VS | JATNI P.S. /615 /2021 () // |
| 425 | ABLAPL/0015457/2021 | SIBUN KUMAR DAS @ SIBUN KUMAR DASH VS STATE OF ODISHA | SURYAKANTA DWIBEDI VS | ATHGARH /260 /2021 () // |
| 426 | ABLAPL/0015458/2021 | DEEPAK TANTY VS STATE OF ODISHA | SUSHANTA HARICHANDAN VS | SUNDARGARH TOWN /301 /2021 () // |
| 427 | ABLAPL/0015459/2021 | RAKESH @ CHHABI BHOI @ CHHABINA BHOI VS STATE OF ODISHA | TARA PRASAD MOHAPATRA VS | PURI SADAR /187 /2021 () // |
| 428 | ABLAPL/0015460/2021 | RAMESH BAG VS STATE OF ODISHA | SURYAKANTA DWIBEDI VS | PATNAGARH /231 /2021 () // |
| 429 | ABLAPL/0015461/2021 | SUBHAM NAYAK VS STATE OF ODISHA | SURYAKANTA DWIBEDI VS | JAGATPUR /493 /2021 () // |
| 430 | ABLAPL/0015462/2021 | ANATA BHOI VS STATE OF ODISHA | RAMAKRISHNA NAIK VS | CUTTACK SADAR /302 /2021 () // |
| 431 | ABLAPL/0015463/2021 | BISHWANATH SAHU | SURENDRA KUMAR BISWAL | Bamapada (Industrial Area) /186 /2021 |

ORISSA HIGH COURT

FILING REPORT AS ON :24/11/2021

| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----|---------------------|-----------------------------|--------------------------|----------------------------|
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 432 | ABLAPL/0015464/2021 | PRASHANT KUMAR SAHOO | DEBASNAN DAS | BALIKUDA /372 /2021 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 433 | ABLAPL/0015465/2021 | SAKHI SWAIN | TARA PRASAD MOHAPATRA | SATYABADI /327 /2021 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 434 | ABLAPL/0015466/2021 | BINOD PANDEY @ VINOD PANDEY | SIDHARTHA DAS | JODA /134 /2021 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 435 | ABLAPL/0015467/2021 | SANKAR SATHUA | TARA PRASAD MOHAPATRA | KUMBHARAPARA /395 /2021 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 436 | ABLAPL/0015468/2021 | RANJANA PRADHAN | BIBHU PRASAD MOHANTY | PIPLI /40 /1994 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 437 | ABLAPL/0015469/2021 | AMARENDRA ROUT | RADHARAMAN DAS NAYAK | KANDARPUR /103 /2020 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 438 | ABLAPL/0015470/2021 | RABINDRA KUMAR PRADHAN | DEBASIS TRIPATHY | JALESWAR /332 /2021 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 439 | ABLAPL/0015471/2021 | DASHARATHI BEHERA | NEPOLEON SAHANI | KHURDA P.S. /419 /2017 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 440 | ABLAPL/0015472/2021 | DAMA JENA | SURYA NARAYAN MISHRA | JODAPADAR /302 /2021 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 441 | ABLAPL/0015473/2021 | SOUMYA RANJAN SWAIN | BIPLABA P.B. BAHALI | KHANDAGIRI P.S. /657 /2020 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 442 | ABLAPL/0015474/2021 | PADMALABHA SAHU | JITENDRA SAMANTARAY | BUGUDA /303 /2021 |
| | | VS | VS | () |

ORISSA HIGH COURT

FILING REPORT AS ON :24/11/2021

| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----|-----------------------|--|--------------------------------|----------------------------------|
| 443 | ABLAPL/0015475/2021 | STATE OF ODISHA KRUSHNA CHANDRA SAHU VS | JITENDRA SAMANTARAY VS | // BUGUDA /303 /2021 () |
| 444 | ABLAPL/0015476/2021 | STATE OF ODISHA RAJU KHATUA VS | LALITENDU BHUYAN VS | // PANIKOILI /267 /2021 () |
| 445 | ABLAPL/0015477/2021 | STATE OF ODISHA SANI JENA VS | LALITENDU BHUYAN VS | // ANANDAPUR /241 /2021 () |
| 446 | WPC(OAC)/0000120/2011 | STATE OF ODISHA MANAS KUMAR DWIBEDY VS | M/S DURGESH NARAYAN RATH VS | // () // |
| 447 | WPC(OAC)/0000129/2011 | STATE OF ORISSA BIRANCHI SANKAR PUROHIT VS | M/S DEBADUTTA ROUTRAY VS | // () // |
| 448 | WPC(OAC)/0000264/2011 | STATE OF ORISSA SANJAY KUMAR BEHERA VS | BISIKESAN PRADHAN VS | // () // |
| 449 | WPC(OAC)/0000283/2011 | STATE OF ODISHA DIBAKAR PANDA VS | GOPAL KRUSHNA PANDA VS | // () // |
| 450 | WPC(OAC)/0000287/2011 | STATE OF ODISHA RANJIT EKKA VS | SUBASH CHANDRA PUSPALAK VS | // () // |
| 451 | WPC(OAC)/0000288/2011 | STATE OF ODISHA PRATAP CHANDRA SETHY VS | SUBASH CHANDRA PUSPALAK VS | // () // |
| 452 | WPC(OAC)/0000289/2011 | STATE OF ODISHA NIRAD CHANDRA PANDA VS | HARA PRASAD RATH VS | // () // |
| 453 | WPC(OAC)/0000296/2011 | STATE OF ODISHA K.PRAVAT DAS VS | SUSHANTA KUMAR JOSHI VS | // () // |
| | | STATE OF ODISHA | | // |

ORISSA HIGH COURT

FILING REPORT AS ON :24/11/2021

| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----|-----------------------|---|-------------------------------|--------------------------|
| 454 | WPC(OAC)/0000316/2011 | DIBYA RANJAN PANDA VS STATE OF ODISHA | R.N.DASMOHAPATRA VS | // 0 // |
| 455 | WPC(OAC)/0000317/2011 | KISHORE CHANDRA PRADHANI VS STATE OF ODISHA | AKSHYA KUMAR NAYAK VS | // 0 // |
| 456 | WPC(OAC)/0000346/2013 | CHAKRADHAR PRADHAN VS STATE OF ODISHA | PRADIP KUMAR DHAL VS | // 0 // |
| 457 | WPC(OAC)/0000358/2011 | DEEPAK KUMAR ROUT VS STATE OF ODISHA | M/S BISWABIHARI MOHANTY VS | // 0 // |
| 458 | WPC(OAC)/0000366/2011 | SASMITA PANIGRAHI VS STATE OF ODISHA | M/S BIBHUTI BHUSAN DASH VS | // 0 // |
| 459 | WPC(OAC)/0000380/2011 | KASHI NATH ACHARYA VS STATE OF ODISHA | M/S JAGJIT PANDA VS | // 0 // |
| 460 | WPC(OAC)/0000382/2011 | NITYANANDA PADHIHARI VS STATE OF ODISHA | M/S K.K SWAIN VS | // 0 // |
| 461 | WPC(OAC)/0000383/2011 | SK. HASIBUDDIN VS STATE OF ODISHA | M/S K.K SWAIN VS | // 0 // |
| 462 | WPC(OAC)/0000385/2011 | KRUTIBAS THAYAL VS STATE OF ODISHA | M/S SHASHI BHUSAN JENA VS | // 0 // |
| 463 | WPC(OAC)/0000386/2011 | KAMALOCHAN HARIJAN VS STATE OF ODISHA | M/S SHASHI BHUSAN JENA VS | // 0 // |
| 464 | WPC(OAC)/0000388/2011 | BHAGIRATHI SAHOO VS STATE OF ODISHA | M/S SUMANTA KUMAR NAYAK VS | // 0 // |
| 465 | WPC(OAC)/0000398/2011 | PRASANTA KUMAR SETHI | M/S B.B MOHANTY | // |

ORISSA HIGH COURT

FILING REPORT AS ON :24/11/2021

| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----|-----------------------|-------------------------|--------------------------|--------------------------|
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 466 | WPC(OAC)/0000423/2011 | FAKIR MOHAN SETHI | M/S SAROJ KUMAR JEE | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 467 | WPC(OAC)/0000424/2011 | BASANTI MANJARI BEHERA | M/S SAROJ KUMAR JEE | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 468 | WPC(OAC)/0000425/2011 | BHABAGRAHI SETHI | M/S SAROJ KUMAR JEE | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 469 | WPC(OAC)/0000426/2011 | NARAHARI NAIK | M/S SAROJ KUMAR JEE | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 470 | WPC(OAC)/0000427/2011 | CHARUSILA PATRA | M/S SAROJ KUMAR JEE | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 471 | WPC(OAC)/0000428/2011 | PADMABATI MOHANTA | M/S SAROJ KUMAR JEE | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 472 | WPC(OAC)/0000429/2011 | AHALYA MAHANTA | M/S SAROJ KUMAR JEE | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 473 | WPC(OAC)/0000430/2011 | KUSHDEV HO | M/S SAROJ KUMAR JEE | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 474 | WPC(OAC)/0000431/2011 | DIBANKAR NAIK | M/S SAROJ KUMAR JEE | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 475 | WPC(OAC)/0000432/2011 | SHIBA PRAKASH SETHY | M/S SAROJ KUMAR JEE | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 476 | WPC(OAC)/0000433/2011 | PRATIVA MANJARI MOHANTA | M/S SAROJ KUMAR JEE | // |
| | | VS | VS | 0 |

ORISSA HIGH COURT

FILING REPORT AS ON :24/11/2021

| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----|-----------------------|---|--------------------------------|--------------------------|
| 477 | WPC(OAC)/0000483/2011 | STATE OF ODISHA DOLAMANI SAHU VS | M/S MANOJA KUMAR KHUNTIA VS | // // () |
| 478 | WPC(OAC)/0000518/2011 | STATE OF ODISHA LALMOHAN MURMU VS | M/S SAROJ KUMAR JEE VS | // // () |
| 479 | WPC(OAC)/0000519/2011 | STATE OF ORISSA PURNA CHANDRA NAYAK VS | M/S SAROJ KUMAR JENA VS | // // () |
| 480 | WPC(OAC)/0000520/2011 | STATE OF ORISSA BHUPATI KUMAR DAS VS | M/S SAROJ KUMAR JEE VS | // // () |
| 481 | WPC(OAC)/0000521/2011 | STATE OF ORISSA TARAPAD CHAUDHURI VS | M/S SAROJ KUMAR JEE VS | // // () |
| 482 | WPC(OAC)/0000522/2011 | STATE OF ORISSA LOKANATH MOHANTA VS | M/S SAROJ KUMAR JEE VS | // // () |
| 483 | WPC(OAC)/0000523/2011 | STATE OF ORISSA RAMAKANTA NAIK VS | M/S SAROJ KUMAR JEE VS | // // () |
| 484 | WPC(OAC)/0000524/2011 | STATE OF ORISSA DHANURJOY NAYAK VS | M/S SAROJ KUMAR JEE VS | // // () |
| 485 | WPC(OAC)/0000525/2011 | STATE OF ORISSA DILLIP KUMAR ROUT VS | M/S SAROJ KUMAR JEE VS | // // () |
| 486 | WPC(OAC)/0000527/2011 | STATE OF ORISSA SUSHIL CHANDRA GIRI VS | M/S SAROJ KUMAR JEE VS | // // () |
| 487 | WPC(OAC)/0000528/2011 | STATE OF ORISSA NILAMBAR NAIK VS STATE OF ORISSA | M/S SAROJ KUMAR JEE VS | // // () // |

ORISSA HIGH COURT

FILING REPORT AS ON :24/11/2021

| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----|-----------------------|---|---------------------------------|--------------------------|
| 488 | WPC(OAC)/0000529/2011 | BIDHYADHAR MOHANTY VS STATE OF ORISSA | M/S SAROJ KUMAR JEE VS | // 0 // |
| 489 | WPC(OAC)/0000530/2011 | SRIHARI MOHANTA VS STATE OF ORISSA | M/S SAROJ KUMAR JEE VS | // 0 // |
| 490 | WPC(OAC)/0000531/2011 | PRAVAKAR MOHANTA VS STATE OF ORISSA. | M/S SAROJ KUMAR JEE VS | // 0 // |
| 491 | WPC(OAC)/0000540/2011 | CHAUDHURY NAYAK VS STATE OF ORISSA | M/S MANOJA KUMAR KHUNTIA VS | // 0 // |
| 492 | WPC(OAC)/0000544/2011 | SOMANATH MANTRY VS STATE OF ORISSA | M/S MAHENDRA KUMAR SAHOO VS | // 0 // |
| 493 | WPC(OAC)/0000545/2011 | HARAMOHAN BARIK VS STATE OF ORISSA | M/S BASUDEV BARIK VS | // 0 // |
| 494 | WPC(OAC)/0000555/2011 | TRILOCHAN PRADHAN VS STATE OF ORISSA | M/S BIMBISAR DASH VS | // 0 // |
| 495 | WPC(OAC)/0000556/2011 | RENUKA MOHAPATRA VS STATE OF ORISSA | M/S P.PRIYAMBADA VS | // 0 // |
| 496 | WPC(OAC)/0000558/2011 | LOKANATH MISHRA VS STATE OF ORISSA | M/S BANSHIDHARA SATAPATHY VS | // 0 // |
| 497 | WPC(OAC)/0000559/2011 | PREETILATA JENA VS STATE OF ORISSA | M/S HARA PRASAD RATH VS | // 0 // |
| 498 | WPC(OAC)/0000798/2011 | NIGAMANANDA SAHU VS STATE OF ORISSA | M/S KAXMAN PRADHAN VS | // 0 // |
| 499 | WPC(OAC)/0000801/2011 | KAMALA KANTA BEHERA | M/S BIMBISAR DASH | // |

ORISSA HIGH COURT

FILING REPORT AS ON :24/11/2021

| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----|-----------------------|----------------------------|--------------------------|--------------------------|
| | | VS | VS | 0 |
| | | STATE OF ORISSA | | // |
| 500 | WPC(OAC)/0000804/2011 | ASHOK KUMAR PANDA | M/S U.N. SAHOO | // |
| | | VS | VS | 0 |
| | | SECY. HOME, GOVT OF ORISSA | | // |
| 501 | WPC(OAC)/0000871/2011 | SHANKARSHAN SETHY | MANOJ KUMAR KHUNTIA | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 502 | WPC(OAC)/0000872/2011 | GAYADHAR DAS | MANOJ KUMAR KHUNTIA | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 503 | WPC(OAC)/0000873/2011 | SK.ABDUL RASID | MANOJ KUMAR KHUNTIA | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 504 | WPC(OAC)/0000874/2011 | SANTANU KUMAR RAY | MANOJ KUMAR KHUNTIA | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 505 | WPC(OAC)/0000875/2011 | MADHABNANDA MISHRA | MANOJ KUMAR KHUNTIA | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 506 | WPC(OAC)/0000876/2011 | AKSHYA KUMAR MALLICK | MANOJ KUMAR KHUNTIA | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 507 | WPC(OAC)/0000877/2011 | BHAGIRATHI MOHANTY | MANOJ KUMAR KHUNTIA | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 508 | WPC(OAC)/0000878/2011 | BHAGABAN GHADEI | M/S MANOJA KUMAR KHUNTIA | // |
| | | VS | VS | 0 |
| | | STATE OF ORISSA | | // |
| 509 | WPC(OAC)/0001018/2011 | SRIKANTA PANDA | M/S MANOJA KUMAR KHUNTIA | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 510 | WPC(OAC)/0001019/2011 | AJAYA KUMAR SAMAL | M/S MANOJA KUMAR KHUNTIA | // |
| | | VS | VS | 0 |

ORISSA HIGH COURT

FILING REPORT AS ON :24/11/2021

| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----|-----------------------|---|------------------------------------|--------------------------|
| 511 | WPC(OAC)/0001022/2011 | STATE OF ODISHA KARUNAKAR PRADHAN VS | M/S D.R. PATTNAYAK VS | // // () |
| 512 | WPC(OAC)/0001023/2011 | STATE OF ODISHA ASHOK KUMAR ROUT VS | M/S SUVENDU KUMAR RAY VS | // // () |
| 513 | WPC(OAC)/0001024/2011 | STATE OF ODISHA PADMA CHARAN SWAIN VS | M/S PRAFULLA KUMAR MOHAPATRA VS | // // () |
| 514 | WPC(OAC)/0001025/2011 | STATE OF ODISHA SONALI PATTNAIK VS | M/S BASUDEV PUJARI VS | // // () |
| 515 | WPC(OAC)/0001035/2011 | STATE OF ODISHA BIJAYA KUMAR PUROHIT VS | M/S BHOJARAJ SETHI VS | // // () |
| 516 | WPC(OAC)/0001036/2011 | STATE OF ODISHA PREMANANDA BEHERA VS | M/S A.S. NANDY VS | // // () |
| 517 | WPC(OAC)/0001038/2011 | STATE OF ODISHA DR. BAMAN CHANDRA ACHARYA VS | M/S DEBADUTTA ROUSTRAY VS | // // () |
| 518 | WPC(OAC)/0001039/2011 | STATE OF ODISHA DR. PRATAP KESHARI DAS VS | M/S MANOJA KUMAR KHUNTIA VS | // // () |
| 519 | WPC(OAC)/0001046/2011 | STATE OF ODISHA MANMOHAN SAMANTRAY VS | M/S P.C. ACHARAYA VS | // // () |
| 520 | WPC(OAC)/0001048/2011 | STATE OF ODISHA SANTOSH KUMAR BISWAL VS | M/S M. K. KHUNTIA VS | // // () |
| 521 | WPC(OAC)/0001049/2011 | STATE OF ODISHA RAJANIKANTA MOHAPATRA VS STATE OF ODISHA | M/S BIMBISAR DASH VS | // // () // |

ORISSA HIGH COURT**FILING REPORT AS ON :24/11/2021**

| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----------|-----------------------|---|---------------------------------|---------------------------------|
| 522 | WPC(OAC)/0001293/2011 | HENARANI SAHOO VS STATE OF ODISHA | M/S K.K. SWAIN VS | // 0 // |
| 523 | WPC(OAC)/0001294/2011 | BISWAMBAR SETHY VS STATE OF ODISHA | M/S K.K. SWAIN VS | // 0 // |
| 524 | WPC(OAC)/0001295/2011 | DEBAJANI KHATUA VS STATE OF ODISHA | M/S K.K. SWAIN VS | // 0 // |
| 525 | WPC(OAC)/0001298/2011 | SNIGDHARANI SAMANTARAY VS STATE OF ODISHA | M/S K.K. SWAIN VS | // 0 // |
| 526 | WPC(OAC)/0001299/2011 | RITANJALI BEHERA VS STATE OF ODISHA | M/S K.K. SWAIN VS | // 0 // |
| 527 | WPC(OAC)/0001300/2011 | SHANTIBALA SAHU VS STATE OF ODISHA | M/S K.K. SWAIN VS | // 0 // |
| 528 | WPC(OAC)/0001313/2011 | SANJAY KUMAR ROUT VS STATE OF ODISHA | M/S PAMI RATH VS | // 0 // |
| 529 | WPC(OAC)/0001357/2011 | ALOK RANJAN NAYAK VS STATE OF ODISHA | M/S G.S. NAMTOAR VS | // 0 // |
| 530 | WPC(OAC)/0001468/2011 | ASHALATA PATTANAYAK VS STATE OF ODISHA | M/S D.R NANDA VS | // 0 // |
| 531 | WPC(OAC)/0001477/2011 | JAYAKRISHNA SAHU VS STATE OF ODISHA | M/S MANOJ KUMAR MOHANTY VS | // 0 // |
| 532 | WPC(OAC)/0001481/2011 | BIJAYA KUMAR JENA VS STATE OF ODISHA | M/S PRAJIT KUMAR PRADHAN VS | // 0 // |
| 533 | WPC(OAC)/0001482/2011 | LAXMAN MAHAPATRA | M/S KALI PRASANNA MISHRA | // |

ORISSA HIGH COURT

FILING REPORT AS ON :24/11/2021

| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----|-----------------------|-------------------------|-----------------------------|--------------------------|
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 534 | WPC(OAC)/0001487/2011 | CHUDAMANI SETH | M/S NIHAR RANJAN ROUTH | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 535 | WPC(OAC)/0001491/2011 | DURGA CHARAN MURMU | PRAFULLA KUMAR MOHAPATRA | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 536 | WPC(OAC)/0001492/2011 | SANKHA CHANDRA TUDU | PRAFULLA KUMAR MOHAPATRA | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 537 | WPC(OAC)/0001497/2011 | AMAR SINGH SABAR | BISWABIHARI MOHANTY | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 538 | WPC(OAC)/0001505/2011 | SUSANTA KUMAR PATTNAIK | UMESH CHANDRA MOHANTY | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 539 | WPC(OAC)/0001506/2011 | RAJENDRA PRASAD MALLICK | UMESH CHANDRA MOHANTY | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 540 | WPC(OAC)/0001507/2011 | AKSHYA KUMAR BAG | M/S ASHIS KUMAR MISHRA | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 541 | WPC(OAC)/0001508/2011 | BHUBANESWAR MISHRA | M/S ASHIS KUMAR MISHRA | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 542 | WPC(OAC)/0001509/2011 | PURNA CHANDRA TRIPATHY | M/S ASHIS KUMAR MISHRA | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 543 | WPC(OAC)/0001510/2011 | JAYANTI MOHARATHA | M/S KISHORE CHANDRA PRADHAN | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 544 | WPC(OAC)/0001511/2011 | NARENDRA KUMAR ROUTH | M/S K.K. SWAIN | // |
| | | VS | VS | 0 |

ORISSA HIGH COURT

FILING REPORT AS ON :24/11/2021

| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----------|-----------------------|--|----------------------------------|---------------------------------|
| 545 | WPC(OAC)/0001513/2011 | STATE OF ODISHA DEBENDRA KUMAR PATTNAIK VS | M/S B.S. TRIPATHY VS | // // () |
| 546 | WPC(OAC)/0001514/2011 | STATE OF ODISHA SUSHANTA NANDA VS | M/S B.S. TRIPATHY VS | // // () |
| 547 | WPC(OAC)/0001515/2011 | STATE OF ODISHA CHANDRAI MAJHI VS | BIGYAN KUMAR SHARMA VS | // // () |
| 548 | WPC(OAC)/0001528/2011 | STATE OF ODISHA BHUBAN MOHAN ROUT VS | BISWABIHARI MOHANTY VS | // // () |
| 549 | WPC(OAC)/0001532/2011 | STATE OF ODISHA JYOTSNA MAYEE PRADHAN VS | K.K. SWAIN VS | // // () |
| 550 | WPC(OAC)/0001533/2011 | STATE OF ODISHA SK. MOHIUDDIN VS | SAMARENDRA SWAIN VS | // // () |
| 551 | WPC(OAC)/0001556/2011 | STATE OF ODISHA AKSHAYA KUMAR PARIDA VS | M/S D.R. PATTANAYAK VS | // // () |
| 552 | WPC(OAC)/0001560/2011 | STATE OF ODISHA BRAHMACHARI PUJARI VS | M/S LAXMAN PRADHAN VS | // // () |
| 553 | WPC(OAC)/0001565/2011 | STATE OF ODISHA MATI ROUT VS | M/S PRANAB KUMAR SAMANTRAY VS | // // () |
| 554 | WPC(OAC)/0001568/2011 | STATE OF ODISHA CHATURBHUJA NAIK VS | M/S PRASANTA KU. JENA VS | // // () |
| 555 | WPC(OAC)/0002670/2011 | STATE OF ODISHA PRAHALLAD DIGAL VS | M/S PAMI RATH VS | // // () |
| | | STATE OF ODISHA | | // |

ORISSA HIGH COURT

FILING REPORT AS ON :24/11/2021

| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----|-----------------------|---|-------------------------------|--------------------------|
| 556 | WPC(OAC)/0002671/2011 | PRAVAKAR MOHARANA VS STATE OF ODISHA | M/S PAMI RATH VS | // 0 // |
| 557 | WPC(OAC)/0002672/2011 | NANDAN KUMAR ACHARYA VS STATE OF ODISHA | M/S PAMI RATH VS | // 0 // |
| 558 | WPC(OAC)/0002673/2011 | KISHORE CHANDRA DASH VS STATE OF ODISHA | M/S PAMI RATH VS | // 0 // |
| 559 | WPC(OAC)/0002674/2011 | AKADASI MUDULI VS STATE OF ODISHA | M/S PAMI RATH VS | // 0 // |
| 560 | WPC(OAC)/0002675/2011 | DIPTIRANI DASH VS STATE OF ODISHA | M/S PAMI RATH VS | // 0 // |
| 561 | WPC(OAC)/0002676/2011 | MINATI PATTNAIK VS STATE OF ODISHA | M/S PAMI RATH VS | // 0 // |
| 562 | WPC(OAC)/0002677/2011 | KABIRAJ NAYAK VS STATE OF ODISHA | M/S PAMI RATH VS | // 0 // |
| 563 | WPC(OAC)/0002679/2011 | PARBATI BAGARTY VS STATE OF ODISHA | M/S BISWABIHARI MOHANTY VS | // 0 // |
| 564 | WPC(OAC)/0002680/2011 | SASILATA SATAPATHY VS STATE OF ODISHA | BISWA BIHARI MOHANTY VS | // 0 // |
| 565 | WPC(OAC)/0002690/2011 | AUROBINDA DUTTA VS COLLECTOR ,BALASORE | RAMA CHANDRA JENA VS | // 0 // |
| 566 | WPC(OAC)/0002768/2011 | SANTOSH KUMAR RATH VS STATE OF ODISHA | M/S PRAFULLA KUMAR KAR VS | // 0 // |
| 567 | WPC(OAC)/0002773/2011 | SUDHAKAR MOHARANA | A.K. TARAI | // |

ORISSA HIGH COURT

FILING REPORT AS ON :24/11/2021

| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----------|-----------------------|-----------------------------|---------------------------------|---------------------------------|
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 568 | WPC(OAC)/0002775/2011 | ANANTA PRASAD BEHERA | SAMEER KUMAR DAS | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 569 | WPC(OAC)/0002779/2011 | CHUDAMANI PRUSETH | BBUDHADEV ROURAY | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 570 | WPC(OAC)/0002780/2011 | BISWANATH PATEL | D.ROURAY | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 571 | WPC(OAC)/0002781/2011 | BIRENDRA PATEL | D.ROURAY | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 572 | WPC(OAC)/0002786/2011 | PRAFULLA KUMAR NAYAK | MANOJ KUMAR KHUNTIA | // |
| | | VS | VS | 0 |
| | | D.I. OF SCHOOLS, PADAMPUR | | // |
| 573 | WPC(OAC)/0002790/2011 | BHOLANATH NAIK | BISWABIHARI MOHANTY | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 574 | WPC(OAC)/0002797/2011 | CHAKRADHAR PRADHAN | SAROJNANDA MISHRA(1) | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 575 | WPC(OAC)/0002801/2011 | PRATAP CHANDRA PASAYAT | RAMAKANTA NAYAK | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 576 | WPC(OAC)/0002803/2011 | PRASAN KUMAR BASTIA | BIBHUTI BHUSAN DASH | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 577 | WPC(OAC)/0002804/2011 | JATIN KISHORE PANDA | BIBHUTI BHUSAN DASH | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 578 | WPC(OAC)/0002805/2011 | DAYANIDHI BEHERA | BIBHUTI BHUSAN DASH | // |
| | | VS | VS | 0 |

ORISSA HIGH COURT

FILING REPORT AS ON :24/11/2021

| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----------|-----------------------|--|---------------------------------|---------------------------------|
| 579 | WPC(OAC)/0002806/2011 | STATE OF ODISHA DURYODHAN BEHERA VS | BIBHUTI BHUSAN DASH VS | // // () |
| 580 | WPC(OAC)/0002807/2011 | STATE OF ODISHA NIDHI BEHERA VS | BIBHUTI BHUSAN DASH VS | // // () |
| 581 | WPC(OAC)/0002967/2011 | STATE OF ODISHA PANCHANAN NAYAK VS | M/S UPENDRA KUMAR SAMAL VS | // // () |
| 582 | WPC(OAC)/0002968/2011 | STATE OF ODISHA AJODHYA PRASAD TRIPATHY VS | M/S UPENDRA KUMAR SAMAL VS | // // () |
| 583 | WPC(OAC)/0002969/2011 | STATE OF ODISHA BHIKARI CHARAN PRADHAN VS | M/S UPENDRA KUMAR SAMAL VS | // // () |
| 584 | WPC(OAC)/0002970/2011 | STATE OF ODISHA UDAYANATHA TRIPATHY VS | M/S UPENDRA KUMAR SAMAL VS | // // () |
| 585 | WPC(OAC)/0002971/2011 | STATE OF ODISHA GODABARISH SARANGI VS | M/S UPENDRA KUMAR SAMAL VS | // // () |
| 586 | WPC(OAC)/0002972/2011 | STATE OF ODISHA PRAKASH CHANDRA SAHOO VS | M/S UPENDRA KUMAR SAMAL VS | // // () |
| 587 | WPC(OAC)/0002973/2011 | STATE OF ODISHA JITENDRA NAIK VS | M/S UPENDRA KUMAR SAMAL VS | // // () |
| 588 | WPC(OAC)/0002974/2011 | STATE OF ODISHA RAMANARAYAN BOHIDAR VS | M/S UPENDRA KUMAR SAMAL VS | // // () |
| 589 | WPC(OAC)/0002975/2011 | STATE OF ODISHA SANATAN GHADEI VS STATE OF ODISHA | M/S SRIKAR KUMAR RATH VS | // // () // |

ORISSA HIGH COURT**FILING REPORT AS ON :24/11/2021**

| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----------|-----------------------|---|---------------------------------|---------------------------------|
| 590 | WPC(OAC)/0002976/2011 | GHANA SHYAM SAHOO VS STATE OF ODISHA | M/S SRIKAR KUMAR RATH VS | // 0 // |
| 591 | WPC(OAC)/0002977/2011 | BASANTA KUMAR BEHERA VS STATE OF ODISHA | M/S L.K. MOHANTY VS | // 0 // |
| 592 | WPC(OAC)/0003016/2015 | SUREN KUMAR PRADHAN VS STATE OF ODISHA | R.C.PATTNAIK VS | // 0 // |
| 593 | WPC(OAC)/0003123/2011 | RATIKANTA SETHY VS STATE OF ODISHA | MANOJA KUMAR KHUNTIA VS | // 0 // |
| 594 | WPC(OAC)/0003135/2011 | MADHUSUDAN PRADHAN VS STATE OF ODISHA | SUSANTA KUMAR SAHU VS | // 0 // |
| 595 | WPC(OAC)/0003138/2011 | PRASANTA KUMAR DAS VS STATE OF ODISHA | B.P. SATPATHY VS | // 0 // |
| 596 | WPC(OAC)/0003143/2011 | MANORANJAN MOHANTY VS STATE OF ODISHA | B.P. SATAPATHY VS | // 0 // |
| 597 | WPC(OAC)/0003147/2011 | SUNIL KUMAR BARIK VS STATE OF ODISHA | SANTOSH KUMAR DASH VS | // 0 // |
| 598 | WPC(OAC)/0003148/2011 | GUPTA MOHANANDA VS STATE OF ODISHA | J.K. LENKA VS | // 0 // |
| 599 | WPC(OAC)/0003156/2011 | TAPAN KUMAR PARIDA VS STATE OF ODISHA | ABHIRAM SWAIN VS | // 0 // |
| 600 | WPC(OAC)/0003159/2011 | BENUDHAR BEHERA VS STATE OF ODISHA | RANJIT SAMAL VS | // 0 // |
| 601 | WPC(OAC)/0003165/2011 | RASANANDA SAHOO | BISWABIHARI MOHANTY | // |

ORISSA HIGH COURT

FILING REPORT AS ON :24/11/2021

| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----|-----------------------|-----------------------|--------------------------|--------------------------|
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 602 | WPC(OAC)/0003166/2011 | BIJOY KUMAR PATNAIK | BISWABIHARI MOHANTY | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 603 | WPC(OAC)/0003179/2011 | ANTARYAMI BILAS | J.N. RATH | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 604 | WPC(OAC)/0003181/2011 | CHUNURAM SINGH | BASUDEV PUJARI | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 605 | WPC(OAC)/0003184/2011 | BIMALA BEHERA | J.N. LENKA | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 606 | WPC(OAC)/0003185/2011 | KALPATARU BISWAL | SHARAT KUMAR DAS | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 607 | WPC(OAC)/0003187/2011 | LAXMIKANTA PANIGRAHI | BIPLAB MOHANTY | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 608 | WPC(OAC)/0003188/2011 | SURESH CHANDRA PADHI | BIPLAB MOHANTY | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 609 | WPC(OAC)/0003189/2011 | NEELANCHAL MISHRA | BIPLAB MOHANTY | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 610 | WPC(OAC)/0003190/2011 | MRUTYUNJAYA SATAPATHY | BIPLAB MOHANTY | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 611 | WPC(OAC)/0003196/2011 | TRILOCHAN PATI | DILLIP KUMAR MOHAPATRA | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 612 | WPC(OAC)/0003199/2011 | NITYANANDA MOHANTY | DEBENDRA KUMAR SAHOO | // |
| | | VS | VS | 0 |

ORISSA HIGH COURT

FILING REPORT AS ON :24/11/2021

| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----|-----------------------|--|----------------------------|--------------------------|
| 613 | WPC(OAC)/0003204/2011 | STATE OF ODISHA ISWAR CHANDRA MOHANTA VS | PRADIP KUMAR DHAL VS | // // () |
| 614 | WPC(OAC)/0003206/2011 | STATE OF ODISHA SANTOSH KUMAR HOTA VS | BISWABIHARI MOHANTY VS | // // () |
| 615 | WPC(OAC)/0003207/2011 | STATE OF ODISHA BISWA RANJAN DASH VS | BISWABIHARI MOHANTY VS | // // () |
| 616 | WPC(OAC)/0003340/2011 | STATE OF ODISHA PARESH KUMAR NAYAK VS | MANOJ KUMAR PATI VS | // // () |
| 617 | WPC(OAC)/0003341/2011 | STATE OF ODISHA BIMBADHAR PATRA VS | M/S MANOJ KUMAR PANI VS | // // () |
| 618 | WPC(OAC)/0003342/2011 | STATE OF ODISHA SAILENDRA KUMAR SAMAL VS | MANOJ KUMAR PATI VS | // // () |
| 619 | WPC(OAC)/0003359/2011 | STATE OF ODISHA BHUBAN NAYAK VS | SANTOSH KUMAR SWAIN VS | // // () |
| 620 | WPC(OAC)/0003362/2011 | STATE OF ODISHA DWIJA DALPATI VS | NIRANJAN LENKA VS | // // () |
| 621 | WPC(OAC)/0003378/2011 | STATE OF ODISHA NIRANJAN SAMANTARAY VS | BIRAJA PRASNNA DAS VS | // // () |
| 622 | WPC(OAC)/0003379/2011 | CHIEF ENGINEER,RWS AND S,BBSR PRAMODA KUMAR SATAPATHY VS | LAXMAN PRADHAN VS | // // () |
| 623 | WPC(OAC)/0003380/2011 | SECRY,FOREST AND ENVIRONMENT DEPTT RAJANI KANTA SAHU VS | LAXMAN PRADHAN VS | // // () |
| | | STATE OF ODISHA | | // |

ORISSA HIGH COURT**FILING REPORT AS ON :24/11/2021**

| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----------|-----------------------|---|---------------------------------|---------------------------------|
| 624 | WPC(OAC)/0003383/2011 | NIRANJAN MALLIK VS STATE OF ODISHA | PRASANTA KUMAR SATAPATHY VS | // 0 // |
| 625 | WPC(OAC)/0003385/2011 | KABIRAJ SETHI VS STATE OF ODISHA | PRASANTA KUMAR SATAPATHY VS | // 0 // |
| 626 | WPC(OAC)/0003386/2011 | JYOTI RANJAN PADHI VS STATE OF ODISHA | ARUN KUMAR ACHARYA VS | // 0 // |
| 627 | WPC(OAC)/0003387/2011 | KAILASH CHANDRA DAS VS STATE OF ODISHA | SAMER KUMAR DAS VS | // 0 // |
| 628 | WPC(OAC)/0003388/2011 | SANTOSH KUMAR NAYAK VS STATE OF ODISHA | S.DAS VS | // 0 // |
| 629 | WPC(OAC)/0003389/2011 | RAMA PRASAD SATPATHY VS STATE OF ODISHA | BISWA BIHARI MOHANTY VS | // 0 // |
| 630 | WPC(OAC)/0003395/2011 | LOKANATH BHOI VS STATE OF ODISHA | MANORANJAN MISHRA VS | // 0 // |
| 631 | WPC(OAC)/0003403/2011 | LAXMI NARAYAN DAS VS STATE OF ODISHA | DILLIP KUMAR MOHAPATRA VS | // 0 // |
| 632 | WPC(OAC)/0003404/2011 | JATINDRA KUMAR SAHU VS STATE OF ODISHA | N.SARKAR VS | // 0 // |
| 633 | WPC(OAC)/0003406/2011 | GURUBARI MAHANTA VS STATE OF ODISHA | G.S.NAMTOAR VS | // 0 // |
| 634 | WPC(OAC)/0003421/2011 | BISHNUPADA BARIK VS STATE OF ODISHA | N.PAIKRAY VS | // 0 // |
| 635 | WPC(OAC)/0003572/2011 | BIDYADHAR MEHER | M/S DAYANIDHI LENKA | // |

ORISSA HIGH COURT

FILING REPORT AS ON :24/11/2021

| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----------|-----------------------|-----------------------------|---------------------------------|---------------------------------|
| | | VS | VS | 0 |
| | | STSTE OF ODISHA | | // |
| 636 | WPC(OAC)/0003578/2011 | PRAHALAD BEHERA | M/S BRAJA KISHORE KAR | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 637 | WPC(OAC)/0003602/2011 | SITAKANTA SAHU | M/S ASIM AMITAV DAS | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 638 | WPC(OAC)/0003627/2011 | PRAMOD KUMAR SABATA | M/S JAYDEEP PAL | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 639 | WPC(OAC)/0003631/2011 | SUSANT KUMAR PANDA | M/S PRASANTA KUMAR PANDA | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 640 | WPC(OAC)/0003638/2011 | GIRIJA SANKAR RATH | M/S MAHENDRA KUMAR SAHOO | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 641 | WPC(OAC)/0003643/2011 | KRISHNA CHANDRA BISWAL | M/S P. PRIYAMBADA | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 642 | WPC(OAC)/0003645/2011 | AJIT KUMAR ACHARYA | M/S BIRAJA PRASANNA SATAPATHY | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 643 | WPC(OAC)/0003647/2011 | RAMAKANTA SIAL | M/S SIDHESWAR MALLIK | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 644 | WPC(OAC)/0003650/2011 | SUNIL KUMAR MALLIK | M/S MANOJ KUMAR MOHANTY | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 645 | WPC(OAC)/0003651/2011 | SANGRAM KESHARI SWAIN | M/S MANOJ KUMAR MOHANTY | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 646 | WPC(OAC)/0003652/2011 | ANTARYAMI PARIDA | M/S M.K MOHANTY | // |
| | | VS | VS | 0 |

ORISSA HIGH COURT

FILING REPORT AS ON :24/11/2021

| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----------|-----------------------|--|---------------------------------|---------------------------------|
| 647 | WPC(OAC)/0003653/2011 | STATE OF ODISHA PINTU PRADHAN VS | M/S M.K MOHANTY VS | // // () |
| 648 | WPC(OAC)/0003654/2011 | STATE OF ODISHA PRABODH BARAL VS | M/S M.K MOHANTY VS | // // () |
| 649 | WPC(OAC)/0003655/2011 | STATE OF ODISHA ASHUTOSH SAHOO VS | M/S M.K MOHANTY VS | // // () |
| 650 | WPC(OAC)/0003656/2011 | STATE OF ODISHA SUJIT KUMAR MALLA VS | M/S M.K MOHANTY VS | // // () |
| 651 | WPC(OAC)/0003657/2011 | STATE OF ODISHA SAROJ KUMAR SAHOO VS | M/S T.K MISHRA VS | // // () |
| 652 | WPC(OAC)/0003658/2011 | STATE OF ODISHA SUBHRAJIT DASH VS | M/S T.K MISHRA VS | // // () |
| 653 | WPC(OAC)/0003659/2011 | STATE OF ODISHA CHITRASEN BISWAL VS | M/S S.K NAYAK VS | // // () |
| 654 | WPC(OAC)/0003669/2011 | STATE OF ODISHA BIRENDRA KUMAR NANDA VS | M/S B. MOHANTY VS | // // () |
| 655 | WPC(OAC)/0003670/2011 | STATE OF ODISHA ALEKH CHANDRA BEJA VS | M/S B. MOHANTY VS | // // () |
| 656 | WPC(OAC)/0003671/2011 | STATE OF ODISHA MD. FAZLUL HAQUE VS | M/S D.R PATTANAYAK VS | // // () |
| 657 | WPC(OAC)/0003672/2011 | STATE OF ODISHA DR.SURENDRA MISHRA VS STATE OF ODISHA | M/S M.K KHUNTIA VS | // // () // |

ORISSA HIGH COURT

FILING REPORT AS ON :24/11/2021

| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----|-----------------------|--|--------------------------------|--------------------------|
| 658 | WPC(OAC)/0003675/2011 | BAINA CHARAN PANDA VS STATE OF ODISHA | M/S C.R NANDA VS | // 0 // |
| 659 | WPC(OAC)/0003678/2011 | SUDHAKAR MALIK VS STATE OF ODISHA | M/S J. PAL VS | // 0 // |
| 660 | WPC(OAC)/0003680/2011 | PURNANANDA NAYAK VS STATE OF ODISHA | M/S S.B JENA VS | // 0 // |
| 661 | WPC(OAC)/0003683/2011 | CHINTAMANI SAHOO VS STATE OF ODISHA | M/S D.ROUTRAY VS | // 0 // |
| 662 | WPC(OAC)/0003684/2011 | PANCHANAN SAMAL VS STATE OF ODISHA | M/S VS | // 0 // |
| 663 | WPC(OAC)/0003686/2011 | SOMANATH MOHANTA VS STATE OF ODISHA | M/S B. MOHANTY VS | // 0 // |
| 664 | WPC(OAC)/0003687/2011 | BINOD BIHARI RANA VS STATE OF ODISHA | M/S B. MOHANTY VS | // 0 // |
| 665 | WPC(OAC)/0003688/2011 | RABINDRA MOHAN NAYAK VS STATE OF ODISHA | M/S B.MOHANTY VS | // 0 // |
| 666 | WPC(OAC)/0003689/2011 | SANTOSH KUMAR PRADHAN VS STATE OF ODISHA | M/S B. MOHANTY VS | // 0 // |
| 667 | WPC(OAC)/0003690/2011 | SURENDRA MOHAPATRA VS STATE OF ODISHA | M/S B.MOHANTY VS | // 0 // |
| 668 | WPC(OAC)/0003876/2011 | PURNA CHANDRA MISHRA VS STATE OF ODISHA | M/S MANOJA KUMAR KHUNTIA VS | // 0 // |
| 669 | WPC(OAC)/0003895/2011 | SANTOSH KUMAR GIRI | M/S RABINARAYAN NAYAK | // |

ORISSA HIGH COURT

FILING REPORT AS ON :24/11/2021

| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----|-----------------------|-----------------------|-------------------------------|--------------------------|
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 670 | WPC(OAC)/0003897/2011 | DAMAYANTI RANA | M/S PRAFULLA KUMAR MOHAPATRA | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 671 | WPC(OAC)/0003910/2011 | RAMA CHANDRA PATTNAIK | M/S BIRAJA PRASANNA SATAPATHY | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 672 | WPC(OAC)/0003918/2011 | SITA NAIK | M/S GHANASHYAM NAMTOAR | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 673 | WPC(OAC)/0003919/2011 | PRABATI NAYAK | M/S G.S NAMTOAR | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 674 | WPC(OAC)/0003920/2011 | SMT. MAKIRI NAIK | M/S GHANASHYAM NAMTOAR | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 675 | WPC(OAC)/0003922/2011 | DIPA PATRA | M/S MANOJA KUMAR KHUNTIA | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 676 | WPC(OAC)/0003926/2011 | CHITTA RANJAN TURUK | M/S RAJASHREE BAHAL | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 677 | WPC(OAC)/0003928/2011 | RATNAKAR DALEI | M/S BIRAJA PRASANNA SATAPATHY | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 678 | WPC(OAC)/0003929/2011 | RABINDRANATH MOHANTY | M/S BIRAJA PRASANNA SATAPATHY | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 679 | WPC(OAC)/0003930/2011 | GANESH CHANDRA BEHERA | M/S BIRAJA PRASANNA SATAPATHY | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 680 | WPC(OAC)/0004008/2011 | PRADIPTA KUMAR ROY | M/S BANSHIDHAR SATPATHY | // |
| | | VS | VS | 0 |

ORISSA HIGH COURT

FILING REPORT AS ON :24/11/2021

| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----|-----------------------|--|--------------------------------|--------------------------|
| 681 | WPC(OAC)/0004010/2011 | STATE OF ODISHA DUSMANTA KUMAR NAYAK VS | M/S MANOJA KUMAR KHUNTIA VS | // // () |
| 682 | WPC(OAC)/0004011/2011 | STATE OF ODISHA DIPANJALI PARAMGURU VS | M/S MANOJ KUMAR KHUNTIA VS | // // () |
| 683 | WPC(OAC)/0004028/2011 | STATE OF ODISHA KUSUMA KUMARI SAHOO VS | M/S K.K. SWAIN VS | // // () |
| 684 | WPC(OAC)/0004053/2011 | STATE OF ODISHA ANJAN KUMAR PARIDA VS | M/S J.K. KHUNTIA VS | // // () |
| 685 | WPC(OAC)/0004056/2011 | STATE OF ODISHA PRANAB DAS VS | M/S P.R. BARIK VS | // // () |
| 686 | WPC(OAC)/0004057/2011 | STATE OF ODISHA BALARAM ROUT VS | M/S DR. A.K. MOHAPATRA VS | // // () |
| 687 | WPC(OAC)/0004066/2011 | STATE OF ODISHA SATCHIDANANDA DAS VS | M/S DINESH KUMAR PANDA VS | // // () |
| 688 | WPC(OAC)/0004068/2011 | OFFICE OF THE CHIEF SECRETARY GURUPAD DAS VS | M/S UMAKANTA BARIK VS | // // () |
| 689 | WPC(OAC)/0004074/2011 | STATE OF ODISHA HARIHARA BEHERA VS | M/S SHASHI BHUSAN JENA VS | // // () |
| 690 | WPC(OAC)/0004075/2011 | STATE OF ODISHA KAMALAKANTA MOHANTA VS | M/S SHASHI BHUSAN JENA VS | // // () |
| 691 | WPC(OAC)/0004080/2011 | STATE OF ODISHA RABINDRA NATH SAHU VS | M/S BISWABIHARI MOHANTY VS | // // () |
| | | STATE OF ODISHA | | // |

ORISSA HIGH COURT

FILING REPORT AS ON :24/11/2021

| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----|-----------------------|--|--------------------------------|--------------------------|
| 692 | WPC(OAC)/0004081/2011 | PRITIMANJARI JEMA VS STATE OF ODISHA | M/S BISWABIHARI MOHANTY VS | // 0 // |
| 693 | WPC(OAC)/0004082/2011 | SUBASH CHANDRA SENAPATI VS STATE OF ODISHA | M/S BISWABIHARI MOHANTY VS | // 0 // |
| 694 | WPC(OAC)/0004091/2011 | SUBHRANSHU SEKHAR SETHY VS STATE OF ODISHA | M/S MANOJA KUMAR KHUNTIA VS | // 0 // |
| 695 | WPC(OAC)/0004092/2011 | KAILASH CHANDRA SAHOO VS STATE OF ODISHA | M/S SATYABRATA MOHANTY VS | // 0 // |
| 696 | WPC(OAC)/0004093/2011 | BISWAMBAR MALLICK VS STATE OF ODISHA | M/S P.K. PANDA VS | // 0 // |
| 697 | WPC(OAC)/0004095/2011 | SUBASH CHANDRA RANA VS STATE OF ODISHA | M/S D.N. MOHAPATRA VS | // 0 // |
| 698 | WPC(OAC)/0004160/2011 | SURENDRA KUMAR NAYAK VS STATE OF ODISHA | M/S MAHENDRA KUMAR SAHOO VS | // 0 // |
| 699 | WPC(OAC)/0004161/2011 | MOCHIRAM CHAULIA VS STATE OF ORISSA | M/S MAHENDRA KUMAR SAHOO VS | // 0 // |
| 700 | WPC(OAC)/0004162/2011 | PRAMOD KUMAR SAHOO VS STATE OF ORISSA | M/S MAHENDRA KUMAR SAHOO VS | // 0 // |
| 701 | WPC(OAC)/0004163/2011 | NABAKISHORE BARIK VS STATE OF ODISHA | M/S MAHENDRA KUMAR SAHOO VS | // 0 // |
| 702 | WPC(OAC)/0004164/2011 | BHIMSEN SAHOO VS STATE OF ORISSA. | M/S MAHENDRA KUMAR SAHOO VS | // 0 // |
| 703 | WPC(OAC)/0004165/2011 | BIJAY KUMAR ROUT | M/S MAHENDRA KUMAR SAHOO | // |

ORISSA HIGH COURT

FILING REPORT AS ON :24/11/2021

| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----|-----------------------|------------------------------|--------------------------|--------------------------|
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 704 | WPC(OAC)/0004166/2011 | GOBARDHAN MISHRA | M/S MAHENDRA KUMAR SAHOO | // |
| | | VS | VS | 0 |
| | | STATE OF ORISSA | | // |
| 705 | WPC(OAC)/0004167/2011 | KIRTAN BIHARI SAHOO | M/S MAHENDRA KUMAR SAHOO | // |
| | | VS | VS | 0 |
| | | STATE OF ORISSA | | // |
| 706 | WPC(OAC)/0004168/2011 | PURNA CHANDRA BISWAL | M/S MAHENDRA KUMAR SAHOO | // |
| | | VS | VS | 0 |
| | | STATE OF SCHOOL | | // |
| 707 | WPC(OAC)/0004169/2011 | DINABANDHU NAYAK | M/S MAHENDRA KUMAR SAHOO | // |
| | | VS | VS | 0 |
| | | STATE OF ORISSA | | // |
| 708 | WPC(OAC)/0004170/2011 | ARUN KUMAR BISWAL | M/S MAHENDRA KUMAR SAHOO | // |
| | | VS | VS | 0 |
| | | STATE OF ORISSA | | // |
| 709 | WPC(OAC)/0004171/2011 | JOGINATH SAHU | M/S MAHENDRA KUMAR SAHOO | // |
| | | VS | VS | 0 |
| | | STATE OF ORISSA | | // |
| 710 | WPC(OAC)/0004172/2011 | GOURA CHANDRA CHATTERJEE | M/S MAHENDRA KUMAR SAHOO | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 711 | WPC(OAC)/0004173/2011 | HAREKRUSHNA SAHU | M/S MAHENDRA KUMAR SAHOO | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 712 | WPC(OAC)/0004194/2011 | BHIKARI TAPPO | MANOJA KUMAR KHUNTIA | // |
| | | VS | VS | 0 |
| | | D.G AND I.G OF POLICE,ORISSA | | // |
| 713 | WPC(OAC)/0004196/2011 | PRASANTA KUMAR MISHRA | M/S MANOJA KUMAR KHUNTIA | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 714 | WPC(OAC)/0004200/2011 | KARTIK CHANDRA BEHERA | M/S LAXMIKANTA MOHANTY | // |
| | | VS | VS | 0 |

ORISSA HIGH COURT

FILING REPORT AS ON :24/11/2021

| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----|-----------------------|---|-------------------------------|--------------------------|
| 715 | WPC(OAC)/0004209/2011 | STATE OF ODISHA SURYA KANTA BEHERA VS | MANOJA KUMAR KHUNTIA VS | // // () |
| 716 | WPC(OAC)/0004210/2011 | STATE OF ODISHA AJIT KUMAR JENA VS | MANOJA KUMAR KHUNTIA VS | // // () |
| 717 | WPC(OAC)/0004217/2011 | STATE OF ODISHA SAROJ KUMAR MEHER VS | M/S S.GHOSH VS | // // () |
| 718 | WPC(OAC)/0004218/2011 | STATE OF ODISHA SONALI MEHER VS | M/S SUKUMAR GHOSH VS | // // () |
| 719 | WPC(OAC)/0004223/2011 | STATE OF ODISHA DR. SANDIP KUMAR SAHU VS | M/S AJODHYA RANJAN DASH VS | // // () |
| 720 | WPC(OAC)/0004248/2011 | STATE OF ODISHA BASAMATI MAJHI VS | M/S SHASHI BHUSAN JENA VS | // // () |
| 721 | WPC(OAC)/0004304/2011 | STATE OF ODISHA BINOD BIHARI MOHANTA VS | BIMBISAR DASH VS | // // () |
| 722 | WPC(OAC)/0004305/2011 | STATE OF ODISHA AGNISWAR MOHANTA VS | BIMBISAR DASH VS | // // () |
| 723 | WPC(OAC)/0004306/2011 | STATE OF ODISHA MANJURANI GIRI VS | ABHIRAM SWAIN VS | // // () |
| 724 | WPC(OAC)/0004307/2011 | STATE OF ODISHA KALPANA MANJARI SATPATHY VS | ABHIRAM SWAIN VS | // // () |
| 725 | WPC(OAC)/0004308/2011 | STATE OF ODISHA TARAKESWARI PADHI VS | ABHIRAM SWAIN VS | // // () |
| | | STATE OF ODISHA | | // |

ORISSA HIGH COURT

FILING REPORT AS ON :24/11/2021

| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----|-----------------------|--|---------------------------------|--------------------------|
| 726 | WPC(OAC)/0004309/2011 | SAPHALLYA MANJARI ACHARYA VS STATE OF ODISHA | ABHIRAM SWAIN VS | // 0 // |
| 727 | WPC(OAC)/0004310/2011 | TARULATA PUJARI VS STATE OF ODISHA | ABHIRAM SWAIN VS | // 0 // |
| 728 | WPC(OAC)/0004326/2011 | BASANTA KUMAR MOHANTY VS STATE OF ODISHA | MARDARAJ MOHAN SENAPATI VS | // 0 // |
| 729 | WPC(OAC)/0004331/2011 | GANGADHAR JENA VS STATE OF ODISHA | PRAFULLA KUMAR MOHAPATRA VS | // 0 // |
| 730 | WPC(OAC)/0004341/2011 | MISS MANORAMA MALLICK VS STATE OF ORISSA | M/S SAMEER KUMAR DAS VS | // 0 // |
| 731 | WPC(OAC)/0004343/2011 | SANTOSH KUMAR MISHRA VS STATE OF ORISSA | M/S SAMEER KUMAR PATTNAIK VS | // 0 // |
| 732 | WPC(OAC)/0004344/2011 | HEMABATI SAHOO VS STATE OF ORISSA | M/S B.P.SATPATHY VS | // 0 // |
| 733 | WPC(OAC)/0004359/2011 | KARTIKA BHOI VS STATE OF ORISSA | M/S BIPLAB MOHANTY VS | // 0 // |
| 734 | WPC(OAC)/0004360/2011 | BIJAY KUMAR TRIPATHY VS STATE OF ORISSA | M/S BIPLAB MOHANTY VS | // 0 // |
| 735 | WPC(OAC)/0004363/2011 | PRAVAT PAREI VS DIRECTOR GENERAL AND INSPECTOER GENERAL POLICE, STATE POLICE HEADQUARTER | M/S SHANTANU KUMAR NAYAK VS | // 0 // |
| 736 | WPC(OAC)/0004369/2011 | PURNA CHANDRA POI VS STATE OF ORISSA | M/S L.K.MOHANTY VS | // 0 // |
| 737 | WPC(OAC)/0004377/2011 | SHYAM SUNDAR PANDA | M/S D.R. PATTNAIK | // |

ORISSA HIGH COURT

FILING REPORT AS ON :24/11/2021

| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----|-----------------------|--|------------------------------|--------------------------|
| | | VS | VS | 0 |
| | | STATE OF ORISSA | | // |
| 738 | WPC(OAC)/0004384/2011 | RUPABANTA LUHAR | M/S B.P. SATAPATHY | // |
| | | VS | VS | 0 |
| | | DEPT. REVENUE AND DISASTOR MANAGEMENT SECY. BUILDING | | // |
| 739 | WPC(OAC)/0004387/2011 | SANJAY KUMAR SAHOO | M/S DEBI PRASAD DHALSAMANTA | // |
| | | VS | VS | 0 |
| | | STATE OF ORISSA | | // |
| 740 | WPC(OAC)/0004388/2011 | PRAMOD KUMAR ROUT | M/S NIRANJAN LENKA | // |
| | | VS | VS | 0 |
| | | STATE OF ORISSA | | // |
| 741 | WPC(OAC)/0004389/2011 | CHANDRAMANI SAHU | M/S B.K. ROUT | // |
| | | VS | VS | 0 |
| | | STATE OF ORISSA | | // |
| 742 | WPC(OAC)/0004394/2011 | SRI RABINDRA KUMAR BEHERA | M/S BIRAJA PRASANNA SATPATHY | // |
| | | VS | VS | 0 |
| | | COMMISSION-SECY., DEPT. OF WATER RESOURCES | | // |
| 743 | WPC(OAC)/0004395/2011 | KISHOR NAYAK | M/S ANITA NANDA | // |
| | | VS | VS | 0 |
| | | STATE OF ORISSA | | // |
| 744 | WPC(OAC)/0004398/2011 | PREMANANDA MALLICK | M/S MANOJA KUMAR KHUNTIA | // |
| | | VS | VS | 0 |
| | | STATE OF ORISSA | | // |
| 745 | WPC(OAC)/0004399/2011 | GAGAN BIHARI SAHOO | M/S JAYDEV SENAPATI | // |
| | | VS | VS | 0 |
| | | STATE OF ORISSA | | // |
| 746 | WPC(OAC)/0004414/2011 | SMT UMA BISWAL | M/S P.R. MISRA | // |
| | | VS | VS | 0 |
| | | STATE OF ORISSA | | // |
| 747 | WPC(OAC)/0004415/2011 | SANDHYARANI SATPATHY | M/S P.K. MISHRA | // |
| | | VS | VS | 0 |
| | | STATE OF ORISSA | | // |
| 748 | WPC(OAC)/0004434/2011 | MIR ABDUL DAYAN | M/S SRIKAR KUMAR RATH | // |
| | | VS | VS | 0 |

ORISSA HIGH COURT**FILING REPORT AS ON :24/11/2021**

| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----------|-----------------------|--|-------------------------------------|---------------------------------|
| 749 | WPC(OAC)/0004435/2011 | STATE OF ORISSA SANJAY KUMAR PANDA VS | M/S NARASINGH CHANDRA MOHANTY VS | // // () |
| 750 | WPC(OAC)/0004436/2011 | STATE OF ORISSA DHIRENDRA DAS VS | M/S KALI PRASANNA MISHRA VS | // // () |
| 751 | WPC(OAC)/0004437/2011 | STATE OF ORISSA SUBAN SAHU AND OTHERS VS | M/S BHOJARAJ SETH VS | // // () |
| 752 | WPC(OAC)/0004438/2011 | STATE OF ORISSA DR.MAHESWAR CHOUDHURY VS | M/S BUDHADEV ROUTRAY VS | // // () |
| 753 | WPC(OAC)/0004439/2011 | STATE OF ORISSA DR.LAXMIKANTA PANIGRAHI VS | M/S BUDHADEV ROUTRAY VS | // // () |
| 754 | WPC(OAC)/0004442/2011 | STATE OF ORISSA SADANANDA SAHOO VS | M/S SANJIB MOHANTY VS | // // () |
| 755 | WPC(OAC)/0004444/2011 | STATE OF ORISSA PURUSOTTAM MARANDI VS | M/S SANJIB MOHANTY VS | // // () |
| 756 | WPC(OAC)/0004498/2016 | STATE OF ORISSA NIRANJAN PANDA VS | MRUTYUNJAYA BISOI VS | // // () |
| 757 | WPC(OAC)/0004536/2011 | STATE OF ODISHA BRAHMANANDA MAJHI VS | NILAMADHAB PRAHARAJ VS | // // () |
| 758 | WPC(OAC)/0004719/2011 | STATE OF ODISHA SRIHARASA SATAPATHY VS | M/S BIPLAB MOHANTY VS | // // () |
| 759 | WPC(OAC)/0004720/2011 | STATE OF ODISHA JAYANT KUMAR MOHANTY VS | M/S BIPLAB MOHANTY VS | // // () |
| | | STATE OF ODISHA | | // |

ORISSA HIGH COURT

FILING REPORT AS ON :24/11/2021

| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----|-----------------------|---|--------------------------------|--------------------------|
| 760 | WPC(OAC)/0004721/2011 | RAMACHANDRA MUDULI VS STATE OF ODISHA | M/S BIPLAB MOHANTY VS | // 0 // |
| 761 | WPC(OAC)/0004722/2011 | RAMESH CHANDRA SAHOO VS STATE OF ODISHA | M/S BIPLAB MOHANTY VS | // 0 // |
| 762 | WPC(OAC)/0004723/2011 | CHATURBHUJA MALLIK VS STATE OF ODISHA | M/S BIPLAB MOHANTY VS | // 0 // |
| 763 | WPC(OAC)/0004724/2011 | ANAM CHARAN SAHOO VS STATE OF ODISHA | M/S BIPLAB MOHANTY VS | // 0 // |
| 764 | WPC(OAC)/0004728/2011 | JAYA CHANDRA SAHU VS STATE OF ODISHA | M/S J.K. MISHRA (2) VS | // 0 // |
| 765 | WPC(OAC)/0004731/2011 | KRISHNA CHANDRA MISHRA VS STATE OF ODISHA | M/S J.K.MISHRA (2) VS | // 0 // |
| 766 | WPC(OAC)/0004732/2011 | TAPASWINI ROUSTRAY VS STATE OF ODISHA | M/S SUMANTA KUMAR NAYAK VS | // 0 // |
| 767 | WPC(OAC)/0004733/2011 | SAROJINI BAHADUR VS STATE OF ODISHA | M/S SUMANTA KUMAR NAYAK VS | // 0 // |
| 768 | WPC(OAC)/0004734/2011 | JAYA KRISHNA DUBEY VS STATE OF ODISHA | M/S SAMEER KUMAR DAS VS | // 0 // |
| 769 | WPC(OAC)/0004737/2011 | JAYANANDA PRUSTY VS STATE OF ODISHA | M/S DHARANIDHAR JENA VS | // 0 // |
| 770 | WPC(OAC)/0004738/2011 | PRASANNA KUMAR MISHRA VS STATE OF ODISHA | M/S PRASANNA KUMAR PARHI VS | // 0 // |
| 771 | WPC(OAC)/0004739/2011 | DEBARAJ JENA | M/S NIRANJAN PRASAD PATRA | // |

ORISSA HIGH COURT

FILING REPORT AS ON :24/11/2021

| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----|-----------------------|------------------------|---------------------------|--------------------------|
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 772 | WPC(OAC)/0004740/2011 | PANCHU PRADHAN | M/S NIRANJAN PRASAD PATRA | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 773 | WPC(OAC)/0004741/2011 | NARASINGH BARAD | M/S NIRANJAN PRASAD PATRA | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 774 | WPC(OAC)/0004742/2011 | RAMA CH. MOHARANA | M/S NIRANJAN PRASAD PATRA | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 775 | WPC(OAC)/0004743/2011 | MADHUSUDAN MISHRA | M/S NIRANJAN PRASAD PATRA | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 776 | WPC(OAC)/0004744/2011 | N. MANI | M/S NIRANJAN PRASAD PATRA | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 777 | WPC(OAC)/0004745/2011 | GOBARDHAN GOUDA | M/S NIRANJAN PRASAD PATRA | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 778 | WPC(OAC)/0004747/2011 | RADHAMOHAN SAHU | M/S N.P. PATRA | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 779 | WPC(OAC)/0004748/2011 | ABHIMANYU NAHAK | M/S N.P. PATRA | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 780 | WPC(OAC)/0004759/2011 | MOCHIRAM MAJHI | M/S S.C. ACHARYA | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 781 | WPC(OAC)/0004760/2011 | RITA BEHERA | M/S P.K. ROURAY | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 782 | WPC(OAC)/0004761/2011 | BINOD BEHARI MOHAPATRA | M/S J.K. MISHRA (2) | // |
| | | VS | VS | 0 |

ORISSA HIGH COURT

FILING REPORT AS ON :24/11/2021

| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----------|-----------------------|--|---------------------------------|---------------------------------|
| 783 | WPC(OAC)/0004762/2011 | STATE OF ODISHA BASANTA KUMAR MUDULI VS | M/S MAHENDRA KUMAR SAHOO VS | // // () |
| 784 | WPC(OAC)/0004763/2011 | STATE OF ODISHA DEBAHARI MOHANTY VS | M/S MAHENDRA KUMAR SAHOO VS | // // () |
| 785 | WPC(OAC)/0004766/2011 | STATE OF ODISHA SHAILA CHAKRABARTI BEHERA VS | M/S GHANASHYAM NAMTOAR VS | // // () |
| 786 | WPC(OAC)/0004767/2011 | STATE OF ODISHA DR. SANGRAM KESHARI PRADHAN VS | M/S B.S. TRIPATHY VS | // // () |
| 787 | WPC(OAC)/0004800/2011 | STATE OF ODISHA PRAVAT KUMAR RATH VS | M/S SHASHI BHUSAN JENA VS | // // () |
| 788 | WPC(OAC)/0004801/2011 | STATE OF ODISHA SABITA PATTANAİK VS | M/S SHASHI BHUSAN JENA VS | // // () |
| 789 | WPC(OAC)/0004825/2011 | STATE OF ODISHA RAJANİKANTA NAYAK VS | ASİM AMITAV DAS VS | // // () |
| 790 | WPC(OAC)/0004827/2011 | STATE OF ODISHA FAKİR MOHAN NAYAK VS | AJIT KUMAR CHOUDHURY VS | // // () |
| 791 | WPC(OAC)/0004830/2011 | STATE OF ODISHA SAGADIA KUSH VS | KALI PRASANNA MISHRA VS | // // () |
| 792 | WPC(OAC)/0004831/2011 | STATE OF ODISHA SK.BABU VS | M/S P.N. PATTNAİK VS | // // () |
| 793 | WPC(OAC)/0004832/2011 | SECRETARY COMMERCE AND TRANSPERT DEPTT. BUDHADEV DANDIA VS | RASHMI NARAYAN PATNAİK VS | // // () |
| | | STATE OF ODISHA | | // |

ORISSA HIGH COURT

FILING REPORT AS ON :24/11/2021

| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----|-------------------------|--|---------------------------------|--------------------------|
| 794 | WPC(OAC)/0004833/2011 | GEETARANI GHARAI VS STATE OF ORISSA | M/S JAYDEV SENGUPTA VS | // 0 // |
| 795 | WPC(OAC)/0004835/2011 | BHASKAR BURUDA VS STATE OF ODISHA | MANOJ KUMAR MISHRA VS | // 0 // |
| 796 | WPC(OAC)/0004837/2011 | JITENDRA KUMAR PATI VS STATE OF ODISHA | ASIM AMITAV DAS VS | // 0 // |
| 797 | WPC(OAC)/0004838/2011 | DR.NIHAR RANJAN PRADHAN VS STATE OF ODISHA | AKSHYA KUMAR MISHRA VS | // 0 // |
| 798 | WPC(OAC)/0004839/2011 | DHRUBA CHARAN PRADHAN VS STATE OF ODISHA | SIDHESWAR MALLIK VS | // 0 // |
| 799 | WPC(OAC)/0004840/2011 | RABINDRANATH PATI VS STATE OF ODISHA | PRAFULLA KUMAR MOHAPATRA VS | // 0 // |
| 800 | CONTC(CPC)/0000003/2014 | ACHUTI SAHOO VS BHAGABAN SAHOO,CHIEF ENGINEER(RWSS) | M/S SIDHESWAR MALLIK VS | // 0 // |
| 801 | CONTC(CPC)/0000011/2013 | SATYABADI RATH VS DR. TARA DUTTA, SECY. REVENUE AND DISASTER MANAGEMENT DEPT. | M/S KRUSHNA RAM MOHAPATRA VS | // 0 // |
| 802 | CONTC(CPC)/0000012/2013 | RAMA CHANDRA SAHOO VS DR. TARA DUTTA , SECY.REVENUE AND DISASTER MANAGMENT DEPT. | M/S KRUSHNA RAM MOHAPATRA VS | // 0 // |
| 803 | CONTC(CPC)/0000012/2012 | PRATAP KISHORE PATTANAYAK VS APARAJITA SARANGI,SECY. SCH. AND MASS EDN. DEPT. | M/S BIMBISAR DASH VS | // 0 // |
| 804 | CONTC(CPC)/0000013/2013 | BHIMASEN BARIK VS DR. TARA DUTTA, SECY. REVENUE AND DISASTER MANAGEMENT DEPT. | M/S KRUSHNA RAM MOHAPATRA VS | // 0 // |
| 805 | CONTC(CPC)/0000014/2013 | BISWANATH TRIPATHY | M/S KRUSHNA RAM MOHAPATRA | // |

ORISSA HIGH COURT

FILING REPORT AS ON :24/11/2021

| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----|------------------------|--|--------------------------|--------------------------|
| | | VS | VS | 0 |
| 806 | CONTC(CPC)/000022/2014 | DR.TARA DUTTA, SECY. REVENUE AND DISASTER MANAGEMENT DEPT. | J.K.LENKA | // |
| | | NIMAIN CHARAN NAHAK | | // |
| | | VS | VS | 0 |
| 807 | CONTC(CPC)/000023/2012 | SURESH CHANDRA MOHAPATRA,SECY., DEPT. OF WATER RESOURCES | M/S JIBANANANDA MOHANTY | // |
| | | ATISH KUMAR MOHANTY | | // |
| | | VS | VS | 0 |
| 808 | CONTC(CPC)/000036/2014 | BIMALA NANDA,PRINCIPAL SECY. HIGHER EDN DEPT. | M/S P.K MOHANTY(2) | // |
| | | NIBEDITA DAS | | // |
| | | VS | VS | 0 |
| 809 | CONTC(CPC)/000040/2019 | USHA PADHI, IAS, COMMISSIONER-CUM-SECY, S AND M.E DEPTT. | L.K.MOHANTY | // |
| | | S.BHASKAR RAO | | // |
| | | VS | VS | 0 |
| 810 | CONTC(CPC)/000041/2012 | PRADEEPTA KUMAR SARANGI, PRINCIPAL SECY.,SCHOOL AND MASS EDUCATION DEPT. | PRAFULLA KUMAR MOHAPATRA | // |
| | | PRAKASH CHANDRA MAHARANA | | // |
| | | VS | VS | 0 |
| 811 | CONTC(CPC)/000050/2011 | BISHIKESHAN NAYAK,DISTRICT INSPECTOR OF SCHOOLS | M/S M.K KHUNTIA | // |
| | | DINABANDHU SWAIN | | // |
| | | VS | VS | 0 |
| 812 | CONTC(CPC)/000052/2016 | SURESH CHANDRA MOHANTY, PRINCIPAL CHIEF CONSERVATOR OF FOREST | M/S S.K NAYAK | // |
| | | BHARAT CHANDRA DASBABU | | // |
| | | VS | VS | 0 |
| 813 | CONTC(CPC)/000058/2013 | PRADIP JENA, COMMISSIONER-UCM SECY, W.R DEPTT. | HARA PRASAD RATH | // |
| | | ATUL KUMAR DHAL | | // |
| | | VS | VS | 0 |
| 814 | CONTC(CPC)/000059/2013 | USHARANI PADHI, SECY.SCHOOL AND MASS EDU. | HARA PRASAD RATH | // |
| | | MADHU SUDAN SAHU | | // |
| | | VS | VS | 0 |
| 815 | CONTC(CPC)/000067/2012 | USHARANI PADHI, SECY. SCHOOL AND MSS EDU. | NILAMADHAB PRAHARAJ | // |
| | | BRAHMANANDA MAJHI | | // |
| | | VS | VS | 0 |
| 816 | CONTC(CPC)/000076/2012 | BINU KUMAR MUNDA, DIST PANCHAYAT OFFICER | S.N.MISHRA | // |
| | | KANHU CHARAN NAYAK | | // |
| | | VS | VS | 0 |

ORISSA HIGH COURT

FILING REPORT AS ON :24/11/2021

| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----|-------------------------|---|------------------------------|--------------------------|
| 817 | CONTC(CPC)/0000097/2012 | RAJESH BARMA, SECY., SCHOOL AND MASS EDUCATION DEPT. DUSMANTA KUMAR NAYAK VS | G.S.NAMTOAR VS | // // 0 |
| 818 | CONTC(CPC)/0000101/2012 | RAMAKANTA DAS,SECY,PANCHAYATI RAJ DEPTT SMT. SANJUKTA BRAHMA VS | M/S H.S MISHRA VS | // // 0 |
| 819 | CONTC(CPC)/0000105/2011 | MANOJ RANJAN BARIK, DIST.INSPECTOR OF SCHOOLS JAGANNATH SOREN VS | M/S S.K PADHY VS | // // 0 |
| 820 | CONTC(CPC)/0000111/2015 | SANTOSH KUMAR SADANGI, PRINCIPAL SECY, GOVT. SC AND ST DEVP. DEPTT. HEMALATA MOHAPATRA VS | M/S R.K. PATNAIK VS | // // 0 |
| 821 | CONTC(CPC)/0000116/2012 | RAJESH VERMA, AGRICULTURE DEPTT TULASI DAS TANDI VS | M/S SRIKANTA KU. NATH VS | // // 0 |
| 822 | CONTC(CPC)/0000117/2012 | DEBARCHAN NAIK,D.I OF SCHOOLS,NUAPADA HRUDANANDA DAS VS | M/S SRIKANT KUMAR NATH VS | // // 0 |
| 823 | CONTC(CPC)/0000118/2012 | DEBARCHAN NAIK,D.I OF SCHOOLS,NUAPADA BHIMASEN SABAR VS | M/S SRIKANT KUMAR NATH VS | // // 0 |
| 824 | CONTC(CPC)/0000119/2012 | DEBARCHAN NAIK,D.I OF SCHOOLS,NUAPADA ADITYA KUMAR PANDA VS | M/S SRIKANT KUMAR NATH VS | // // 0 |
| 825 | CONTC(CPC)/0000120/2012 | DEBARCHAN NAIK,D.I OF SCHOOLS,NUAPADA HAREKRISHNA MEHER VS | M/S SRIKANT KUMAR NATH VS | // // 0 |
| 826 | CONTC(CPC)/0000123/2012 | DEBARCHAN NAIK,D.I OF SCHOOLS,NUAPADA SANJUKTA MOHAPATRA VS | M/S TRILOCHAN BARIK VS | // // 0 |
| 827 | CONTC(CPC)/0000124/2012 | RAJENDRA BURMA, SECY. SCHOOL AND MASS EDU. DHRUBA CHARAN PRADHAN VS | M/S S. MALLIK VS | // // 0 |
| | | RANGALAL JAMUNDA, SECRETARY, AGRI. DEPTT | | // |

ORISSA HIGH COURT

FILING REPORT AS ON :24/11/2021

| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----|-------------------------|--|-------------------------------|--------------------------|
| 828 | CONTC(CPC)/0000125/2012 | KHAGENDRANATH JENA VS RANGALAL JAMUNDA, SECRETARY, AGRI. DEPTT. | M/S S. MALLIK VS | // 0 // |
| 829 | CONTC(CPC)/0000126/2013 | MANJULA PATEL VS USHARANI PADHI, SECY., SCHOOL AND MASS DEPT. | L.K.MOHANTY VS | // 0 // |
| 830 | CONTC(CPC)/0000132/2014 | PRATAP KISHORE PATTANAYAK VS BENUDHAR DAS,DIRECTOR SECONDARY EDN. | M/S BIMBISAR DASH VS | // 0 // |
| 831 | CONTC(CPC)/0000135/2011 | CHAITANAYA CHARAN PADHIARY VS P.K DASH, DIRECTOR OF MEDICAL EDUCATION AND TRAINING | M/S N.LENKA VS | // 0 // |
| 832 | CONTC(CPC)/0000140/2013 | ANIL KUMAR PARIDA VS RANGALAL JAMUDA, AGRICULTURE DEPTT | M/S R.K. BISOI VS | // 0 // |
| 833 | CONTC(CPC)/0000145/2011 | ABHIMANYU JENA VS APARAJITA SARANGI,SECY, S AND M.E.DEPTT | L.K.MOHANTY VS | // 0 // |
| 834 | CONTC(CPC)/0000154/2012 | MANOJ KUMAR PAIK VS BRUNDABAN NATAK, D.I. OF SCHOOLS, PARALAKHEMUNDI | M/S S. PATRA VS | // 0 // |
| 835 | CONTC(CPC)/0000155/2012 | SK.HAMIDULLAH VS PRIYANATH PADHI, PRINCIPAL CHIEF CONSERVATOR | SHASHI BHUSAN JENA VS | // 0 // |
| 836 | CONTC(CPC)/0000164/2013 | MALAYA KUMAR SAHOO VS BIJAY KUMAR PATNAIK, CHIEF SECY. GOVT. OF ODISHA | M/S MANOJ KUMAR MOHANTY VS | // 0 // |
| 837 | CONTC(CPC)/0000180/2012 | PITABASH NAYAK VS HARISH CHANDRA BEHERA,ENGINEER IN CHIEF,W.R DEPT. | M/S NIRANJAN PANDA VS | // 0 // |
| 838 | CONTC(CPC)/0000183/2013 | DR. GOBIND CHANDRA PANIGRAHI VS PRADIPTA KUMAR MOHAPATRA, SECY.HEALTH AND F.W. DEPT. | M/S AJIT KUMAR PANDA VS | // 0 // |
| 839 | CONTC(CPC)/0000186/2012 | SUBASH CHANDRA NAYAK | BIRAJ PRASANNA SATAPATHY | // |

ORISSA HIGH COURT

FILING REPORT AS ON :24/11/2021

| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----|-------------------------|--|-------------------------------|--------------------------|
| | | VS | VS | 0 |
| 840 | CONTC(CPC)/0000187/2012 | RAJ KUMAR SHARMA, PRINCIPAL SECY., DEPT. OF FOREST AND ENVIRONMENT, SECRETARIATE BUILDING SUBHAKANTA PANDA | BIRAJA PRASANNA SATAPATHY | // |
| | | VS | VS | 0 |
| 841 | CONTC(CPC)/0000187/2013 | RAJ KUMAR SHARMA, PRINCIPAL SECY., DEPT. OF FOREST AND ENVIRONMENT, SECRETARIATE BUILDING PRAFULLA CHANDRA SAHU | M/S L.K MOHANTY | // |
| | | VS | VS | 0 |
| 842 | CONTC(CPC)/0000188/2013 | JUGAL KISHORE MOHAPATRA, SECRETARY, FINANCE DEPT. NABAKISHORE DAS | M/S L.K MOHANTY | // |
| | | VS | VS | 0 |
| 843 | CONTC(CPC)/0000189/2013 | JUGAL KISHORE MOHAPATRA, SECRETARY, FINANCE DEPT. NITYANANDA ROUT | M/S L.K. MOHANTY | // |
| | | VS | VS | 0 |
| 844 | CONTC(CPC)/0000191/2012 | JUGAL KISHORE MOHAPATRA, FINANCE DEPARTMENT NIRANJAN MOHAPATRA | M/S BIRAJA PRASANNA SATAPATHY | // |
| | | VS | VS | 0 |
| 845 | CONTC(CPC)/0000193/2012 | RAJ KUMAR SHARMA, SECY. FOREST AND ENVIRONMENT DEPTT. JITENDRA KUMAR MALLA | M/S BIRAJA PRASANNA SATAPATHY | // |
| | | VS | VS | 0 |
| 846 | CONTC(CPC)/0000195/2012 | RAJ KUMAR SHARMA, SECY. FOREST AND ENVIRONMENT DEPTT. KALISH CHANDRA PATRA | SATYAJIT BEHERA | // |
| | | VS | VS | 0 |
| 847 | CONTC(CPC)/0000200/2013 | DR.A.BEHERA, MEMBER BOARD OF REVENUE AMAR KUMAR SAHOO | SHASHI BHUSAN JENA | // |
| | | VS | VS | 0 |
| 848 | CONTC(CPC)/0000201/2013 | SATYABRATA SAHOO,SECY,F AND A.R.DEVLP DEPTT SUSANTA KUMAR GOUDA | SHASHI BHUSAN JENA | // |
| | | VS | VS | 0 |
| 849 | CONTC(CPC)/0000204/2012 | SATYABRATA SAHOO,SECY,GOVT OF FISHERY AND ANIMAL RESOURCE DEVLP DEPTT P. JYOSTNA RAO | M/S N.K RATH | // |
| | | VS | VS | 0 |
| 850 | CONTC(CPC)/0000205/2012 | SURESH CHANDRA MOHAPATRA, SECRETARY, IRRIGATION DEPT. RAJESH KUMAR HARIJAN | BIRAJ PRASANNA SATAPATHY | // |
| | | VS | VS | 0 |

ORISSA HIGH COURT

FILING REPORT AS ON :24/11/2021

| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----|-------------------------|---|---------------------------------|--------------------------|
| 851 | CONTC(CPC)/0000208/2012 | RAJ KUMAR SHARMA,PRINCIPAL SECY., FOREST AND ENVIRONMENT DEPT. LAXMAN SAHU VS | BIRAJA PRASANNA SATAPATHY VS | // // 0 |
| 852 | CONTC(CPC)/0000213/2011 | RAJ KUMAR SHARMA,PRINCIPAL SECY., FOREST AND ENVIRONMENT DEPT. BIJAYA MISHRA VS | M/S SUKUMAR GHOSH VS | // // 0 |
| 853 | CONTC(CPC)/0000227/2012 | ARATI AHUJA,SECY. WOMEN AND CHILD DEVELOPMENT DEPT. PRADOSH KUMAR MAHARANA VS | BIRAJA PRASANNA SATAPATHY VS | // // 0 |
| 854 | CONTC(CPC)/0000228/2013 | RAJ KUMAR SHARMA,SECY,FOREST AND ENVIRONMENT DEPARTMENT BIJAYA KUMAR SAHOO VS | M/S M.K SAHOO VS | // // 0 |
| 855 | CONTC(CPC)/0000228/2017 | USHA PADHI, IAS, COMMISSIONER-CUM-SECY, S AND M.E DEPTT. SRI TANKADHAR SINGH VS | M/S PRAKASHA RANJAN BARIK VS | // // 0 |
| 856 | CONTC(CPC)/0000229/2012 | SRI PRADEEP KUMAR JENA , PRINC .SECY. GOVT.WATER RESOURCES KULESH CHANDRA SAHU VS | M/S MANOJ KUMAR MOHANTY VS | // // 0 |
| 857 | CONTC(CPC)/0000229/2013 | BIJAY KUMAR PATNAIK, CHIEF SECY. GOVT. ODISHA BABAJI CHARAN JENA VS | M/S M.K SAHOO VS | // // 0 |
| 858 | CONTC(CPC)/0000235/2011 | USHA PADHI, IAS, COMMISSIONER-CUM-SECY, S AND M.E DEPTT. DHANESWAR MANTRI VS | M/S C.R NANDY VS | // // 0 |
| 859 | CONTC(CPC)/0000239/2012 | BHUBANESWAR MISHRA,CHIEF ENGINEER, MINOR IRR. GANGADHAR GOCHAYAT VS | SIDHESWAR MALLIK VS | // // 0 |
| 860 | CONTC(CPC)/0000262/2012 | NARAYAN CHANDRA JENA,COLLECTOR,JAGATSINGHPUR BASANTI SINGH VS | S.N.JENA VS | // // 0 |
| 861 | CONTC(CPC)/0000267/2012 | RAJESH KUMAR VERMA, SECY., SCHOOL AND MASS DEPT. BENUDHAR GIRI VS | SUBHRANSU BHUSAN MOHANTY VS | // // 0 |
| | | PRADEEPTA MAHAPATRA,SECY,HEALTH AND FAMILY WELFARE DEPARTMENT | | // |

ORISSA HIGH COURT

FILING REPORT AS ON :24/11/2021

| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----|-------------------------|--|--------------------------------|--------------------------|
| 862 | CONTC(CPC)/0000269/2012 | ISHWAR CHANDRA KALLO VS BIJAYA KUMAR PATNAIK, CHIEF SECY. TO GOVT. OF ODISHA | B.P.SATAPATHY VS | // 0 // |
| 863 | CONTC(CPC)/0000279/2012 | SNIGIDHA SINHA VS APARAJITA SARANGI,SECY. DEPT. OF HIGHER EDN DEPT. | M/S D.K PANDA VS | // 0 // |
| 864 | CONTC(CPC)/0000283/2011 | MINARANI MOHANTY VS SRI GADADHAR BEHERA, DIST. INSPECTOR OF SCHOOL | M/S PRASANNA KUMAR NAYAK VS | // 0 // |
| 865 | CONTC(CPC)/0000284/2013 | BRAHAMANANDA MAJHI VS DEORANJAN KUMAR SINGH, SECY, PANCHAYAT RAJ | NILAMADHAB PRAHARAJ VS | // 0 // |
| 866 | CONTC(CPC)/0000293/2011 | RAMESH CHANDRA PATRA VS SURENDRANATH TRIPATHY,SECY. RURAL DEVELOPMENT DEPT. | M/S M.PRATAP VS | // 0 // |
| 867 | CONTC(CPC)/0000294/2011 | RABINDRA PATRA VS SURENDRANATH NATH TRIPATHY,PRINCIPAL SECY. R.D DEPT | M/S M.PRATAP VS | // 0 // |
| 868 | CONTC(CPC)/0000299/2013 | BABAJI CHARAN JENA VS USHA PADHI, IAS, COMMISSIONER-CUM-SECY, S AND M.E DEPTT. | M/S M.K SAHOO VS | // 0 // |
| 869 | CONTC(CPC)/0000306/2013 | BIBHUTIBHUSAN MOHAPATRA VS KRISHNA CHANDRA PARIDA, COMMANDANT O.S.A.P | S.NAYAK VS | // 0 // |
| 870 | CONTC(CPC)/0000315/2013 | SUKANTA KUMAR BISWAL VS BASUDEV MAHARI,BLOCK DEVP OFFICER,RAJKANIKA BLOCK | RUDRA NARAYAN PARJA VS | // 0 // |
| 871 | CONTC(CPC)/0000323/2011 | MAHESWAR MAHARANA VS BIBEKANANDA MOHAPATRA,DIRECTOR ELEMENTARY EDN. | M/S M.R MOHAPATRA VS | // 0 // |
| 872 | CONTC(CPC)/0000329/2011 | SURENDRA KUMAR PANDA VS KABINDRANATH KHATEI, DIRECTOR OF INDUSTRIES | M/S SAMARENDRA MOHANTY VS | // 0 // |
| 873 | CONTC(CPC)/0000348/2013 | RAJENDRA PRASAD PATRA | M/S KALI PRASANNA MISHRA | // |

ORISSA HIGH COURT

FILING REPORT AS ON :24/11/2021

| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----|-------------------------|---|--------------------------|--------------------------|
| | | VS | VS | 0 |
| | | BIPINI KUMAR SAXSENA, PRINC. SECY. GOVT . HOME DEPT. | | // |
| 874 | CONTC(CPC)/0000357/2013 | DURGA CHARAN PARIDA | M/S KALI PRASANNA MISHRA | // |
| | | VS | VS | 0 |
| | | N. TIRUMULA NAYAK, COLLECTOR, PHULBANI | | // |
| 875 | CONTC(CPC)/0000362/2012 | LAXMIDHAR PRADHAN | M/S SHASHI BHUSAN JENA | // |
| | | VS | VS | 0 |
| | | MR.SURESH CHANDRA MOHAPATRA, PRINC. SECY. GOVT. WATER RESOURCES DEPT. | | // |
| 876 | CONTC(CPC)/0000363/2012 | NRUSINGHA CHARAN MOHANTY | M/S SHASHI BHUSAN JENA | // |
| | | VS | VS | 0 |
| | | TARA DUTTA, SECRETARY, REVENUE AND DISASTER MANGNT. DEPT. | | // |
| 877 | CONTC(CPC)/0000366/2013 | MANINDRA KUMAR JENA | BASUDEV PUJARI | // |
| | | VS | VS | 0 |
| | | BISHNU PRASAD SAHOO, COLLECTOR, KEONJHAR | | // |
| 878 | CONTC(CPC)/0000368/2011 | ANANDINI KACHHAP | M/S N.PANDA(1) | // |
| | | VS | VS | 0 |
| | | RAJKUMAR GHOSH, DIRECTOR OF F.W | | // |
| 879 | CONTC(CPC)/0000396/2011 | SANTILATA MISHRA | M/S TRILOCHAN BARIK | // |
| | | VS | VS | 0 |
| | | APARAJITA SARANGI, SECY. S AND M.E. DEPTT. | | // |
| 880 | CONTC(CPC)/0000400/2013 | PURNA CHANDRA BARAD | K.K.SWAIN | // |
| | | VS | VS | 0 |
| | | USHA PADHY, SECY. SCHOOL AND MASS EDU. | | // |
| 881 | CONTC(CPC)/0000407/2011 | DIPTI RANJAN ROUT | BISWABIHARI MOHANTY | // |
| | | VS | VS | 0 |
| | | ANU GRAG, SECY., HEALTH DEPT. | | // |
| 882 | CONTC(CPC)/0000412/2011 | MOHAN CHARAN ROUT | M/S PARESH KUMAR SAHOO | // |
| | | VS | VS | 0 |
| | | SRI SUKADEV DAS, DIRECTOR ELEMENT EDU. | | // |
| 883 | CONTC(CPC)/0000418/2011 | DILIP KUMAR BARIK | M/S AMITAV DAS | // |
| | | VS | VS | 0 |
| | | SUKADEV DAS, DIRECTOR , ELEMENTARY EDUCATION | | // |
| 884 | CONTC(CPC)/0000436/2011 | JAYA NARAYAN BEHERA | M/S R.K. BISOI | // |
| | | VS | VS | 0 |

ORISSA HIGH COURT

FILING REPORT AS ON :24/11/2021

| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----|-------------------------|--|--------------------------|--------------------------|
| | | UPENDRA NATH SAHOO, HEALTH SERVICES DEPTT | | // |
| 885 | CONTC(CPC)/0000442/2011 | RATIKANTA SEJPADA | M/S SHASHI BHUSAN JENA | // |
| | | VS | VS | 0 |
| | | SRI RAMAKANT DAS .PANCHAYAT RAJ DEPT. | | // |
| 886 | CONTC(CPC)/0000444/2018 | RABINARAYAN DAS | M/S DHULIRAM PATTANAYAK | // |
| | | VS | VS | 0 |
| | | PRADEEP KUMAR JENA, SECRETARY, WATER RES. DEPT. | | // |
| 887 | CONTC(CPC)/0000445/2018 | SIBARAM MISHRA | M/S DHULIRAM PATTNAYAK | // |
| | | VS | VS | 0 |
| | | PRADEEP KUMAR JENA , WATER RESOURCES DEPTT | | // |
| 888 | CONTC(CPC)/0000446/2018 | MADHUSUDAN MISHRA | M/S DHULIRAM PATTNAYAK | // |
| | | VS | VS | 0 |
| | | PRADEEP KUMAR JENA, WATER RESOURCES DEPTT | | // |
| 889 | CONTC(CPC)/0000447/2018 | DURGA PRASAD DAS | M/S DHULIRAM PATTANAYK | // |
| | | VS | VS | 0 |
| | | PRADEEP KUMAR JENA, SECRETARY, WATER RES. DEPT. | | // |
| 890 | CONTC(CPC)/0000448/2018 | HARA MOHAN MISHRA | M/S DHULIRAM PATTNAYAK | // |
| | | VS | VS | 0 |
| | | PRADEEP KUMAR JENA, WATER RESOURCES DEPTT | | // |
| 891 | CONTC(CPC)/0000449/2018 | AKULA SAMAL | M/S DHULIRAM PATTANAYAK | // |
| | | VS | VS | 0 |
| | | PRADEEP KUMAR JENA, SECRETARY, WATER RES. DEPT. | | // |
| 892 | CONTC(CPC)/0000450/2018 | BIJAY KUMAR DAS | M/S DHULIRAM PATTNAYAK | // |
| | | VS | VS | 0 |
| | | PRADEEP KUMAR JENA, WATER RESOURCES DEPTT | | // |
| 893 | CONTC(CPC)/0000451/2018 | BASANTA KUMAR SAHOO | M/S DHULIRAM PATTANAYAK | // |
| | | VS | VS | 0 |
| | | PRADEEP KUMAR JENA, SECRETARY, WATER RESOURCES DEPT. | | // |
| 894 | CONTC(CPC)/0000452/2018 | PRAVAKAR MISHRA | M/S DHULIRAM PATTNAYAK | // |
| | | VS | VS | 0 |
| | | PRADEEP KUMAR JENA, WATER RESOURCES DEPTT | | // |
| 895 | CONTC(CPC)/0000453/2018 | JAGABANDHU TRIPATHY | M/S DHULIRAM PATTANAYAK | // |
| | | VS | VS | 0 |
| | | PRADEEP KUMAR JENA, SECRETARY, WATER RESOURCES DEPT. | | // |

ORISSA HIGH COURT

FILING REPORT AS ON :24/11/2021

| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----------|-------------------------|--|---------------------------------|---------------------------------|
| 896 | CONTC(CPC)/0000453/2012 | SANJAY KUMAR DALAI VS SUKADEV DAS,DIRECTOR ELEMENTARY EDUCATION | SANJIB MOHANTY VS | // 0 // |
| 897 | CONTC(CPC)/0000453/2011 | SRI PRAVAKAR LIMA VS SRI SUKADEV TARAI, D.I. OF PARALAKHEMUNDI | M/S RAMA CHANDRA RAY VS | // 0 // |
| 898 | CONTC(CPC)/0000454/2018 | RAMA CHANDRA MISHRA VS PRADEEP KUMAR JENA, WATER RESOURCES DEPTT | M/S DHULIRAM PATTNAYAK VS | // 0 // |
| 899 | CONTC(CPC)/0000454/2012 | MAHESH KUMAR PRUSTY VS SURESH CHANDRA MOHAPATRA, SECY.WATER RESOURCES | SANJIB KUMAR MOHANTY VS | // 0 // |
| 900 | CONTC(CPC)/0000455/2018 | BIJAYA KUMAR MISHRA VS PRADEEP KUMAR JENA, WATERRESOURCES DEPTT | M/S DHULIRAM PATTNAYAK VS | // 0 // |
| 901 | CONTC(CPC)/0000456/2018 | DILESWAR MISHRA VS PRADEEP KUMAR JENA, SECRETARY, WATER RES. DEPT. | M/S DHULIRAM PATTANAYAK VS | // 0 // |
| 902 | CONTC(CPC)/0000456/2012 | PREMANANDA RAM VS SURESH CHANDRA MOHAPATRA, SECY. WATER RESOURCES | SANJIB MOHANTY VS | // 0 // |
| 903 | CONTC(CPC)/0000457/2018 | BIRABAR BEHERA VS PRADEEP KUMAR JENA, WATER RESOURCES DEPTT | M/S DHULIRAM PATTNAYAK VS | // 0 // |
| 904 | CONTC(CPC)/0000458/2018 | BIBHUTI BHUSAN MISHRA VS PRADEEP KUMAR JENA, SECRETARY, WATER RES. DEPT. | M/S DHULIRAM PATTANAYAK VS | // 0 // |
| 905 | CONTC(CPC)/0000458/2011 | BIBHUTI BHUSAN MISHRA VS PRADEEP KUMAR JENA, SECRETARY, WATER RES. DEPT. | M/S DHULIRAM PATTANAYAK VS | // 0 // |
| 906 | CONTC(CPC)/0000459/2018 | SUGYANI CHARAN DAS VS PRADEEP KUMAR JENA, WATER RESOURCES DEPTT | M/S DHULIRAM PATTNAYAK VS | // 0 // |
| 907 | CONTC(CPC)/0000460/2018 | SUKRU BARIK | M/S DHULIRAM PATTANAYAK | // |

ORISSA HIGH COURT

FILING REPORT AS ON :24/11/2021

| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----|-------------------------|--|--------------------------|--------------------------|
| | | VS | VS | 0 |
| 908 | CONTC(CPC)/0000461/2018 | PRADEEP KUMAR JENA, SECRETARY, WATER RES. DEPT. SANKARSAN MISHRA | M/S DHULIRAM PATNAIK | // |
| | | VS | VS | 0 |
| 909 | CONTC(CPC)/0000462/2018 | PRADEEP KUMAR JENA, WATER RESOURCES DEPT NABAKISHORE DASH | M/S DHULIRAM PATTANYAK | // |
| | | VS | VS | 0 |
| 910 | CONTC(CPC)/0000463/2018 | PRADEEP KUMAR JENA, SECRETARY, WATER RES. DEPT. SARAT CHANDRA MISHRA | M/S DHULIRAM MISHRA | // |
| | | VS | VS | 0 |
| 911 | CONTC(CPC)/0000474/2011 | PRADEEP KUMAR JENA, WATER RESOURCES DEPTT JAGADISH CHANDRA BEHERA | PRAFULLA KUMAR MOHAPATRA | // |
| | | VS | VS | 0 |
| 912 | CONTC(CPC)/0000475/2011 | BISHIKESHAN NAYAK, DISTRICT INSPECTOR OF SCHOOLS, BALIGUDA MANJURANI GURU | M/S ABHIRAM SWAIN | // |
| | | VS | VS | 0 |
| 913 | CONTC(CPC)/0000476/2011 | MANORANJAN DALAI, DISTRICT INSPECTOR OF SCHOOLS, DEOGARH KALPANA MANJARI SATPATHY | M/S ABHIRAM SWAIN | // |
| | | VS | VS | 0 |
| 914 | CONTC(CPC)/0000477/2011 | MANORANJAN DALAI, DISTRICT INSPECTOR OF SCHOOLS, DEOGARH TARAKESWARI PADHI | M/S ABHIRAM SWAIN | // |
| | | VS | VS | 0 |
| 915 | CONTC(CPC)/0000478/2011 | MANORANJAN DALAI, DISTRICT INSPECTOR OF SCHOOLS, DEOGARH SAFALYA MANJARI ACHARYA | M/S ABHIRAM SWAIN | // |
| | | VS | VS | 0 |
| 916 | CONTC(CPC)/0000488/2011 | MANORANJAN DALAI, DISTRICT INSPECTOR OF SCHOOLS, DEOGARH PRAFULLA KUMAR DAPHADAR | AMIT PRASAD BOSE | // |
| | | VS | VS | 0 |
| 917 | CONTC(CPC)/0000491/2016 | RABINDRA KUMAR RAY, SECY, PANCHAYATI RAJ DEPTT SNEHALATA PANDA | RAS BIHARI MOHAPATRA | // |
| | | VS | VS | 0 |
| 918 | CONTC(CPC)/0000507/2014 | MONA SHARMA, PRINCIPAL SECY., R.D.M. DEPT. SAROJ KUMAR NAYAK | MANOJ KUMAR KHUNTIA | // |
| | | VS | VS | 0 |

ORISSA HIGH COURT

FILING REPORT AS ON :24/11/2021

| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----------|-------------------------|---|---------------------------------|---------------------------------|
| | | TARA DUTTA,PRINCIPAL SECY., REVENUE AND DISASTER MANAGEMENT DEPT. | | // |
| 919 | CONTC(CPC)/0000510/2012 | MAHASWETA PATTNAIK | BIRAJA PRASANNA SATAPATHY | // |
| | | VS | VS | 0 |
| | | TARA DUTTA,SECY,REVENUE DEPTT | | // |
| 920 | CONTC(CPC)/0000510/2011 | DINA KRUSHNA SWAIN | M/S R.K. BISOI | // |
| | | VS | VS | 0 |
| | | NIKUNJA SUNDARAY, SECY. INFORMATION AND P.R. DEPTT. | | // |
| 921 | CONTC(CPC)/0000520/2012 | SANJIB KUMAR BEHERA | M/S UDIT RANJAN JENA | // |
| | | VS | VS | 0 |
| | | SRI DEEPAK KUMAR PRUSTY DIRECTOR, HEALTH SERVICES | | // |
| 922 | CONTC(CPC)/0000522/2012 | MANOJ KUMAR NAYAK | PUPUN DAS | // |
| | | VS | VS | 0 |
| | | SUKADEV DAS,DIRECTOR, ELEMENTARY EDUCATION | | // |
| 923 | CONTC(CPC)/0000528/2011 | KISHORE KUMAR SAHANI | ABHIRAM SWAIN | // |
| | | VS | VS | 0 |
| | | UPENDRANATH SAHU, DIRECTOR OF HEALTH SERVICES, ORISSA | | // |
| 924 | CONTC(CPC)/0000537/2012 | PURUSOTTAM PATEL | SASHIBHUSAN JENA | // |
| | | VS | VS | 0 |
| | | USHARANI PADHI, SECY., SCHOOL AND MASS DEPT. | | // |
| 925 | CONTC(CPC)/0000538/2012 | KISHORE CHANDRA PANIGRAHI | SASHIBHUSAN JENA | // |
| | | VS | VS | 0 |
| | | USHARANI PADHI, SECY., SCHOOL AND MASS DEPT. | | // |
| 926 | CONTC(CPC)/0000576/2014 | PRADEEP KUMAR SAHOO | DINESH KUMAR PANDA | // |
| | | VS | VS | 0 |
| | | PRADEEP KUMAR JENA, PRINCIPAL SECY., WATER RESOURCES DEPT. | | // |
| 927 | CONTC(CPC)/0000638/2012 | DEBENDRANATH MISHRA | PRAFULLA KUMAR MOHAPATRA | // |
| | | VS | VS | 0 |
| | | TARA DUTTA , SECY. REVENUE AND DISASTER MGT. | | // |
| 928 | CONTC(CPC)/0000656/2012 | PRAVAKAR PANIGRAHI | M/S ABHIRAM SWAIN | // |
| | | VS | VS | 0 |
| | | SURENDRA KUMAR,LAND REFORM COMMISSIONER | | // |
| 929 | CONTC(CPC)/0000660/2012 | CHANDRAMANI SAHU | M/S B.K. ROUT | // |
| | | VS | VS | 0 |
| | | SIBA SANKAR PRADHAN, DIST. I.S. BALIGUDA | | // |

ORISSA HIGH COURT

FILING REPORT AS ON :24/11/2021

| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----|--------------------------|---|--------------------------|--------------------------|
| 930 | RVWPET(RP)/0000012/2011 | COLLECTOR, KALAHANDI, SUB-COLLECTOR VS DEVENDRA KUMAR DAS | ASC VS | // 0 // |
| 931 | RVWPET(RPC)/0000077/2016 | STATE OF ODISHA VS ACHUTI SAHOO | STANDING COUNSEL VS | // 0 // |
| 932 | RVWPET(RPC)/0000078/2016 | STATE OF ODISHA VS ACHUTI SAHOO | STANDING COUNSEL VS | // 0 // |

ORISSA HIGH COURT

MISC CASES FILED on :24/11/2021

| SL. NO. | IA NO MAIN CASE NO | NAME OF PETNR./APPEL NAME OF O.P./APPEL | COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL |
|---------|---------------------------------|---|---|
| 1 | 4/2021 CONTAC/4/2021 | DURYADHAN KANDHAPAN-MP | |
| 2 | 24/2021 WPC(OAB)/44/1998 | G. NARAYAN PATRA-MP | |
| 3 | 25/2021 WPC(OAB)/15/1998 | JAGANNATH DAS-MP | |
| 4 | 78/2021 CONTC(CP)/209/2008 | C.SRINIVASA RAO-MP | |
| 5 | 79/2021 CONTC(CP)/100/2012 | SANTOSH KUMAR DASH-MP | M/S RAMAKANTA SAHOO |
| 6 | 80/2021 CONTC(CP)/42/2011 | DEBENDRA KUMAR DAS-MP | M/S R.MISHRA |
| 7 | 85/2021 TRPCRL/90/2021 | KUBER RANJAN BARIK-MP | MAHESWAR MOHANTY |
| 8 | 86/2021 TRPCRL/91/2021 | PRAFULLA KUMAR HATI-MP | GOUTAM KUMAR ACHARYA |
| 9 | 87/2021 TRPCRL/92/2021 | ROMANI DAS @ RAY-MP | BRUNDABAN ROUT |
| 10 | 118/2021 STREV/46/2021 | M/S. MODI PHARMACEUTICALS-MP | UMESH CH. BEHURA |
| 11 | 118/2021 SA/177/1994 | SIBA-MP | M/S.A.K.SAHOO |
| 12 | 119/2021 STREV/46/2021 | M/S. MODI PHARMACEUTICALS-MP | UMESH CH. BEHURA |
| 13 | 119/2021 SA/177/1994 | SIBA-MP | M/S.A.K.SAHOO |
| 14 | 147/2021 CMAPL/337/2021 | AGADHU NAYAK-MP | ADV |
| 15 | 148/2021 CMAPL/338/2021 | MAMATA PATRA@GHADEI-MP | ADV |
| 16 | 149/2021 CMAPL/340/2021 | STATE BANK OF INDIA,BRANCH MANAGER,CHARICHHAKBOUDH-MP | |
| 17 | 150/2021 CMAPL/341/2021 | GANGADHAR BEHERA-MP | HIMANSHU SEKHAR PANDA |
| 18 | 167/2021 RFA/56/2008 | CHANDRA BAGH-MP | M/S.J.R.DASH |
| 19 | 210/2021 RPFAM/91/2021 | ALOK RANJAN SETHY-MP | ARIJEET MISHRA |
| 20 | 211/2021 RPFAM/334/2017 | HIMANSU BH.RANSINGH-MP | M/S.J.R.DASH |
| 21 | 262/2021 CONTC(CPC)/52/2016 | BHARAT CHANDRA DASBABU-MP | M/S S.K NAYAK |
| 22 | 263/2021 CONTC(CPC)/189/2013 | NITYANANDA ROUT-MP | M/S L.K. MOHANTY |
| 23 | 264/2021 CONTC(CPC)/130/2012 | MARKANDESWAR BEHERA-MP | M/S P.C. MISHRA |
| 24 | 265/2021 CONTC(CPC)/226/2012 | BATAKRUSHNA NAYAK-MP | DHULIRAM PATTNAIK |
| 25 | 271/2021 CRLMP/2133/2021 | ABHAYA KUMAR MOHANTY-MP | BISWAJIT PARIDA |
| 26 | 272/2021 | HARDIK MODI-MP | CHANDAN SAMANTARAY |

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|----|-----------------------------|---|-------------------------|
| 27 | CRLMP/2134/2021 273/2021 | SRINIBAS DAS-MP | PRAFULLA CH.ACHARYA |
| 28 | CRLMP/2128/2021 440/2021 | E.S.I.C.-MP | M/S.AMARENDRA PR.RAY |
| 29 | FAO/641/2016 441/2021 | REBATI GOSWAMI-MP | MR.P.ACHARYA |
| 30 | FAO/484/2017 445/2021 | MANJULA NAIK @ NAYAK-MP | RABI NARAYAN BEHERA |
| 31 | TRP(C)/397/2021 446/2021 | SUBHADRA PRIYADARSINI SATPATHY-MP | M/S.KISHORE CH.PRADHAN |
| 32 | TRP(C)/266/2019 447/2021 | SATYABHAMA MISHRA-MP | SAILABALA JENA |
| 33 | TRP(C)/375/2021 448/2021 | DIPTIMAYEE PRADHAN @ DEEPTIMAYEE PRADHAN-MP | SUSHANTA HARICHANDAN |
| 34 | TRP(C)/398/2021 471/2021 | ANIL KUMAR GURU-MP | BUDHADEV ROUSTRAY |
| 35 | CONTC/5421/2021 472/2021 | DR.BISWANATH SUAR-MP | |
| 36 | CONTC/1377/2019 680/2021 | PRASANTA@ MOCHAN MUNDA-MP | DIGAMBAR SETHI |
| 37 | CRLREV/477/2021 681/2021 | PRASANTA@ MOCHAN MUNDA-MP | DIGAMBAR SETHI |
| 38 | CRLREV/477/2021 682/2021 | PRASANTA@ MOCHAN MUNDA-MP | DIGAMBAR SETHI |
| 39 | CRLREV/477/2021 683/2021 | CHIKU@UMESH KAHALSINGH-MP | ASWINI KUMAR MISHRA (3) |
| 40 | CRLREV/454/2021 691/2021 | DHANA KHILLA-MP | M/S.J.R.DASH |
| 41 | RSA/295/2007 749/2021 | SHAKUNTALA JENA-MP | M/S.S.S.JENA |
| 42 | CMP/866/2019 750/2021 | MUKUNDA NAYAK-MP | PRASANTA KUMAR MOHANTY |
| 43 | CMP/228/2020 751/2021 | DR.HRUSHIKESH BARIK-MP | SAMIR KUMAR MISHRA |
| 44 | CMP/690/2021 935/2021 | SANGEEN NAYAK-MP | M/S.S.K.SANGANERIA |
| 45 | MACA/719/2006 936/2021 | NISHANT LAKRA-MP | MR.KALPATARU PANIGRAHI |
| 46 | MACA/919/2016 937/2021 | NISHANT LAKRA-MP | MR.KALPATARU PANIGRAHI |
| 47 | MACA/919/2016 938/2021 | NISHANT LAKRA-MP | MR.KALPATARU PANIGRAHI |
| 48 | MACA/919/2016 939/2021 | PRADIP KUMAR DAS-MP | RAMANATH ACHARYA |
| 49 | MACA/327/2021 940/2021 | CHOLAMANDALAM MS GENERAL INSURANCE COMPANY | G.P.DUTTA-MP |
| 50 | MACA/239/2021 941/2021 | CHOLAMANDALAM MS GENERAL INSURANCE COMPANY | G.P.DUTTA-MP |
| 51 | MACA/241/2021 942/2021 | DIV.MANAGER,OIC COMPANY LTD.-MP | M/S.G.P.DUTTA |
| 52 | MACA/700/2018 943/2021 | THE ORIENTAL INSURANCE COMPANY LTD.-MP | G.P.DUTTA |
| 53 | MACA/242/2021 944/2021 | PRAMILA MAHANTA-MP | DURGA CHARAN DEY |
| 54 | MACA/405/2021 945/2021 | PRAMILA MAHANTA-MP | DURGA CHARAN DEY |
| 55 | MACA/405/2021 946/2021 | RATIKANTA BEHURIA-MP | DURGA CHARAN DEY |
| 56 | MACA/406/2021 1203/2021 | RAMA CHANDRA SWAIN-MP | M/S.B.SAHOO |
| 57 | CRLA/236/2018 1204/2021 | NARESH CHANDRA SINGH@PINTU@PENTAL-MP | M/S.DEEPALI MAHAPATRA |
| | CRLA/495/2017 | | |

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| 58 | 1205/2021 CRLA/668/2021 | SANTU @ SANTOSH KUMAR SAHOO-MP | BIKRAM CHANDRA GHADEI |
| 59 | 1206/2021 CRLA/668/2021 | SANTU @ SANTOSH KUMAR SAHOO-MP | BIKRAM CHANDRA GHADEI |
| 60 | 1207/2021 CRLA/669/2021 | ANADI GIRI-MP | BASANTA KUMAR DAS |
| 61 | 1208/2021 CRLA/669/2021 | ANADI GIRI-MP | BASANTA KUMAR DAS |
| 62 | 1209/2021 CRLA/204/2017 | GOBINDA BAGH-MP | M/S.SOUMENDRA PATTANAIK |
| 63 | 1210/2021 CRLA/385/2016 | PRADEEP KUMAR GIRI-MP | M/S.BIJAYA KUMAR RAGADA |
| 64 | 1211/2021 CRLA/427/2018 | MANOJ KU.BARIK-MP | M/S.D.P.DHAL |
| 65 | 1212/2021 CRLA/454/2018 | TINU SAHU-MP | M/S.H.S.MISHRA |
| 66 | 1218/2021 BLAPL/6963/2021 | MRUTYUNJAY MUDULI-MP | |
| 67 | 1219/2021 BLAPL/6498/2021 | AJAJ AHAMAD-MP | JAGANNATH KAMILA |
| 68 | 1220/2021 BLAPL/6944/2019 | KISHORE CHANDRA BISOI @ BISHOE-MP | TUKUNA KUMAR MISHRA |
| 69 | 1221/2021 BLAPL/8123/2020 | ASHOK KUMAR SRIVASTAB-MP | MANAS RANJAN PATRA |
| 70 | 1222/2021 BLAPL/511/2020 | VARUN KUMAR CHATURVEDI-MP | M/S.U.C.MISHRA A.MISHRA J.K.MOHAPATRA T.SAHU |
| 71 | 1223/2021 BLAPL/10252/2021 | BIBHUTI DIGAL-MP | SANJIB KUMAR BHANJADEO |
| 72 | 1224/2021 BLAPL/10533/2021 | SUNIL KUMAR BEHERA-MP | SANJIB KUMAR BHANJADEO |
| 73 | 1424/2021 ABLAPL/14219/2019 | MITHUN SETHI@SANDHA-MP | |
| 74 | 1425/2021 ABLAPL/13337/2021 | ARUN KUMAR DAS-MP | |
| 75 | 1426/2021 ABLAPL/88/2021 | GADADHAR MALIK-MP | BIBHUTI RANJAN MOHANTY |
| 76 | 1427/2021 ABLAPL/15884/2020 | SAROJINI HOTA-MP | |
| 77 | 1428/2021 ABLAPL/13440/2018 | ANSUMAN@ANSUMAN TRIPATHY-MP | UMESH CHANDRA PATNAIK |
| 78 | 1429/2021 ABLAPL/785/2021 | SILU SAHOO-MP | |
| 79 | 1430/2021 ABLAPL/6501/2019 | RAJU@RAJENDRA SAHOO-MP | |
| 80 | 1431/2021 ABLAPL/18009/2019 | NIRANJAN BEHERA-MP | |
| 81 | 1432/2021 ABLAPL/18075/2019 | RABINARAYAN@RABI NARAYAN BEHERA-MP | |
| 82 | 1433/2021 ABLAPL/12432/2019 | TUNU @ TUNODINI PAIKRAY@ PAIKRAY-MP | |
| 83 | 1434/2021 ABLAPL/13020/2019 | SATRUGHAN PARIDA@SATRUGHANA PARIDA-MP | |
| 84 | 1829/2021 CRLMC/2374/2021 | GEDU @ SUJAN BHOI-MP | AJIT KUMAR PANDA |
| 85 | 1830/2021 CRLMC/13/2021 | M/S. SINHOTIA METALS AND MINERALS PVT. LTD-MP | RAJJEET ROY |
| 86 | 1831/2021 CRLMC/2377/2021 | BIJAYINI DEVI @ BIJAYINI BISOYI @ GHADEI-MP | JYOTI PATTNAIK |
| 87 | 1832/2021 CRLMC/2035/2021 | SAMARENDRA SAHOO-MP | |
| 88 | 1833/2021 CRLMC/2379/2021 | SOMA SISA-MP | ASIT KUMAR JENA |
| 89 | 1834/2021 | DEBAPRIYA MOHANTY-MP | BIJAYA KUMAR PARIDA 2 |

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|-----|---------------------------------|--------------------------------|------------------------|
| 90 | CRLMC/2381/2021 1835/2021 | BAIKUNTHA DURGA-MP | SUBRATA PANDA |
| 91 | CRLMC/1933/2021 1836/2021 | GAJANAN BIHAR-MP | SUBRATA PANDA |
| 92 | CRLMC/1935/2021 1837/2021 | JAGABANDHU DAS-MP | JYOTIRMAYA SAHOO |
| 93 | CRLMC/2387/2021 1838/2021 | B.NARASIMLU-MP | JEETENDRA SAMANTARAY |
| 94 | CRLMC/2390/2021 1839/2021 | B.NARASIMLU-MP | JITENDRA SAMANTARAY |
| 95 | CRLMC/2389/2021 1840/2021 | KAPILA DURGA-MP | SUBRATA PANDA |
| 96 | CRLMC/1931/2021 1841/2021 | GUNANIDHI DURGA-MP | SUBRATA PANDA |
| 97 | CRLMC/1932/2021 2243/2021 | M/S. ANUPAM INDUSTRIES LTD.-MP | ANUPAM DWIVEDI |
| 98 | WA/836/2021 2244/2021 | LAXMAN DAS-MP | DR.BINOD KUMAR MISHRA |
| 99 | WA/920/2021 2245/2021 | PRANAB KU.DALAL-MP | M/S.GAUTAM MUKHERJI |
| 100 | WA/75/2017 2246/2021 | STATE OF ODISHA-MP | AMIYA KUMAR MISHRA |
| 101 | WA/921/2021 2247/2021 | STATE OF ODISHA-MP | AMIYA KUMAR MISHRA |
| 102 | WA/921/2021 2758/2021 | PRAHALLAD DIGAL-MP | M/S PAMI RATH |
| 103 | WPC(OAC)/2670/2011 2759/2021 | NANDAN KUMAR ACHARYA-MP | M/S PAMI RATH |
| 104 | WPC(OAC)/2672/2011 2760/2021 | DEBAJANI KHATUA-MP | M/S K.K. SWAIN |
| 105 | WPC(OAC)/1295/2011 2761/2021 | KISHORE CHANDRA DASH-MP | M/S PAMI RATH |
| 106 | WPC(OAC)/2673/2011 2762/2021 | AKADASI MUDULI-MP | M/S PAMI RATH |
| 107 | WPC(OAC)/2674/2011 2763/2021 | RITANJALI BEHERA-MP | M/S K.K. SWAIN |
| 108 | WPC(OAC)/1299/2011 2764/2021 | DIPTIRANI DASH-MP | M/S PAMI RATH |
| 109 | WPC(OAC)/2675/2011 2765/2021 | DHANURJOY NAYAK-MP | M/S SAROJ KUMAR JEE |
| 110 | WPC(OAC)/524/2011 2766/2021 | KABIRAJ NAYAK-MP | M/S PAMI RATH |
| 111 | WPC(OAC)/2677/2011 2767/2021 | RAMA CHANDRA BISWAL-MP | SOMADARSAN MOHANTY |
| 112 | WPC(OAC)/788/2002 2768/2021 | SHANTIBALA SAHU-MP | M/S K.K. SWAIN |
| 113 | WPC(OAC)/1300/2011 2769/2021 | CHITTA RANJAN TURUK-MP | M/S RAJASHREE BAHAL |
| 114 | WPC(OAC)/3926/2011 2770/2021 | MINATI PATTNAIK-MP | M/S PAMI RATH |
| 115 | WPC(OAC)/2676/2011 2771/2021 | BIKRAM KUMAR KUJUR-MP | UPENDRA KUMAR SAMAL |
| 116 | WPC(OAC)/814/2002 2772/2021 | BISWAMBAR SETHY-MP | M/S K.K. SWAIN |
| 117 | WPC(OAC)/1294/2011 2773/2021 | HENARANI SAHOO-MP | M/S K.K. SWAIN |
| 118 | WPC(OAC)/1293/2011 2774/2021 | AJOY KUMAR MAHAPATRA-MP | PRAMOD KUMAR MOHAPATRA |
| 119 | WPC(OAC)/816/2002 2775/2021 | MAHESWAR SETHY-MP | |
| 120 | WPC(OAC)/557/2011 2776/2021 | KRISHNA CHANDRA BISWAL-MP | M/S P. PRIYAMBADA |
| | WPC(OAC)/3643/2011 | | |

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|-----|---------------------------------|--|------------------------|
| 121 | 2777/2021 WPC(OAC)/4734/2011 | JAYA KRISHNA DUBEY-MP | M/S SAMEER KUMAR DAS |
| 122 | 2778/2021 WPC(OAC)/1513/2011 | DEBENDRA KUMAR PATNAIK-MP | M/S B.S. TRIPATHY |
| 123 | 2779/2021 WPC(OAC)/648/2011 | NARAYAN PARIDA-MP | |
| 124 | 2780/2021 WPC(OAC)/3689/2016 | NIMAIN CHARAN ROUT-MP | |
| 125 | 2781/2021 WPC(OAC)/2365/2011 | MUKTIKANTA MOHANTY-MP | |
| 126 | 2782/2021 WPC(OAC)/2768/2011 | SANTOSH KUMAR RATH-MP | M/S PRAFULLA KUMAR KAR |
| 127 | 2783/2021 WPC(OAC)/2379/2011 | GOURANGA CHARAN SATAPATHY-MP | |
| 128 | 2784/2021 WPC(OAC)/2816/2011 | BANITA SWAIN-MP | |
| 129 | 2785/2021 WPC(OAC)/922/2002 | DEBRAJ SWANDRIYA-MP | A.K.NANDA |
| 130 | 2786/2021 WPC(OAC)/1035/2011 | BIJAYA KUMAR PUROHIT-MP | M/S BHOJARAJ SETHI |
| 131 | 2787/2021 WPC(OAC)/398/2011 | PRASANTA KUMAR SETHI-MP | M/S B.B MOHANTY |
| 132 | 2788/2021 WPC(OAC)/4498/2016 | NIRANJAN PANDA-MP | MRUTYUNJAYA BISOI |
| 133 | 2789/2021 WPC(OAC)/2934/2011 | MANORANJAN PANDA-MP | |
| 134 | 2790/2021 WPC(OAC)/2403/2011 | DURBADAL DANDASENA-MP | |
| 135 | 2791/2021 WPC(OAC)/1049/2011 | RAJANIKANTA MOHAPATRA-MP | M/S BIMBISAR DASH |
| 136 | 17174/2021 WP(C)/36979/2021 | PRAVAT KUMAR SETHY-MP | DILLIP KUMAR MOHAPATRA |
| 137 | 17175/2021 WP(C)/36981/2021 | M/S SHREE GANESH METALIKS LTD.-MP | PRAJNARAJ MOHANTY |
| 138 | 17176/2021 WP(C)/36986/2021 | GOPABANDHU BARIK-MP | APARESH BHOI |
| 139 | 17177/2021 WP(C)/36987/2021 | M/S SHREE GANESH METALIKS LTD.-MP | PRAJNARAJ MOHANTY |
| 140 | 17178/2021 WP(C)/36988/2021 | KANCHAN SATAPATHY-MP | R.N.PATNAIK |
| 141 | 17179/2021 WP(C)/36990/2021 | RAVI METALLICS LTD.,ROURKELA-MP | PRAJNARAJ MOHANTY |
| 142 | 17180/2021 WP(C)/36997/2021 | AMARAVATI POLYTECHNIC,MAYURBHANJ-MP | DURGA PRASAD NANDA |
| 143 | 17181/2021 WP(C)/30664/2021 | RAMAKRISHNA DASH-MP | TUNA SAHU |
| 144 | 17182/2021 WP(C)/37005/2021 | GHANASHYAM SAHU-MP | SUSHANTA KUMAR MISHRA |
| 145 | 17183/2021 WP(C)/37009/2021 | ODISHA STATE BUREAU OF TEXT BOOK PREPARATION AND PRODUCTION, BBSR-MP | |
| 146 | 17184/2021 WP(C)/37010/2021 | MUNTAZ PARVEEN @ MUMTAJ PARWEEN-MP | SIDHARTHA RAY |
| 147 | 17185/2021 WP(C)/37016/2021 | LOHIT KUMAR MANGARAJ-MP | MANOJ VERMA |
| 148 | 17186/2021 WP(C)/37019/2021 | SANJEEV PARIDA-MP | NIROD KUMAR SAHU |
| 149 | 17187/2021 WP(C)/37043/2021 | KALINGA WARRIORS,CUTTACK-MP | PRABODHA CH. NAYAK |
| 150 | 17188/2021 WP(C)/14642/2018 | MENAKA SAHOO-MP | M/S.G.N.MISHRA |
| 151 | 17189/2021 WP(C)/29454/2021 | JAGANNATH BEHERA-MP | ANAM CHARAN PANDA |
| 152 | 17190/2021 | JAGANNATH BEHERA-MP | ANAM CHARAN PANDA |

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| 153 | WP(C)/29463/2021 17191/2021 | BASANTILATA BEHERA-MP | DHARMENDRA SETHY |
| 154 | WP(C)/289/2021 17192/2021 | M.C. OF BALADEV JEW VIDYALAYA-MP | SAMEER KUMAR DAS |
| 155 | WP(C)/37097/2021 17193/2021 | M.C.OF SANTIDUTA PRASANNA PATSHANI GIRLS HIGH SCHOOL, GRABARDINGH-MP | SAMEER KUMAR DAS |
| 156 | WP(C)/37101/2021 17194/2021 | SATYANARAYAN DASH-MP | SASWATI MOHAPATRA |
| 157 | WP(C)/12492/2021 17195/2021 | HEADMISTRESS, JAGESWAREE UCHHA BIDYALAYA, ALORAH | SAMEER KUMAR DAS |
| 158 | WP(C)/37102/2021 17196/2021 | PADMINI BHANJA-MP | |
| 159 | WP(C)/23390/2021 17197/2021 | HEADMISTRESS, GURUJANG GIRLS HIGH SCHOOL-MP | SAMEER KUMAR DAS |
| 160 | WP(C)/37105/2021 17198/2021 | SUMITRA SHARMA-MP | SUSHANTA KUMAR PRADHAN |
| 161 | WP(C)/37126/2021 17199/2021 | RATNAMANI NAIK-MP | CHINMAYA MOHANTY |
| 162 | WP(C)/10377/2020 17200/2021 | SIMANCHAL SAHU-MP | ARUN KUMAR PATRA |
| 163 | WP(C)/37128/2021 17201/2021 | PRASNNA KUMAR BEHERA-MP | M/S. GOUTAM MISHRA(Sr. Adv.),ANUPAM DASH |
| 164 | WP(C)/34206/2021 17202/2021 | SITARAM MISHRA-MP | NIRA SUNDAR PANDA |
| 165 | WP(C)/37130/2021 17203/2021 | GAGAN NAYAK-MP | JITENDRA KUMAR DIGAL |
| 166 | WP(C)/17631/2020 17204/2021 | MANAMOHAN PATI-MP | JITENDRA KUMAR DIGAL |
| 167 | WP(C)/17632/2020 17205/2021 | AMAR KUMAR MALIK-MP | SUKANTA KUMAR DALAI |
| 168 | WP(C)/37133/2021 17206/2021 | SANTOSH KUMAR NAYAK-MP | JITENDRA KUMAR DIGAL |
| 169 | WP(C)/15122/2020 17207/2021 | GOVERNING BODY OF KARILOPATANA COLLEGE-MP | M/S.K.K.SWAIN |
| 170 | WP(C)/7645/2020 17208/2021 | BALUSU @ BALASU SUNIL KUMAR-MP | DEBENDRA DHAR |
| 171 | WP(C)/37134/2021 17209/2021 | GOVERNING BODY OF KARILOPATANA COLLEGE-MP | M/S.K.K.SWAIN |
| 172 | WP(C)/7645/2020 17210/2021 | NARMADA CHALAN-MP | SUKANTA KUMAR DALAI |
| 173 | WP(C)/37135/2021 17211/2021 | RINA BEHERA-MP | DEBENDRA DHAR |
| 174 | WP(C)/37137/2021 17212/2021 | KAMAL LOCHAN PANIGRAHI-MP | ASHOK KUMAR MOHAPATRA |
| 175 | WP(C)/37138/2021 17213/2021 | RAMA CHANDRA DASH-MP | M/S.SURYAKANTA DASH |
| 176 | WP(C)/1392/2016 17214/2021 | S.K.OHID-MP | GYANARANJAN SETHI |
| 177 | WP(C)/37141/2021 17215/2021 | DEBENDRA BEHERA-MP | M/S.SURYAKANTA DASH |
| 178 | WP(C)/7429/2016 17216/2021 | KANHU CHARAN BEHERA-MP | M/S.SURYAKANTA DASH |
| 179 | WP(C)/7430/2016 17217/2021 | SATYABHAMA SAHOO-MP | M/S.SURYAKANTA DASH |
| 180 | WP(C)/7433/2016 17218/2021 | PRAFULLA KU.PATRA-MP | M/S.SURYAKANTA DASH |
| 181 | WP(C)/7434/2016 17219/2021 | SUBAS CHANDRA SANDHIBIGRAHA-MP | PRASANTA KUMAR SATAPATHY |
| 182 | WP(C)/37145/2021 17220/2021 | SURUJMUUKHI BHUE-MP | BIJAYA KUMAR ROURAY |
| 183 | WP(C)/37146/2021 17221/2021 | TARANUM @ TARANNUM KHATOON-MP | PRAKASH RANJAN BARIK |
| | WP(C)/37147/2021 | | |

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| 184 | 17222/2021 WP(C)/37149/2021 | REKHA AGARWAL-MP | ABINASH ROUTRAY |
| 185 | 17223/2021 WP(C)/37150/2021 | B.R. ASSOCIATES,CUTTACK-MP | AVIJIT PAL |
| 186 | 17224/2021 WP(C)/36923/2021 | SIBASIS MALIK-MP | PRAFULLA KUMAR MOHAPATRA |
| 187 | 17225/2021 WP(C)/6140/2021 | CHANDAN KUMAR MEHER-MP | SURYA NARAYAN PATNAIK |
| 188 | 17226/2021 WP(C)/37152/2021 | JITENDRA KU. RAUL-MP | NIRANJAN LENKA |
| 189 | 17227/2021 WP(C)/37153/2021 | NARAYAN BISHWAL-MP | BIJAYA KUMAR PARIDA 2 |
| 190 | 17228/2021 WP(C)/13824/2021 | CHANCHAL AGARWAL-MP | CHANDANA DAS |
| 191 | 17229/2021 WP(C)/37160/2021 | BISWARANJAN DAS @ CHIKU-MP | PRASANTA KUMAR NANDA |
| 192 | 17230/2021 WP(C)/37161/2021 | DR.NIHAR RANJAN BISWAL-MP | SAMEER KUMAR DAS |
| 193 | 17231/2021 WP(C)/7656/2018 | SANJUKTA SAHU-MP | M/S.G.N.MISHRA |
| 194 | 17232/2021 WP(C)/22103/2020 | TRISHNA AGARWAL-MP | KISHORE KUMAR MISHRA |
| 195 | 17233/2021 WP(C)/37167/2021 | BAIKUNTHA CHARAN SAHOO-MP | DILIP KUMAR SAHU |
| 196 | 17234/2021 WP(C)/35803/2021 | KABITA MOHAPATRA-MP | |
| 197 | 17235/2021 WP(C)/37170/2021 | AJAY KUMAR MISHRA-MP | SANJAY KUMAR PATTANAIAK |
| 198 | 17236/2021 WP(C)/37172/2021 | HIRAMANI ROUT-MP | DAYANIDHI MISHRA |
| 199 | 17237/2021 WP(C)/543/2017 | SARDAR HARPAL SINGH SAINI-MP | M/S.SURyakANTA DASH,JANAKI KANTA MAHAPATRA |
| 200 | 17238/2021 WP(C)/37185/2021 | M/S A TO Z GAS APPLIANCES-MP | UMESH CH. BEHURA |
| 201 | 17239/2021 WP(C)/37186/2021 | DILLIP KUMAR DALAI-MP | SASWAT DAS |
| 202 | 17240/2021 WP(C)/543/2017 | SARDAR HARPAL SINGH SAINI-MP | M/S.SURyakANTA DASH |
| 203 | 17241/2021 WP(C)/37187/2021 | NITYANANDA MALLICK-MP | RUDRA NARAYAN PARIJA |
| 204 | 17242/2021 WP(C)/37190/2021 | SAROJINI OJHA-MP | SAILABALA JENA |
| 205 | 17243/2021 WP(C)/37186/2021 | DILLIP KUMAR DALAI-MP | SASWAT DAS |